

SL.No. 60



For KMAGROTECH PVT. LTD.  
Representative  
Debanshu Shaw

Filed by  
Md. Raheem Wazir  
(MD. RAHIM WAZIR)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA.**

**ORIGINAL APPLICATION CASE NO. 107 OF 2023/EZ**



In the matter of :-

**Soumen Chakraborty**

...Petitioner/Complainant

- Versus -

**The Principal Secretary,  
Environment Department,  
Government of West Bengal &  
others.**

.....Respondents

**COUNTER AFFIDAVIT IN OPPOSITION FILED BY THE PRIVATE  
RESPONDENT NOS. 14 TO 16 NAMEDLY K M AGRO TECH PRIVATE  
LIMITED, PRADIP SHAW AND PRITOM SHAW.**

I, Debanshu Shaw, son of Dilip Shaw, aged about 24 year, by faith Hindu, by occupation Business, residing at Village and Post Office Guskara, P.S. Ausgram, District Purba Bardhaman 713128, West Bengal, do hereby solemnly affirm on oath and say as follows:-

1. That I am the Authorized Representative of the respondent no. 14 namely K.M. Agro Tech Private Limited, a Company and duly authorized by its Directors namely Pradip Shaw and Pritom Shaw being the respondent no. 15 and 16 vide Board Resolution dated 27.09.2023, to swear this Affidavit on behalf of them and as such I am well conversant with the facts and circumstances of the case.

**18 JAN 2024**



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2

For KIMAGROTECH PVT. LTD.  
Debanesh Shaw  
Representative

Filed by  
Md. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/09/2024

Copy of the Board Resolution dated 27.09.2023 alongwith authorization letter dated 27.09.2023 and Adhaar Card of the representative are annexed herewith as annexure PR1 collectively.

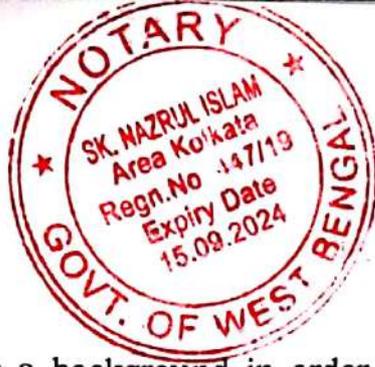
2. That I states that as being the representative of the answering respondents, I am acquainted with the facts of this case, I have perused the record and am competent and authorized to swear this affidavit on behalf of the Private Respondent Nos. 14 To 16 Namely K M Agro Tech Private Limited, Pradip Shaw and Pritom Shaw.

3. That I states that the contents of the Original Application filed by the Original Applicant (hereinafter referred to as "said Application") has been read over to me in a vernacular language and I have understood the contents thereof and shall deal with only those portions of the said application to which the answering respondents are concerned and I crave Leave to those paragraphs during the course of argument as may be necessary.

4. That I hereby I deny and dispute all the facts stated, contentions raised and grounds urged in the said Application except those which are matter of records.

5. That I states that Answering Respondents are filing the instant Counter Affidavit to the said Application to bring on record, the correct facts and circumstances of the case.

6. That I states that before adverting to the said Application served so far in the present subject matter, the Private Respondents seeks to



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3

For KM AGROTECH PVT. LTD.  
Representative  
Delanishu Ghosh

Filed by

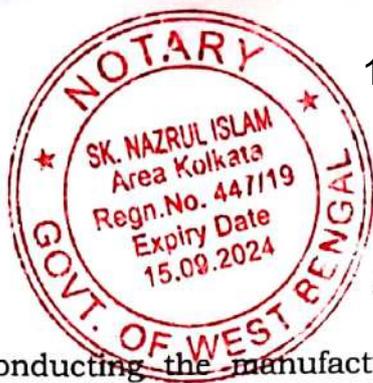
18/09/2024  
Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019

place a background in order to apprise the Hon'ble Tribunal of the correct sequence of events, which are as follows:-

i). It is stated that the company having its factory/unit stretched over 3.16 Acres of land be the same a little more or less, lying and situated at Mouza Dwariapur, Gopinathbati, P.O. Gonna Dariapur, P.S. Ausgram, District Purba Bardhawan 713128 under Dignagar-II Gram Panchayat and B.L. & L. R. O. Office Ausgram-I at Guskara and the said land was surrounded by Boundary wall and one main entrance gate and from the said land initially one unit i.e., one Rice Mill was operated on the Southern portion/side and huge area on the northern side was lying Vacant and by making a separate compound by constructing pucca boundary wall inside the said land recently Fly Ash Bricks unit was started and both of the units have been separated by a boundary wall and running with high hygienic ways.

Copies of the Photographs showing the exacts pictures of the entire land and its four corner are annexed herewith as annexure PR2 collectively.

ii). It is stated that the company was originally owned and runned by one Konar and Maruti and others and known as M/s. Konar & Maruti Pvt. Ltd., and due to their failure in debt, the said company was taken over by the present directors since 2012 and the major portion of the population of Gram Dignagar have been benefited at large and the people at large of the said Gram Panchayat or adjoining gram never sustain any health issues after consuming the Rice from our Rice Mill and since the year 2022, the said company in a separate place and on the separate compound, made a fly ash bricks manufacturing unit



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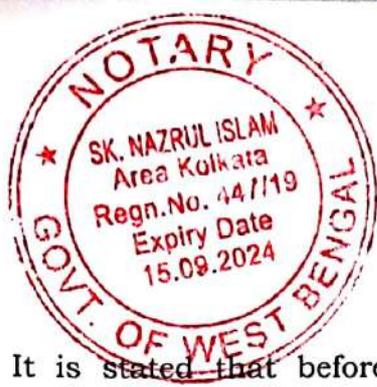
4

For KM AGROTECH PVT. LTD.  
Deborah Shaha  
Representative

Filed by  
Md. Rafiqul Kabir  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

and conducting the manufacturing process and the said Fly Ash Bricks unit was set up with prior information to your concerned authorities verbally and the good office instructed that as the said Fly Ash Unit falls under the WHITE CATOGARY of Industries as per the Circular and as already Pollution Certificate for said Rice Mill are issued so no any written approval or intimation is required from company ends, as such, company did not made any Written communication to that effect but now as some greedy eyes making false gestures and postures and leveling allegation against the said unit and calling it as illegal.

iii). It is stated that that the company has all the requisite documents and paper for running the said FLY ASH BRICK UNIT in the said land but the ROR of B.L. & L.R.O. has not been changed and the name of the present Directors was not recorded till date and the same are under process and regarding any POLLUTION, AIR, WATER or ENVIRONMENTAL ISSUES till date for the said units are clean, clear and moreover, the milling is conducted under very highly protected manner and Fly Ash manufacturing bricks are also totally separated and having reasonable distance with all protective measures and nothing illegality and/or pollution either in air, water or any environmental issue has ever been witnesses and/or faced by any gram people and the said company never faced any departmental enquiry or allegation as ever been leveled against the said company or its directors or any other employees till this date and most importantly the Gram are situated more or less 1 Kilometer away from the said company.



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For KMAGROTECH PVT. LTD.  
Debanishu Saha  
Representative

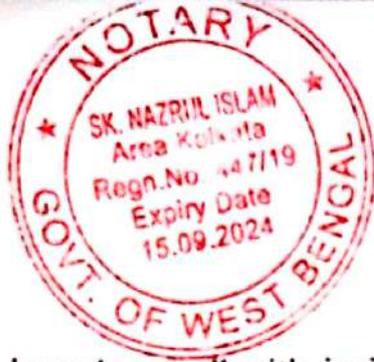
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Md. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

7. It is stated that before parting the allegation leveled in the original application filed by the applicant with regard of illegality for running too units in the land under one compound, creating health hazard, I would like to place before this Hon'ble Tribunal the entire facts and documents from its very inception to make the thing more clear for proper adjudication of the issue involves in the present proceeding, which is as follow:-

a). It is stated that the company has taken the entire assets of the Rice Mill including land thereof from the erstwhile owners and after observing all legal formalities, the Registrar of the Companies, West Bengal, Ministry of Corporate Affairs, Government of India, duly approved by Tarun Kumar Mukherjee, Deputy Registrar of Companies issued a Fresh Certificate of Incorporation consequent upon change of name vide Corporate Identity Number U15135WB2006PTC112199 with effect from 24.02.2012 and since then the company is known as KM Agro Tech Private Limited from his earlier name of M/s. Koner and Marothi Agro Tech Private Limited and the change of ownerships and taken charge of the Rice Mill by respondent nos. 15 and 16, duly got their named Registered in Form 32 as per the provision under Companies Act.

Copies of the Form 32 of the Companies Act alongwith company Master Data Sheet are annexed herewith as annexure PR3 Collectively.

b). It is stated that the company have total around 3.16 Acres of land and over the said land two units i.e., one Rice Mill and another recently started Fly Ash Brick but both the unit are totally separated



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6

For KM AGROTECH PVT LTD

Delanishu Khan

Filed by

Md. Delanishu Khan  
(MD. RAHIM WARIS)  
Advocate

Enrollment No: F/2167/2019

18/09/2024

by a boundary wall with inside separate gate under totally hygienic way at the main entrance gate of the said land is only common but both the units are operating totally as per their own ways.

Copy of the sketch plan showing the entire positioning of the entire land having two separate units is annexed herewith as annexure PR4.

c). It is stated that for running the Rice Mill which is situated since 2012, company had lay out plan, Factory Licence issued by Directorate of Factories, Government of West Bengal having its validity till 31<sup>st</sup> December, 2026, Certificate of Machine Capacity for Milling, issued vide Memo no. 274/DIC/PUR.BDN/2023-24 dated 22.09.2023 alongwith Certificate of Milling Capacity, issued vide Memo no. 274/1/DIC/PUR.BDN/2023-24 dated 22.09.2023. both the Certificate were issued by General Manager District Industries, Centre, Purba Bardhaman, Directorate of Micro, Small & Medium Enterprise, (MSME) Government of West Bengal, Certificate issued under Orange Category Unit by Environmental Engineer, Durgapur Regional Office, West Bengal Pollution Control Board vide Memo no. 2201-7/WPBD-Cont(7925)/22 dated 29.11.2022 valid till 30.06.2027, Certificate of Boiler dated 09.09.2022 issue by Deputy Director of Boilers, Directorate of Boilers, Government of West Bengal as per Regulation 389, Electric bill bearing consumer no. 945141600, Fire Licence being no. FL0125182200301898 dated 16.11.2022 issued by Collector, Fire Licence Section under West Bengal Fire Services Act, Government of West Bengal, Trade Licence issued by the concerned Authority under Government of West of West Bengal, UDYAM



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7

For KM AGROTECH PVT. LTD.  
Debanjan Saha  
Representative

Filed by  
Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

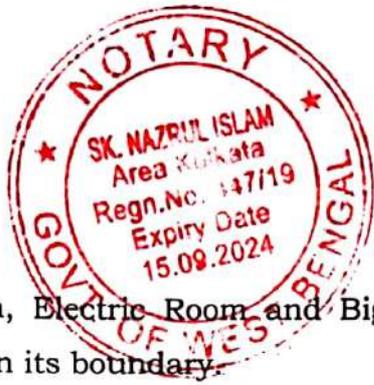
Registration Certificate being no. UDYAM-WB-03-0000724 under Ministry of Micro, Small and Medium Enterprises, Government of India, Food Licence bearing no. 12820022000318, issued by Department and Health and Family Welfare, Food Safety and Standards Authority of India, Government of West Bengal (FSSAI) having validity upto 19.11.2025, Certificate of Goods and Services Tax being GSTIN/UIN no. 19AACCK9961B1ZD dated 01.07.2017. This all Certificate are issued by the Competent Authority of State and Central Government of this Country and having validity period and by dint of all this documents, the company is running their Rice Mill and same has been inspected regularly and thereafter the licences was reissued or extended by the competent Statutory Authority empowered by law.

Copies of the layout plan including all Certificate of said Rice Mill including are annexed herewith as PR5 Collectively.

d). It is stated that the company in respect of Rice Mill are regularly paying Income Tax before the concerned authority as per law.

Answering Respondents crave leave to file the income tax Returns alongwith balance sheet at the time of argument of the present case.

e). It is stated that the company have altogether 3.16 Acres of Land consisting of Plot nos. 5811, 5812, 5813 and 5818/9032 under L.R. Khatian no. 2306, Mouza Dwariapur having J.L. no. 118 and the Rice Mill is over the land of around 2.16 Acres be the same a little more or less in Plot nos. 5812, 5818/9032 and some portion of 5813 having Labour Rooms, Garden, Office Rooms, Security Room, Generator



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For KMGROTECH PVT. LTD.  
Debanshu Ghosh  
Representative

Filed by

Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate

Enrollment No: F/2167/2019

18/01/2024

Room, Electric Room and Big Open Yard having several Big Trees within its boundary.

f). It is stated that the Plot no. 5811 is on the Eastern Side and the same have never been used as a Commercial one nor it have any factory or equipment or machineries and the same is fully Garden and Temple although the entire land is under one boundary and the Paddy Store House and Boiler as well Chimney of the said Rice Mill is extremely on the South-Western Side of the entire land in Plot nos. 5818/9032.

g). It is stated that with regard to other major vacant portion in Plot no. 5813 for the North-Western Side, after making boundary wall, in the year 2022, A Fly Ash Brick Unit was opened by the company, which is totally separated and having its total area around .73 Acre and major portion of the said compound is vacant, as such, the entire boundary wall of the total property of company although having one main entrance but inside the said land is divided into two separate compound with maximum distances and both the Rice Mill and Fly Ash Brick Unit are totally demarcated and separate with each other and have no connection at all.

h). It is stated that the said Fly Ash Brick Unit comes under WHITE CATOGERY of Factories/Industries as per the direction issued by the Central Pollution Control Board (CPCB) Vide Memo no. F.No.B-29012/ESS(CPA)/2015-16/8591 dated 07.03.2016 for Harmonizing the classification of Industrial Sectors taking into consideration the likely health impacts and also the concept of Pollution Index which is a Function of the Emissions, Effluents, Hazardous, Wastes, generated



For KMAGROTECH PVT. LTD.  
Debmishra Shuk  
Representative

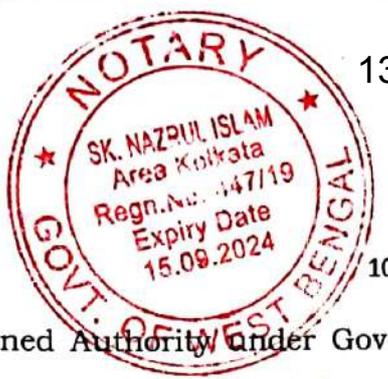
Filed by  
Md. Raj. Debn  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/11/2024

and the consumption of resources with effect from 30.06.2016. The same as been considered and approved by the West Bengal Pollution Control Board (WBPCB), Department of Environment, Government of West Bengal, vide Memo no. 1512/4A-18/2010(Pt.I) dated 14.06.2016 issued by Member Secretary, West Bengal Pollution Control Board and as per the said Memo in the list of White Category in Serial no. 16 the Fly Ash Bricks/Block Manufacturing is mentioned. Further as per the said Memo dated 14.06.2016 by WBPCB the mandatory and only Criteria is that as follow:

- i. There is no necessity of obtaining for White Category of Industries and only an intimation to WBPCB is sufficient.
- ii. Industry/Industrial activity mentioned in the White category is permitted in any area in west Bengal subject to site clearance by local authority.

Answering Respondents crave leaves to file the Notification/Order dated 14.06.2016 alongwith other Notification at the time of argument of the present case.

I). It is stated that as per the said Notification/Order dated 14.06.2016, the answering Respondents before Fixing, Installing, starting and running the Fly Ash Bricks unit has made a Proposed Project with an ambition to make a "GREENER EARTH", wherein narrated the entire proposal for setting up a Fly Ash Bricks Unit followed by obtaining consent/permission and no objection from the local authority being Dignagar-II, Gram Panchayat for Site Clearance Vide No-Objection Certificate dated 06.07.2021, incorporated with the Trade Licence dated 14.06.2022 valid till the year 2025 issued by the



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For KM ACROTECH PVT. LTD.  
Debarshi Ghosh  
Representative

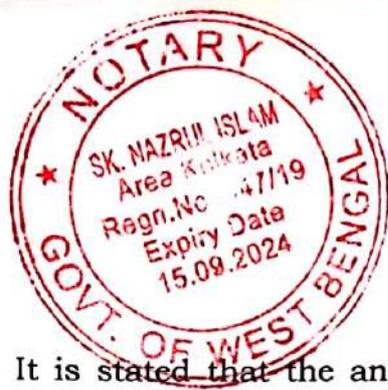
Filed by  
Md. Debarshi Ghosh  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

concerned Authority under Government of West Bengal and Udyam Registration Certificate being no. UDYAM-WB-03-0000724 under Ministry of Micro, Small and Medium Enterprises, Government of India, Certificate of Goods and Services Tax being GSTIN/UIN no. 19AACCK9961B1ZD dated 01.07.2017, as well as verbally informed the WPCB to that effect as per the mandate of law.

Copies of the proposed Project Report alongwith Trade Licence and No-Objection Certificate by the Local Authority are annexed herewith as annexure PR6 Collectively.

j). It is stated that the answering Respondents also obtained separate/new Electric Connection for Fly Ash Bricks Unit from West Bengal State Electricity Distribution Company Limited (WBSEDCL) bearing Consumer Id 502881730. The said Fly Ash Bricks Unit having Modern and latest Technologies of Machineries having fully automatic Fly Ash Brick and Paver Block Machine Certified under ISO9001:2015 and the said Machine having no defect and also not effected for polluting or emersion any health issues by any means till date and the certificate dated 22.07.2023 by the installation company clarify and certify that **“The Fly Ash Bricks Plant was Hydraulic and electric Operated and it has not generate any type of pollution and the Machinery was nature Friendly and it has no any kind of wastage in this machine”** to that effect and the said unit is running by maintaining all hygienic methods.

Copies of the Manual of Machine Installation (Showing Entire Details) alongwith Certificate of Competency and Electric Bill are annexed herewith as annexure PR7 Collectively.



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For KMAGROTECH PVT. LTD.

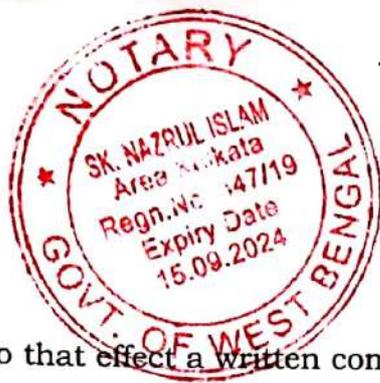
Debmishra Shukla  
RepresentativeFiled by  
Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/09/2024

k). It is stated that the answering Respondents also obtained Dry Fly Ash totally from the thermal power Station as per the mandates laid down by both the Central and States Governments to the thermal Power for its disposal initially free of cost and also from its authorized Tender holder/units now they levy some charges to that effect and moreover the Dry Fly Ash is Eco Friendly and not harmful one.

Answering Respondents crave leaves to bills for obtaining/purchasing DRY FLY ASH from concerned authority at the time of argument of the present case.

L). It is stated that the answering Respondents has NOC Certificate/Permission Dated 06/07/2021 which was obtained by the answering respondents prior to opening of the Fly Ash Bricks from the Local Authority being Dignagar – II, Gram Panchayat issued by the then Prodhan as empowered by the State Government to establish and run the Fly ASH Unit by making a Separate Compound on the land at L.R. Khatian no. 2306 and part of Plot no. 5813, comprising of 73 decimals of land and the units also possess Trade Licence, MSME Certificate, GST, Income Tax Returns alongwith separate/new Electric Connection and also verbally informed the State Pollution Control Board at Purba Bardhaman and thereafter started running under full hygienic condition.

m). It is stated that the applicant incollusion and in conspiracy with the business rivalry and competitor of the company trying to defame the company by showing them as a culprit and violator of law, when in facts the documents annexed in this affidavit clearly established that the answering respondents are running their units as per law



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For KIL AGROTECH PVT. LTD.

Debanish Ghosh  
Representative

Filed by

Md. Rahim Waris  
(MD. RAHIM WARIS)  
AdvocateEnrollment No: F/2167/2019  
18/10/2024

and to that effect a written complaint dated 09.10.2023 was lodged by the company before the local Police Station Ausgram and copy was also forwarded to Superintendent of Police, Purba Bardhaman to that effect.

Answering Respondents crave leaves to bills for obtaining/purchasing DRY FLY ASH from concerned authority at the time of argument of the present case.

n). It is stated that the company is running the said two units without violating any norms and the Dry Fly Ash is come under a bulker through vacuum pipe downloaded by compressed pumping with water sprinkling to prevent emission and the same was dump into a air tight room with full safety, as such, there is no question of any population and/or Environmental issues as the photographs of both the unit and their mode of usage are totally separated and they are totally different from each other, so the question of running the Rice Mill and Fly Ash Brick Unit in the same compound is out an out a false one and moreover just opposite to the land of answering respondents one another Rice Mill as well as godown of Food Corporation of India is doing their business in full swing and nobody have any issue with the running of the units by the answering respondents in their land and most importantly the four corner of the land of the answering respondent is surrounded by Agricultural land i.e., total Green Filed and not even a single patches of Fly Ash will be visible in the said Agricultural land the same has also been clarified by the Committee Report dated 30.11.2023 filed in the instant case



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13

For KM AGROTECH PVT. LTD.  
Debanish Ghosh  
Representative

Filed by  
Md. Qul Siddiq  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/11/2024

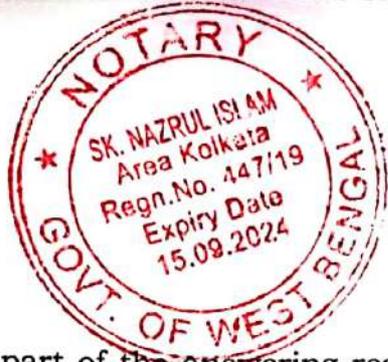
incompliance with the order dated 12.09.2023 passed by this Hon'ble Tribunal.

Copies of the photographs showing the entire land alongwith both units as well as outside four corner of the land and no nearby Gram or inhabitant or resident are annexed herewith as annexure PR8 Collectively.

o). It is states that the thing more clear and transparent, the company have not only co-operated with the Committee Members appointed as per order dated 12.09.2023 by this Hon'ble Tribunal and shown them whatever was there in the said land during sudden visit of the Committee Member on 11.10.2023 and they have carried out the joint inspection as per their will but, the answering respondents thereafter to prove their bonafideness, again by an Intimation dated 06.11.2023 to the Principal Secretary, Environment Department Government of West Bengal and other Authority including the Chairman, West Bengal Pollution Control Board to that effect.

Copies of the Intimation dated 06.11.2023 alongwith acknowledgement receipt are annexed herewith as PR9 Collectively.

p). It is states that considering the steps taken for running the Fly Ash Brick Unit under hygienic condition and following all norms, the Damodar Valley Corporation, Mejia Thermal Power Station has given a Letter of Award (LOA) in favour of answering respondents for lifting of Dry Fly Ash in Bulklers/Closed Containers from Silo of Unit 4-8 of MTPS, DVC vide no. MT/Sr.Mgr(E)/EMPC/E-auction-VIII/2220 dated 12.01.2024, which goes to show that there is illegality committed on



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For KM AGROTECH PVT. LTD.

Debanishu Shik  
RepresentativeFiled by  
Md. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

the part of the answering respondents for running the Fly Ash Brick Unit in the said land totally separated from the Rice Mill.

Answering respondents crave leave to file the LOA dated 12.01.2024 at the time of making Argument in the instant case.

q). It is states that the said applicant how filed the application before this Hon'ble Tribunal by annexing those documents which are totally private and confidential, shows that the applicant is neither a Mechanic nor a suffer but a kingpin of the master mind, who not only leaked the documents but also to finish the existing company being the answering respondent but also misusing the documents which even got to get access by general people then he has to passed the test and Limitation called third party consent as embargo set out under Right to Information Acts but the applicant herein has not only got access but also annexed the same before the court of law but even did not bother to explain that how he got the said annexures A to C in his possession.

r). It is states that the applicant in the original application claimed himself that he is a Mechanic and resident of the Gram and the said statement was made by the said applicant on oath and supported by an Affidavit but strangely in the said application containing the documents in annexure A is the documents, stand in the name of Koner and Marothi Agro Tech Private Limited been Memorandum of Articles and Association dated 12.12.2006, annexure B is a Fresh Certificate of Incorporation dated 24.02.2012 in the name of KM Agro Tech Private Limited and annexure C is a Extract of Annual Return of a financial year ended on 31.03.2022. The annexure A to C as



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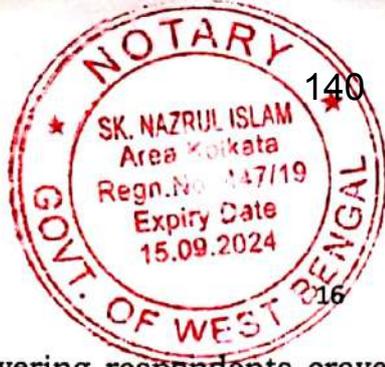
M. AGROTECH PVT. LTD.

*Delanish Shaha*  
Representative

Filed by  
*Md. Raheem Waris*  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

highlighted here goes to show that the said documents are either having exclusive authority to possess would be only to the owners of the said company and moreover, annexures C and G are totally manufactured and forged/fabricated as it does not bearing any Seal of the company but the applicant being the Mechanic did not placed any documents to show that how and under what circumstance he got said documents in his custody, which goes to show that even if any public documents will be taken/obtain by any persons, the same should be in accordance with law.

s). It is states that the applicant after been exposed by the Committee Report for making a baseless allegation by manufacturing forged and fabricated documents against the answering respondents for achieving his wrongful gain and benefitting the competitor and business rivalry of the company, now the applicant have change his occupation showing himself as a business man dealing in Agricultural product through his Learned Advocate Kailash Dutta making complain to different authority including State Bank of India (company's Banker) as well as before the Food Corporation misrepresenting and interpreting the order dated 13.10.2023 passed by this Hon'ble Tribunal into different form, as the said complain is on 26.12.2023 and the facts remains that the matter is still pending before the Hon'ble Tribunal as well as another order was passed by this court and the applicant have no right to used the same and the said illegal act tantamount to Contempt of Court, which goes to show that the applicant with ill motive and misusing the law for achieving his wrongful gain and to cause wrongful loss to the answering respondents.



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16  
M. RAHIM WARRIS  
Debanishu Ghosh  
Representative  
M. RAHIM WARRIS  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

Answering respondents crave leave to file the Advocate's letter dated 26.12.2023 alongwith banker letter dated 04.01.2024 at the time argument of the instant case.

7. That I states that now I will deal with the the statement and/or allegations leveled/contained in paragraph nos. 1 and 2 of the application as the same is the matter of record.

8. That I states that the statements and/or allegation leveled in paragraph no. 3 of the application the same is denied and disputed and I submits that the applicant has shown himself that he is a Mechanic by profession but the facts is that he is neither a Mechanic nor have any business and he initially an unemployed and came to the answering respondents and beg for providing him a Job in his company as he used to work under the earlier company namely Koner and Marothi Agro Tech Pvt. Ltd., considering his pathetic situation, the company initially allowed him to work in his company but after few months he started manipulating thing for his illegal gain, seeing the same the company has removed the applicant and since then he joined hand with the business rivalry and started working with said Koner and company and started making gestures and postures for defaming the company but considering the business goodwill the company did not took any harsh steps against the applicant as it is evident that the applicant has filed the application alongwith annexures, which itself prove that how a Mechanic have got the confidential documents of the company without due process of law and without any personal interest. I further submits that the company is situated fare away from the population of Gram and within the four



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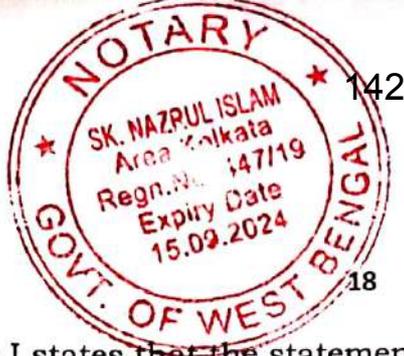
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For KIM AGROTECH PVT. LTD.  
Debashish Ghosh  
Representative

Filed by  
Md. Debasish Ghosh  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
19/01/2024

corner being company the entire land is a cultivated one as such the allegation of 200 meters from the resident of the applicant as alleged in the application is nothing but completely a false one and the answering respondents but the applicant into strict prove thereof.

9. That I states that the statements and/or allegation leveled in paragraph no. 4 of the application the same is denied and disputed and I submits that the applicant as made a blatant lie only for the purposes of filing the application and to defame the company's goodwill and reputation and to tarnish the unblemished images of the company as not only the company since the year 2012 running the said Rice Mill with utmost care and caution with adhering all necessary requisite as per the provision of law but also making a separate compound although in the land stretched over 3.16 Acres started a Fly Ash Brick Units as well as serving not only for the benefits of the people at large but also tried to fallow and promote the endeavors of the Government for utilization of Fly Ash by obtaining the mandatory permission from the Statutory Authorities as per the order passed by WBPCB and till date not even a single person residing in the nearby Gram or throughout the entire State of West Bengal any allegation has came up against the company for getting effected after consuming the Rice of the said Rice Mill and health casualty reported against the company nor any complain has been made by any Government authority for running the Rice Mill as well as the Fly Ash Brick Unit by the answering respondents and the answering respondents has put the applicant to strict prove thereof.



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For KMIAGROTECH PVT. LTD.

Debanish Saha  
RepresentativeFiled by  
Md. Rayhanul Karim  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

10. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 1, 2, 3 and 4 of the application, the same is denied and disputed, save an except what are matter of record and submits that the annexures mentioned in the said application affirmed in oath by an Affidavit and filed by the applicant as annexure A to C having pagination nos. 27 to 48 is totally a confidential documents of the company and the applicant under what capacity have possession of the said documents, which he annexed in the said application and tired to make out an allegation against the company showing themselves to be the violator of law as the said annexures not even from it face or from anywhere transpire that the same has ever been obtain with due process of law and as such the answering respondents put the applicant into strict prove thereof.

11. That I states that the statements and/or allegation leveled in facts in brief at paragraph no. 5 of the said application, the same is denied and disputed and I submits that the applicant has forgotten that truth is much wiser then lie and lies are not answers but the sound so much better than the truth as the same is clearly evident from the said paragraph that apart from the other persons who got effected or not and any health issues by consuming the Rice from the Rice Mill or by the Fly Ash Unit of the answering respondents but as alleged that some members of the family of the applicant have fallen sick, if so, then the original applicant should made them treated and also put that medical evidence to be used as sword against the company for exposing them but not even a single documents has been filed alongwith the original applicant by the applicant to substantiate his allegation before this Hon'ble Tribunal nor made any complaint



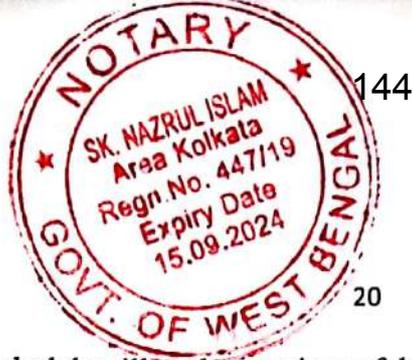
For KM AGROTECH PVT. LTD.  
Debanish Ghosh  
18/09/2024

Filed by  
Md. Rezaul Karim  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/09/2024

before any authority for such health hazed as alleged to be caused by the company as shown in the said application, which goes to show the ill motive and intention of the applicant against the company and as such the answering respondents put the applicant into strict prove thereof.

12. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 6 and 7 of the said application, the same is denied and disputed, save an except what are matter of record and I submits that the applicant has show the setup of Rice Mill and Stacking/dumping fly ash with a wired allegation that air borne element/particle having various endangering effects on the human body and without complying the safeguards and/or guidelines is out and out false and the answering respondents has fully complied with all the norms for running the Rice Mill and in a separate compound the Fly Ash bricks unit was made and as per the order of WBPCB the fly ash unit can be set up at any place and as such question of wrongful enrichment does not arise at all as the facts remains that Fly Ash bricks are masonry units that are used in the construction of buildings, they are considered to be a part of good and affordable building materials, they contain **Class C Fly Ash** and water. As per the new Category created namely **WHITE CATEGORY INDUSTRY "POLLUTION, NOC, ETC., IS NOT REQUIRED"** and as such the answering respondents put the applicant into strict prove thereof.

13. That I states that the statements and/or allegation leveled in facts in brief at paragraph no. 8 of the said application, the same is denied and disputed and I submits that the entire geneses



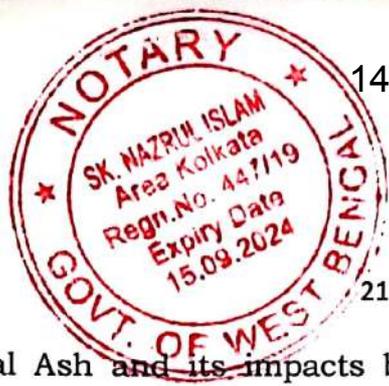
For KMAGROTECH PVT. LTD.

Debanish Deb  
Representative

Filed by  
Md. Debanish Deb  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

surrounded by illegal running of business in the land by the private respondents as alleged and also tried to show and represented in the said application by the applicant in the instant case but the same is not the truth as the answering respondents is carrying out business with all necessary documents and papers and the same has also annexed in this affidavit supported and complied by the mandate and guidelines issued time to time by the competent Statutory Authority empowered in this regards by the State and Central Government and regarding safety and health issue so it will be evident that the applicant is residing far away from the company land and just opposite to the company's units, a **Food Corporation of India (FCI) Godown** is located and that is also not a new one but situated and running its business since long and no complaint has ever been lodged against the company or their staffs by the said FCI representatives nor by any one and regarding the Photographs which has been taken and annexed in the said application is taken from outside only to show that two units of the answering respondents are running in a same compound and under unhygienic ways but the actual scenario and reality is not only placed before the Hon'ble Tribunal by the Expert Committee appointed by this Court but also the annexures annexed herewith showing the same, as such, the answering respondents put the applicant into strict prove thereof.

14. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 9, 10, 11 and 12 of the said application, the same is denied and disputed and I submits that the applicant by not only choosing the wrong way to keep the Hon'ble Tribunal in dark but also tried to show the negativity about proper utilization of Fly



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For KMAGROTECH PVT. LTD.

Debarshi Ghosh  
Representative

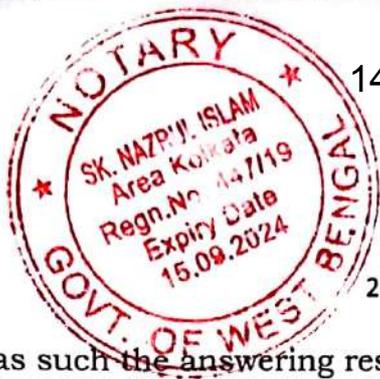
Filed by

Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate

Enrollment No: F/2167/2019

18/01/2024

Ash/coal Ash and its impacts because if it would be so, then the Government of India as well as the State Government will be put so much Zeal to make better utilization of Fly Ash by taking into account everything Categories the Industries into Four Categories Viz **RED, ORANGE, WHITE** and **GREEN** and put the **FLY ASH/BLOCK MANUFACTURING** under **WHITE CATOGERY** of Factories/Industries as per the direction issued by the **Central Pollution Control Board (CPCB) Vide Memo no. F.No.B-29012/ESS(CPA)/2015-16/8591 dated 07.03.2016** for Harmonizing the classification of Industrial Sectors taking into consideration the likely health impacts and also the concept of Pollution Index which is a Function of the Emissions, Effluents, Hazardous, Wastes, generated and the consumption of resources with effect from 30.06.2016. The same as been considered and approved by the **West Bengal Pollution Control Board (WBPCB), Department of Environment, Government of West Bengal, vide Memo no. 1512/4A-18/2010 (Pt. I) dated 14.06.2016 issued by Member Secretary, West Bengal Pollution Control Board**, so the question of any Health, Environmental and Pollution related issues have no place to stands and moreover, the unutilized Fly Ash is a Top Environmental Hazards and a greatest challenge for the government to its disposal but the applicant has placed the same before the Hon'ble Tribunal in different ways, moreover the allegation banging upon by the applicant in the said application that both the units are running in the same land and in same compound is totally false as only the land having a common main gate but the Fly Ash Bricks Unit is totally in a separate compound by boundary wall inside as well as air tight storage room, so the question of mixtures of fly ash into cannot arise at all and the Expert Committee Reports has clarified the



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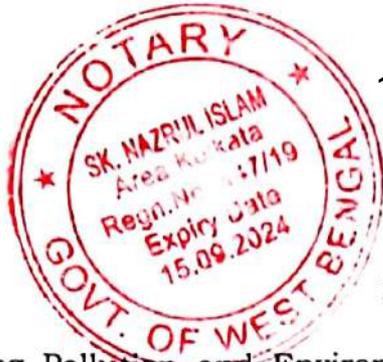
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FCI KAMAGROTECH PVT. LTD

Debanish Roy  
RepresentativeFiled by  
Md. Subhan Debn  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

same, as such the answering respondents put the applicant into strict prove thereof.

15. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 13 and 14 of the said application, the same is denied and disputed and submits that the entire application containing a blemish allegation by creating a concocted story as it is undisputed facts that the applicant have not annexed any documents to show that he made any attempts before the local authorities against the answering respondents at any point of time till the date of filling the present application before this Tribunal and time to time the answering respondents has not only got permission from the appropriate Statutory Authority for running the said Rice Mill as well as all necessary Licenses and permissions are also annexed alongwith this Counter Affidavits by the company which itself prove that there is no illegality committed by the answering respondents for running his Rice Mill Units as well as it is not an offence that if the company have huge land and its is boundaries and having one main entrance gate with Security and CCTV Vigilance then he cannot use the vacant portion totally on the opposite portion/side of the said land and by making a separate Compound from inside can run fly ash brick units or any other units came under White Category industries as the law prevailing in the state as well as in the Country and that cannot be use by making a flimsy scenes to defame the company for the benefits of the applicant and his associates. Furthermore, the photographs which is annexed as annexure F by the applicant in the said application are taken very cleverly and from outside only to make out his case and nothing is coming from said photographs that it is



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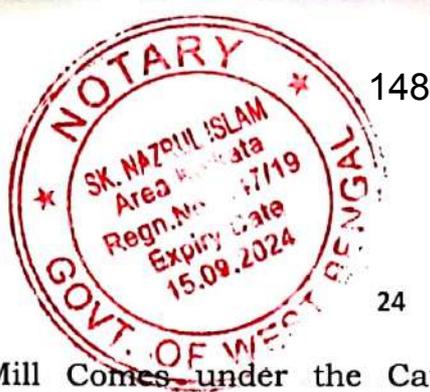
23

FARMAGROTECH PVT. LTD.

Debanjan Ghosh  
RepresentativeFiled by  
Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

causing Pollution and Environmental Hazard or effecting any ones health, moreover, selling or running two units from a huge land by making it into two parts cannot be termed as same compound as the applicant has not only misread but also trying to show that different meaning of COMPOUND as alleged in the said application and with regards to bills as annexure G annexed in the said application as well as relied upon by the applicant is totally a manufactured and fabricated one, by the applicant as it neither have any seal or signatures of any of answering respondents nor his representatives and answering respondents challenging the same as forged and fabricated one because facts remains that the company have their GST no. and they always used to issue Pucca bills and not a bill which is easily available in market and as such, the answering respondents put the applicant into strict prove thereof.

16. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 15, and 16 of the said application, the same is denied and disputed and submits that it is clearly evident that the applicant have procured only those documents which his associates have able to supply him as well as by manufacturing bills and photographs but he is not aware that the Rice Mill of the answering respondents not only have all necessary requisite licenses, permissions and approval but also regularly inspection conducted in the Rice Mill and thereafter the licenses, permissions and approval was extended to another terms by the Statutory authority and with regards to Fly ash bricks, the Central Government and State Government as well as CPCB and WBPCB guidelines as followed by the answering respondents before starting the Units and moreover the

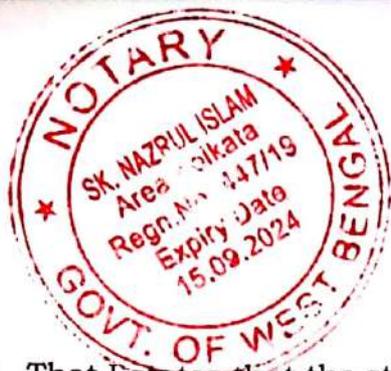


For KMAGROTECH PVT. LTD.  
*Debasish Shaha*  
Representative

Filed by  
*Md. Pal Saha*  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

Rice Mill Comes under the Category of Industries as ORANGE CATEGORY, so the question and claim of the applicant should be trash out for closing and any health issues revolves therein and the same has been more specifically shown and slapped the allegation of the applicant by the Report of the Expert Committee filed in the instant case as well as by other State Respondents and as such, the answering respondents put the applicant into strict prove thereof.

17. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 17 and 18 of the said application, the same is denied and disputed and submits that the applicant has not only misguided the Hon'ble Tribunal by making a vague allegation showing two units working in the same premises without any safety measures and violating the provision of law but also trying to give colour of a Fly Ash Brick into an Brick kilns, which itself goes to show that the motive and intention of the applicant by preferring the present application before the Hon'ble Tribunal is nothing but to make the answering respondents suffered huge losses and units will be shut down, so that the applicant and his associates being the business rivalry will get benefit and they will succeed in their evil desire as the entire case is nothing but it has been filed to harm the answering respondents and the notification and/or provision set out in the said paragraphs are not applicable and there is no violation on the part of the answering respondents for running the units in their land and as such the answering respondents put the applicant into strict prove thereof.



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for KM AGROTECH PVT. LTD.

  
Representative

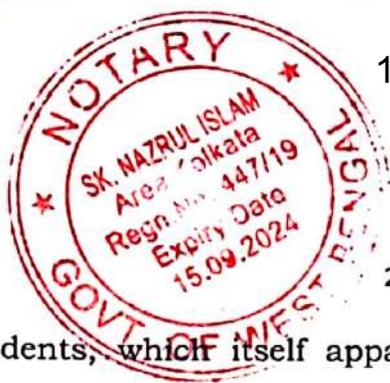
Filed by  
  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

18. That I states that the statements and/or allegation leveled in facts in brief at paragraph nos. 19 and 20 of the said application, the same is matter of record and the answering respondents crave leaves to make appropriate reply at the stage when it is necessary incourse of argument stage of the instant case before the Hon'ble Tribunal in accordance with the provision of law.

19. That I states that the entire grounds mentioned in the said application is neither tenable in facts and in law and the applicant has only reiterate the same allegation which has been already mentioned in the said application and as such the answering respondents state that they have already substantiate the same in the above forgoing paragraphs and to avoid repetition.

20. That I states that the applicant has failed to show any particular dates and chain of continuous illegal or wrongful act carried out by the private respondents as evident from the entire application as such no cause of action has been made out by the applicant and as such the present application is bard, mischief and a product of misuse of the provision of National Green Tribunal Act, 2010 as amended upto date and the same is liable to be dismissed with cost.

21. That I submits that the prayer portion of the applicant as preyed in the present application is nothing but for achieving his personal gain as the annexures annexed in the said application neither shows that the same has been obtained with due course of law by the applicant as the same is confidential and private documents of the answering respondents as well as the bills are manufactured, forged and fabricated as the same never been issued by the answering



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26

For KMAGROTECH PVT. LTD.  
Debashis Saha  
Representing

Filed by  
M. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate

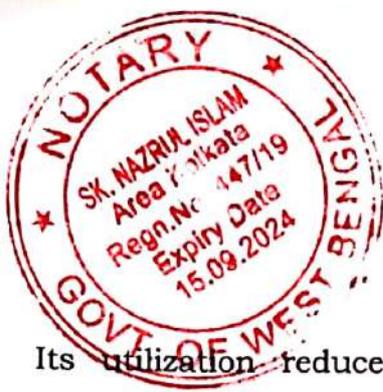
Enrollment No: F/2167/2019

12/01/2024

respondents, which itself apparent from the said bills annexed in annexure G (page nos. 92 to 93) is neither bearing any seal or signature of the company and also annexure C (page nos. 46 to 48) is neither bearing any CA seal or signature, when the undisputed facts and the same will be more cleared by this Counter Affidavit including the annexures annexed herein as well as the Reports filed by the Expert Committee on 01.12.2023 and by other State Respondents that there is neither any violation by the answering respondents for running the said units nor any contravention of law, as such, the prayer of the applicant should be rejected at once and the instant case will be dismissed by imposing exemplary cost.

22. It is further submitted that since the Plot of Land having entire area of around 3.16 acres Bighas and major portion are lying vacant as well as per the utilization of Fly Ash and bearing in mind that the Fly Ash is a fine, glass like power recuperated from gasses made by coal fired electric power generator and a helpful by product form Thermal Power Stations under Crushed Coal as a fuel and has considerable pozzolanic movement and can be gainfully utilized for production of Fly Ash lime blocks as a supplement to common burnt earth building block prompting protection of normal resources and improvement in Ecological Quality and the creation of Fly Ash lying building block have proactively begun in the country and it has also Environmental benefits by:

- (i) Fly Ash utilization reduces the requirements of clay, sand, lime stone in cement manufacturing and hence conserves natural resources.



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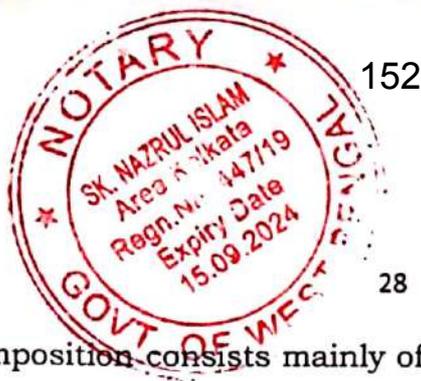
For KIMAGROTECH PVT. LTD.  
Debanishu Ghosh  
Representative

Filed by  
Md. Dilip Ghosh  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

- (ii) Its utilization reduces the cement requirement and hence carbon-dioxide liberation during cement manufacturing is reduced.
- (iii) Its utilization reduces the top soil requirement for land filling/brick manufacturing and saves agricultural land.
- (iv) Fly Ash utilization achieves increased strength of the finished concrete product without increasing the cement content.

And also that the Government has Band Red Brick because its manufacturing process is not Eco-friendly as its harm the Environment and creates more pollution and in comparison of that the Fly Ash Brick is Eco-friendly and is made from a by-product of coal and most importantly the Government is promoting the use of Fly Ash Brick as well as per the order of WBPCB dated 14.06.2016 and keeping everything in mind, started a Fly Ash Brick Unit on the Land by making a separate compound after obtaining prior consent from the Local Authority being the Gram Panchayat empowered and appointed as a Statutory competent authority by the Government of West Bengal and started/running the said Fly Ash Brick Unit is since the year, 2022 with all protective measures and till date not a single complain either by any authority in an around or within the entire District of Purba Bardhaman as well as no persons residing on the Gram situated almost a far distance from the Unit of the answering respondents has shown any health effect.

23. It is further submitted that the CLASS C FLY ASH is designated in ASTM C 618 and originates from sub-bituminous and lignite coals.



For: KAMACROTECH Pvt. Ltd.  
*Debanish Ghosh*  
Representative

Filed by  
*Md. Raheem Waris*  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

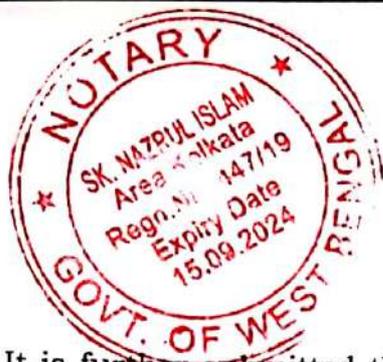
Its composition consists mainly of calcium, alumina, and silica with a lower loss on ignition (LOI) than Class F fly ash.

24. It is further submitted that the Fly Ash Utilization, especially in concrete, has significant environmental benefits including:

- (1) Increasing the life of concrete roads and structures by improving concrete durability,
- (2) Net reduction in energy use and greenhouse gas and other adverse air emissions when fly ash is used to replace or displace.

25. It is further submitted that the ENVIRONMENTAL BENEFITS OF FLY ASH is that as the Re-purposing this coal ash reduces green house gas emissions and reduces the amount of space taken up in landfills by this ash. Making concrete and bricks released a significant amount of greenhouse gases. Using fly ash in the manufacturing process reduces these emissions.

26. It is further submitted that the Action Taken report filed by the State Respondent no. 9 also clarified that there is no health, pollution and Environmental issues due to the units of the answering respondents as the said reports does not made any allegation and/or averments that any people of the nearby Gram has ever reported any health or any types of problem ever against the answering respondents and the units are running or established with proper licences issued by competent statutory authority, so the allegation of the applicant in the present application is baseless and have no leg to stands.



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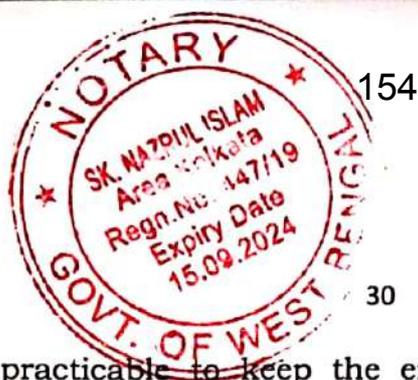
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For KMA  
Debanish Pan  
Representative

Filed by  
M. J. Pal  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

27. It is further submitted that as per the Committee Report dated 30.11.2023 headed by Senior Scientist/Environmental Engineer, West Bengal Pollution Control Board and others has clarified that the Rice Mill possess necessary documents to run the said mill as well as the Fly Ash Brick have no defect and it falls under white category and permitted in any area in West Bengal and also have site clearance by the local authority and moreover the said report also placed the true picture of the outside of unit as the surrounding areas was found healthy Agricultural filed at three sites and across the road about several distance there is a small village and most importantly the joint inspection team has not found any deposition of particulates (ash) on surface of leaves or agricultural product, hence the possibility of storage and handing material being air borne creating health impact was not visibly evident, as such, the entire allegation as alleged by the applicant in the said application is nothing but out an out a false one and the same has been filed for personal benefits and grudges.

28. It is further submitted that the Committee has recommended few point as mentioned in Para. 7 (a to c) of the said report, the answering respondents has took all necessary steps for it compliance and already made water sprinkling more efficient on day to day bases as well as elevated the entire boundary of the entire compound by around 10 feet more from the existing boundary wall, main gate and also made fully air tight room of Raw Material Storage Area and blocked and prevented as well as no chance of particulate emission during operation of storage and further applied for taking permission from SWID for ground water extraction as advice by the said committee as well as the unit will left no stone unturned to follow as



KMACHOTECH PVT. LTD.  
Debanishu Ghosh  
Representing

Filed by  
Md. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/10/2024

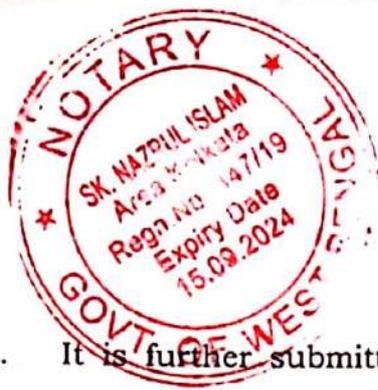
far as practicable to keep the environment free from any type of pollution in future too as advice or directed by this Hon'ble Tribunal.

Answering respondents crave leave to file the application and status reports of SWID at the time argument of the instant case.

Copies of the photographs showing compliance within the compound of Fly Ash Brick Unit as recommended by the committee are annexed herewith as annexure PR10 Collectively.

29. It is further submitted that the Affidavit in opposition filed by the State Respondent nos. 7 and 10 also has mentioned that a handful piece of land is Sali as well as the other part of the land is record as Choulkal as per the Records of Right and however it is also mentioned that the Fly ash brick units is running in the land recorded against L.R. Khatian no. 2306 but not stated anything that the same is dangerous and harmful or attached with the Rice Mill units or any pollution or Environmental issues exist due to the said unit of answering respondents.

30. It is further submitted that the with regards to conversion of nature of land the answering respondents has already taken steps by adhering all formalities and the same is under adjudication before the Concerned Statutory/Revenue Department of the State Government and as per the CIRCULAR/NOTIFICATION no. 2739(18)-L.Ref, dated Calcutta the 29<sup>th</sup> Sept., 2000 clarifies the pros and cons of various ways and means of protecting the overall interest of the State while simultaneously balancing the broad Environmental Considerations Vis a Vis Operation of the brickfields as described elaborately therein.



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31

For MAGROTECH PVT. LTD.  
Debashish Ghosh  
Representative

Filed by  
Md. Debarshi Ghosh  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

31. It is further submitted that that with regards to Affidavit in opposition by State Respondent nos. 7 and 10 regarding Conversion and nature of Land recorded in ROR the settled principle of law that the same is not a subject matter or Jurisdiction of this Hon'ble Tribunal as the same relates to Revenue Authority as such with regard to conversion of land, the Learned Tribunal have lack of Jurisdiction and it cannot get impact in the present proceeding and time and again on Several times this Hon'ble Tribunal has clarified the same.

32. It is most humbly prayed that the instant application filed by the applicant is not only harassive, baseless, meritless and suppression of facts based upon manufactured, forged and fabricated documents but also wastage of the precious Judicial time and deserved to be dismissed inlimine with huge cost and further impose damages cost upon the applicant to be paid to the answering respondents for defaming and rupturing their business goodwill as this Hon'ble Tribunal may deem fit and proper.

33. In light of the above, it is therefore most humbly prayed that the said petitions are liable to be dismissed by this Hon'ble Tribunal.

34. I further pray that leaves may be granted to file a more detailed argument with law points affidavit, if necessary, at a later stage as the present affidavit has been filed in the limited time available with the answering Respondents.

That the statements made above are all true and correct to the best of my knowledge and belief derived from the answering respondents and



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32

For KM AGROTECH PVT. LTD.  
Debanshu Shaw  
Ref: ...

Filed by  
Md. Raheem Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
18/01/2024

from the official records, which I believe to be true and nothing material has been concealed therein.

Prepared in my office  
& identified by me

Md. Raheem Waris  
(MD. RAHIM WARIS),  
ADVOCATE

Debanshu Shaw  
(DEBANSHU SHAW)  
DEPONENT

VERIFICATION

I the Deponent abovenamed, do hereby Verify and declare that the statements made in Foregoing Paragraphs are based from the information derived from the answering respondents and from the official records, which are usually kept and maintained by the answering respondents in the ordinary course of business and the above affidavit are true and correct to my knowledge and belief derived from the official records. No part of the above affidavit is false and nothing material has been concealed there from. Verified at my Advocate Chamber at Kolkata on this the Thursday, January 18, 2024.

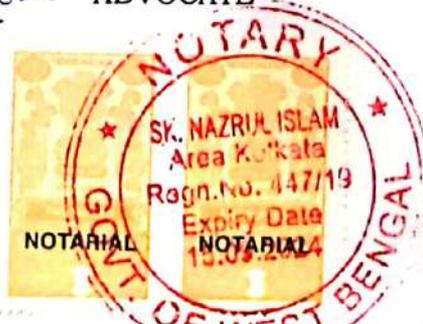
Prepared in my office  
& identified by me

Md. Raheem Waris  
(MD. RAHIM WARIS),  
18/01/2024 ADVOCATE

Debanshu Shaw  
(DEBANSHU SHAW)  
DEPONENT

Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CrPC

Notary



Sk. Nazrul Islam  
Notary, Govt. of W.B.  
Regn. No. 447/19  
City Civil Court, Calcutta

18 JAN 2024

# KM Agrotech Pvt. Limited

157

GISTIN : 19AACCK9961B1ZD | CIN : U15135WB2006PTC112199

Admin & Factory : Vill.: Gopinathbati, P.O.: Gonna Dariapur, Dist.: Purba Bardhaman, Pin - 713128

Mob.: 9475266482, 9475346128 • E-mail : kmagro2012@gmail.com

Amexure  
PR1  
Collectively  
33

Ref. No. ....

Date .....

Date – 27/09/2023

## Board of resolution To whom it may concern

Extract from the minutes of board of director meeting held on 27/09/2023 at 10:30 AM at the company's registered office at Gopinathbati, Gonna Dariapur, Ausgram, Purba Bardhaman,

Resolved that against application no – AO/107/2023/EZ we i) Pradip Shaw ii) Pritom Shaw to be a directors of KM AGROTECH PVT. LTD. authorised Debanshu Shaw S/O – Dilip Shaw to take all steps in the said case on our behalf representing the company.

Resolved further that the authorised person Debanshu Shaw will take all steps and sign and seal in favour of our company and us regarding this case no – AO/107/2023/EZ in any legal matters in court.

For KM AGROTECH PVT. LTD.

Pritom Shaw

Signature

DIRECTOR

For KM AGROTECH PVT. LTD.

Debanshu Shaw  
Representative

For KM AGROTECH PVT. LTD.

Pradip Shaw

DIRECTOR

# KM Agrotech<sup>158</sup> Pvt. Limited

34

GISTIN : 19AACCK9961B1ZD | CIN : U15135WB2006PTC112199

Admin & Factory : Vill.: Gopinathbati, P.O.: Gonna Dariapur, Dist.: Purba Bardhaman, Pin - 713128

Mob.: 9475266482, 9475346128 • E-mail :kmagro2012@gmail.com

Ref. No. ....

Date .....

Date – 27/09/2023

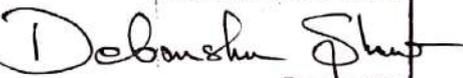
## Authorised letter

We do here by authorised Debanshu Shaw S/O – Late Dilip Shaw of Beniyapukur, Guskara, Ausgram, Purba Bardhaman to deal/steeping of application no OA107/2023/EZ in any legal matters at Kolkata High Court (tribunal) in favour of our company (KM AGROTECH PVT. LTD.) and also us.

We also authorised him to seal and sign in all documents regarding application no OA107/2023/EZ.

The authorised person's signature attested below.

Authorised person's signature

For KM AGROTECH PVT. LTD.  
  
Representative

For KM AGROTECH PVT. LTD.

Poilon Shaw

DIRECTOR

Pasadi P Shaw

For KM AGROTECH PVT. LTD.

Poilon Shaw

DIRECTOR

Pasadi P Shaw

  <p><b>भारत सरकार</b> Government of India</p> <hr/> <p><b>भारतीय विशिष्ट पहचान प्राधिकरण</b> Unique Identification Authority of India</p> <p>Enrolment No.: 0000/00389/81778</p> <p>To Debanshu Shaw S/O: Dilip Shaw Bentapukur GUSKARA Guskara (m) Bardhaman West Bengal - 713128 7063064225</p>  <p>आपका आधार क्रमांक / Your Aadhaar No. : <b>4941 1152 4908</b> VID : 9135 1818 8119 1395</p> <p><b>मेरा आधार, मेरी पहचान</b></p>	  <p><b>सूचना / INFORMATION</b></p> <ul style="list-style-type: none"> <li>■ आधार पहचान का प्रमाण है, नागरिकता का नहीं।</li> <li>■ आधार विशिष्ट और सुरक्षित है।</li> <li>■ सरलित बहुआयत कोड/ऑनलाइन एचएसएमएस/ऑनलाइन चरमपीकरण की उपयोग केक पहचान सत्यापित की।</li> <li>■ आधार के सभी रूप जैसे आधार पत्र, पीसीसी कार्ड, ई-आधार और एम-आधार समान रूप में मान्य हैं। 12 जून की आधार संख्या के स्थान पर अस्थायी (वर्चुअल) आधार पहचान (VID) का भी उपयोग किया जा सकता है।</li> <li>■ 1+ साल में कम से कम एक बार आधार अपडेट जरूर की।</li> <li>■ आधार आपको विभिन्न सरकारी और गैर-सरकारी योजनाओं/सेवाओं का लाभ उपदने में मदद करता है।</li> <li>■ आधार में अपना मोबाइल नंबर और ई-मेल आईडी अपडेट रखें।</li> <li>■ आधार सेवाओं का नाम उपदने के लिए स्मार्टफोन पर mAadhaar ऐप डाउनलोड की।</li> <li>■ आधार/बायोमेट्रिक्स को लॉक/अनलॉक करने की विशेषता का उपयोग सुरक्षा सुनिश्चित करने के लिए की।</li> <li>■ आधार (या नंबर) एडमिने वाली संस्थाओं को उपित सहमति लेने के लिए कर्म्य किया गया है।</li> <li>■ Aadhaar is a proof of identity, not of citizenship.</li> <li>■ Aadhaar is unique and secure.</li> <li>■ Verify identity using secure QR code/offline XML/online Authentication.</li> <li>■ All forms of Aadhaar like Aadhaar letter, PVC Cards, eAadhaar and mAadhaar are equally valid. Virtual Aadhaar Identity (VID) can also be used in place of 12 digit Aadhaar number.</li> <li>■ Update Aadhaar at least once in 10 years.</li> <li>■ Aadhaar helps you avail various Government and Non-Government benefits/services.</li> <li>■ Keep your mobile number and email id updated in Aadhaar.</li> <li>■ Download mAadhaar app on smart phones to avail Aadhaar Services.</li> <li>■ Use the feature of lock/unlock Aadhaar/biometrics to ensure security.</li> <li>■ Entities seeking Aadhaar are obligated to seek due consent.</li> </ul>
  <p><b>भारत सरकार</b> Government of India</p>  <p>Debanshu Shaw Date of Birth/DOB: 20/08/1999 Male/ MALE</p> <p>4941 1152 4908 VID : 9135 1818 8119 1395</p> <p><b>मेरा आधार, मेरी पहचान</b></p>	  <p><b>भारतीय विशिष्ट पहचान प्राधिकरण</b> Unique Identification Authority of India</p> <p>Address: S/O: Dilip Shaw, Bentapukur, GUSKARA, Guskara (m), Bardhaman, West Bengal - 713128</p>  <p>4941 1152 4908 VID : 9135 1818 8119 1395</p> <p>1947   <a href="mailto:help@uidai.gov.in">help@uidai.gov.in</a>   <a href="http://www.uidai.gov.in">www.uidai.gov.in</a></p>

Debanshu Shaw

Annexure  
PR<sub>2</sub>  
Collolevely  
(36)









# FORM 32

164

Particulars of appointment of Managing Director, directors, manager and secretary and the changes among them or consent of candidate to act as a Managing Director or director or manager or secretary of a company and/ or undertaking to take and pay for qualification shares

*Anexure*  
*PR 3*  
*Collectively*  
*40*

[Pursuant to sections 303(2), 264(2) or 266(1)(a) and 266(1)(b)(iii) of the Companies Act, 1966]

Form Language  English  Hindi

Note - All fields marked in \* are to be mandatorily filled.

1. \*This form is for  New company  Existing company

2. (a) \*Form 1A reference number (Service request number (SRN) of Form 1A) or corporate identity number (CIN) of company

U15135WB2006PTC112199

(b) Global location number (GLN) of company

3. (a) Name of the company

KONER & MAROTHI AGRO TECH PRIVATE LIMITED

(b) Address of the registered office of the company

VILL. : DHARAPARA, P.O. : GUSKARA  
BURDWAN  
BURDWAN  
West Bengal  
INDIA  
713128

(c) e-mail ID of the company

rajendra@rrampur.com

4. Number of Managing Director, director(s) for which the form is being filed

2

5. Details of the Managing Director, directors of the company

## I Details of the Managing Director or director of the company

Director identification number (DIN)

00871800

Name

PANKAJ KUMAR MAROTHI

Father's name

JHANWARLAL MAROTHI

Present residential address

GUSKARA MADHYAPARA  
GUSKARA  
BURDWAN  
West Bengal  
India 713128

Nationality

IN

Date of birth

21/04/1974

Appointment  Cessation  Change in designation

Designation

Director

Date of appointment or change in designation

Category

(DD/MM/YYYY)

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

e-mail ID of director

rajendra@rrampur.com

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company

with effect from 15/02/2012

(DD/MM/YYYY) due to

Resignation

## II Details of the Managing Director or director of the company

Director Identification number (DIN)

00876574

Name

MANOJ KUMAR MAROTHI

Father's name

JHANWARLAL MAROTHI

Present residential address

GUSKARA MADHYAPAPA  
GUSKARA  
BURDWAN  
West Bengal  
India 713128

Nationality

IN

Date of birth

16/06/1970

 Appointment
  Cessation
  Change in designation

Designation

Director

Date of appointment or  
change in designation

(DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director

 Chairman
  Executive director
  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the  
appointee is alternateName of the company or institution  
whose nominee the appointee is

e-mail ID of director

rajendra@rrampuriah.com

In case of cessation

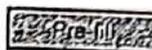
 Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company  
with effect from 15/02/2012 (DD/MM/YYYY) due to

Resignation

II Details of the Managing Director or director of the company

Director identification number (DIN)

00517985



Name

RAM PROSAD BHATTACHARYA

Father's name

RAM BRAHMA BHATTACHARYA

Present residential address

FLAT 7A 7B M K TOWERS  
301 PRINCE ANWAR SHAH ROAD  
KOLKATA  
West Bengal  
India 700045

Nationality

IN

Date of birth

09/10/1957

Appointment  Cessation  Change in designation

Designation

Director

Date of appointment or change in designation

22/02/2012

Category

Promoter

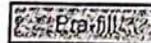
(DD/MM/YYYY)

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

[Empty box]



Name of the director to whom the appointee is alternate

[Empty box]

Name of the company or institution whose nominee the appointee is

[Empty box]

e-mail ID of director

rpbhattacharya01@gmail.com

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from [Empty box] (DD/MM/YYYY) due to [Empty box]

# FORM 32

Particulars of appointment of Managing Director, directors, manager and secretary and the changes among them or consent of candidate to act as a Managing Director or director or manager or secretary of a company and/ or undertaking to take and pay for qualification shares

[Pursuant to sections 303(2), 204(2) or 200(1)(a) and 266(1)(b)(iii) of the Companies Act, 1950]

Form Language  English  Hindi

Note - All fields marked in \* are to be mandatorily filled.

1. \*This form is for  New company  Existing company

2. (a) \*Form 1A reference number (Service request number (SRN) of Form 1A) or corporate identity number (CIN) of company

U15135WB2006PTC112199

(b) Global location number (GLN) of company

3. (a) Name of the company

KONER & MAROHI AGRO TECH PRIVATE LIMITED

(b) Address of the registered office of the company

VILL : DHARAPARA, P.O. : GUSKARA  
BURDWAN  
BURDWAN  
West Bengal  
INDIA  
713128

(c) e-mail ID of the company

rajendra@rrampurta.com

4. Number of Managing Director, director(s) for which the form is being filed

2

5. Details of the Managing Director, directors of the company

I Details of the Managing Director or director of the company

Director identification number (DIN)

02027988

Name :

BELA BHATTACHARYA

Father's name

KSHETRA NATH NAYAK

Present residential address

301 PRINCE ANWAR SHAH ROAD  
M K TOWER FLAT 7A 7B  
KOLKATA  
West Bengal  
India 700045

Nationality

IN

Date of birth

01/11/1961

Appointment  Cessation  Change in designation

Designation

Director

Date of appointment or change in designation

22/02/2012

Category

Promoter

(DD/MM/YYYY)

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

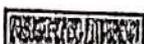
e-mail ID of director

rpbhattacharya01@gmail.com

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from  (DD/MM/YYYY) due to

**V Details of the Managing Director or director of the company**

Director identification number (DIN)  

Name

Father's name

Present residential address

Nationality  Date of birth

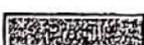
Appointment  Cessation  Change in designation

Designation  Date of appointment or change in designation  (DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate  

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

e-mail ID of director

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from  (DD/MM/YYYY) due to

✓ (45)

**VI Details of the Managing Director or director of the company**

Director identification number (DIN)

Name

Father's name

Present residential address

Nationality  Date of birth

Appointment  Cessation  Change in designation

Designation  Date of appointment or change in designation  (DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or Institution whose nominee the appointee is

e-mail ID of director

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from  (DD/MM/YYYY) due to

VII Details of the Managing Director or director of the company

Director identification number (DIN) 00517985

Name RAM PRASAD BHATTACHARYA

Father's name RAM BRAHMA BHATTACHARYA

Present residential address FLAT 7A 7B M K TOWERS  
301 PRINCE ANWAR SHAH ROAD  
KOLKATA  
West Bengal  
India 700045

Nationality IN Date of birth 09/10/1957

Appointment Cessation Change in designation

Designation Director

Date of appointment or change in designation (DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director  
Chairman Executive director Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

e-mail ID of director rpbhattacharya01@gmail.com

In case of cessation Hereby confirmed that the above mentioned Director Managing Director is not associated with the company

with effect from 11/02/2013 (DD/MM/YYYY) due to Resignation

VII Details of the Managing Director or director of the company

Director identification number (DIN)

02027988

Name

BELA BHATTACHARYA

Father's name

KSHETRA NATH NAYAK

Present residential address

301 PRINCE ANWAR SHAH ROAD  
M.K TOWER FLAT 7A-7B  
KOLKATA  
West Bengal  
India 700045

Nationality

IN

Date of birth

01/11/1981

Appointment

Cessation

Change in designation

Designation

Director

Date of appointment or  
change in designation

(DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the  
appointee is alternate

Name of the company or institution  
whose nominee the appointee is

e-mail ID of director

rpbhattacharya01@gmail.com

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company  
with effect from 11/02/2013 (DD/MM/YYYY) due to Resignation

**IV Details of the Managing Director or director of the company**

Director identification number (DIN)

Name

Father's name

Present residential address

Nationality  Date of birth

Appointment  Cessation  Change in designation

Designation  Date of appointment or change in designation  (DD/MM/YYYY)

Category

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

e-mail ID of director

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from  (DD/MM/YYYY) due to

**III Details of the Managing Director or director of the company**

Director Identification number (DIN)

Name

Father's name

Present residential address

Nationality  Date of birth

Appointment  Cessation  Change in designation

Designation  Date of appointment or change in designation  (DD/MM/YYYY)

Category  (DD/MM/YYYY)

Whether chairman, executive director, non-executive director

Chairman  Executive director  Non-executive director

DIN of the director to whom the appointee is alternate

Name of the director to whom the appointee is alternate

Name of the company or institution whose nominee the appointee is

e-mail ID of director

In case of cessation

Hereby confirmed that the above mentioned  Director  Managing Director is not associated with the company with effect from  (DD/MM/YYYY) due to

10/21/22, 11:12 AM

## Company Master Data

## Company Master Data

CIN U15135WB2006PTC112199  
 Company Name KM AGRO TECH PRIVATE LIMITED  
 ROC Code RoC-Kolkata  
 Registration Number 112199  
 Company Category Company limited by Shares  
 Company SubCategory Non-govt company  
 Class of Company Private  
 Authorised Capital(Rs) 5000000  
 Paid up Capital(Rs) 4090000  
 Number of Members(Applicable in case of company without Share Capital) 0  
 Date of Incorporation 20/12/2006  
 Registered Address VILL - GOPINATHBATI P.O: GONNA DARIAPUR P.S. AUSGRAM BURDWAN Bardhaman WB 713128 IN  
 Address other than R/o where all or any books of account and papers are maintained -  
 Email Id pradipshawbwn@gmail.com  
 Whether Listed or not Unlisted  
 ACTIVE compliance ACTIVE compliant  
 Suspended at stock exchange -  
 Date of last AGM 16/11/2021  
 Date of Balance Sheet 31/03/2021  
 Company Status(for e filing) Active

## Charges

Charge Id	Assets under charge	Charge Amount	Date of Creation	Date of Modification	Status
	Immovable property or any interest therein; Book debts; Movable property (not being pledge)	52000000	27/06/2012	-	OPEN
	Immovable property or any interest therein; Floating charge; Movable property (not being pledge); 3 STDR and Life Insurance Policy	48300000	07/12/2007	14/12/2009	OPEN
		44700000	27/06/2012	13/01/2022	OPEN

## Directors/Signatory Details

DIN/PAN	Name	Begin date	End date	Surrendered DIN
06494074	PRADIP SHAW	01/02/2013	-	
06494082	PRITOM SHAW	01/02/2013	-	

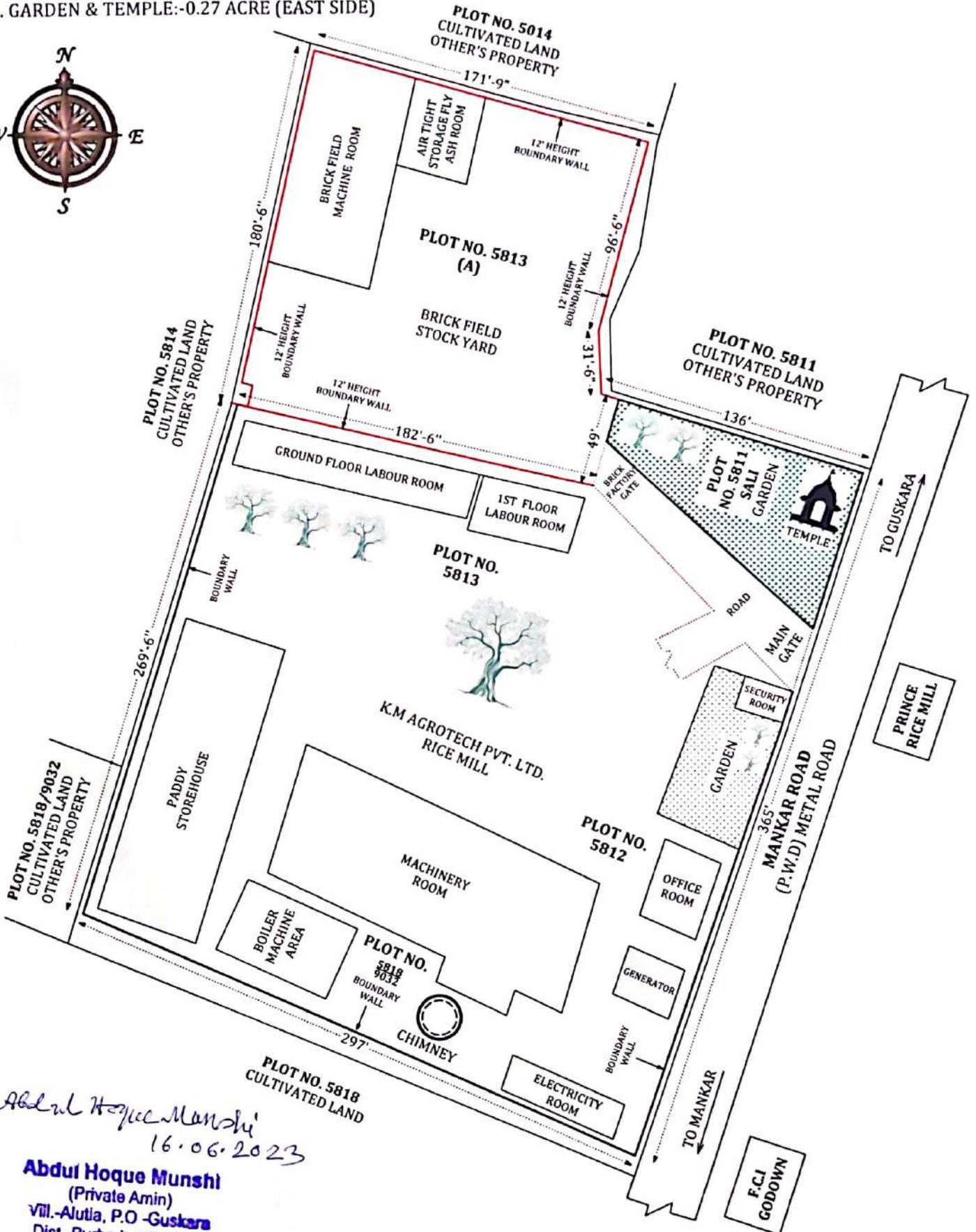
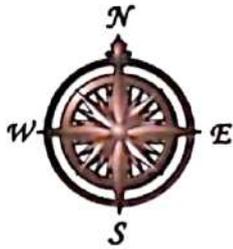
175  
**SITE PLAN**

*Annexure PR4*

KM AGRO TECH PVT. LTD. VILL.- GOPINATHBATI, P.O.- GONNA DARIAPUR, DIST.- PURBA BARDHAMAN LYING AT L.R. KHATIAN NO.-2306, J.L. NO.-118 MOUZA.- DWARIAPUR P.S.- AUSGRAM DIST.-PURBA BARDHAMAN.  
**TOTAL AREA OF LAND- 03.16 ACRE.**

(51)

1. RICE MILL AREA:-02.16 ACRE (SOUTH SIDE)
2. FLY ASH BRICKS:- 0.73 ACRE (NORTH WEST SIDE)
3. GARDEN & TEMPLE:-0.27 ACRE (EAST SIDE)

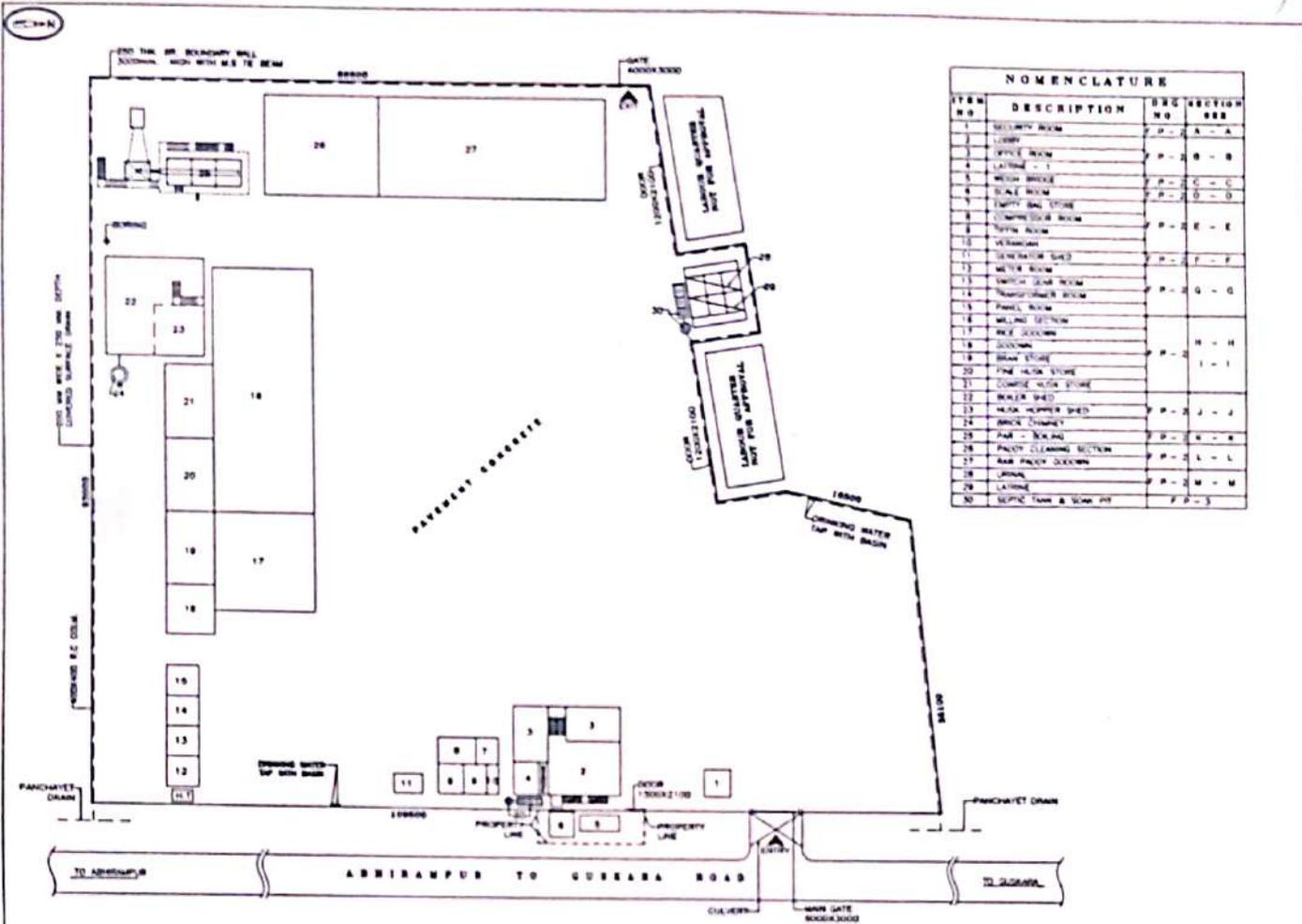


*Abdul Hoque Munshi*  
16.06.2023

**Abdul Hoque Munshi**  
(Private Amin)  
Vill.-Alulia, P.O -Guskara  
Dist.-Purba bardhaman  
Reg. No.-13989

52

*Thumma  
PRG  
Collectively*



NOMENCLATURE			
ITEM NO	DESCRIPTION	REG NO	SECTION NO
1	SECURITY ROOM	P-2	A-A
2	LOBBY	P-2	B-B
3	OFFICE ROOM	P-2	C-C
4	LATRINE - 1	P-2	D-D
5	WATER BOILER	P-2	E-E
6	SCALE ROOM	P-2	F-F
7	EMPTY BAG STORE	P-2	G-G
8	COMPRESSOR ROOM	P-2	H-H
9	TYPING ROOM	P-2	I-I
10	VERANDAH	P-2	J-J
11	GENERATOR SHED	P-2	K-K
12	WATER ROOM	P-2	L-L
13	SMITHY ROOM	P-2	M-M
14	TRANSFORMER ROOM	P-2	N-N
15	PANEL ROOM	P-2	O-O
16	MILLING SECTION	P-2	P-P
17	RICE DECKING	P-2	Q-Q
18	COOLING	P-2	R-R
19	BAGG STORE	P-2	S-S
20	FINE HULL STORE	P-2	T-T
21	COARSE HULL STORE	P-2	U-U
22	HULLER SHED	P-2	V-V
23	HULL HOPPER SHED	P-2	W-W
24	BRICK CHIMNEY	P-2	X-X
25	PAVE - ROAD	P-2	Y-Y
26	PAVEY CLEANING SECTION	P-2	Z-Z
27	RAV PANTRY DECKING	P-2	AA-AA
28	LATRINE	P-2	BB-BB
29	LATRINE	P-2	CC-CC
30	SEPTIC TANK & SOAK PIT	P-2	DD-DD

**SITE PLAN**

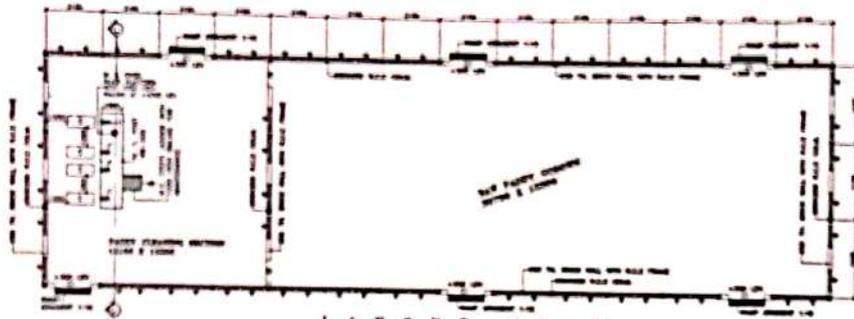
SCALE - 1 : 500

DESIGNED BY SDR - GURARA IN 18 APRIL 1988 BY THE OFFICE

- NOTES:-**
- 11) ALL DIMENSION ARE IN MM
  - 12) ALL DOORS ARE OPENABLE OUTWARD
  - 13) PERCENT OF THE FACTORY FINISHES SHOWN IN GREEN COLOUR
  - 14) PROPOSED CONSTRUCTION SHOWN IN BLACK COLOUR
  - 15) SECTION LINE SHOWN IN BLUE COLOUR
  - 16) MANUFACTURING PRODUCT - RICE MILLING
  - 17) FLOOR - PLAIN CEMENT CONCRETE
  - 18) ROOF - BRICK FLAT SLAB
  - 19) TOTAL NO OF LATRINE = 3 (ORIGINAL) = 6 (FOR MALES, LATRINE = 3 (FOR FEMALE)
  - 101) HA - HAIR
  - 102) SWA - COLUMN
  - 103) FINE LATHING/SH-8
  - 104) AT D.C.P. CAPACITY 30 KGQ QUANTITY 3
  - 105) AT AFFY. CAPACITY 30 LITRES QUANTITY 4
  - 106) AT AFFY. CAPACITY 9 LITRES QUANTITY 8
  - 107) AT D.C.P. CAPACITY 45 KGQ QUANTITY 8
  - 108) FIRE FIGHTING: TYPE AND CAPACITY OF FIRE FIGHTING APPLIANCES/EQUIPMENT WILL BE PROVIDED AND MAINTAINED IN ACCORDANCE WITH LAD DOWN RULE NO OF 4-B FACTORY'S RULES (REVISED UP TO DATE)
  - 109) LEV - LEVEL
  - 110) BR - BRICK
  - 111) MAXIMUM NO OF WORKERS ARE WORKING = 18 (MALES), 8 (FEMALES)

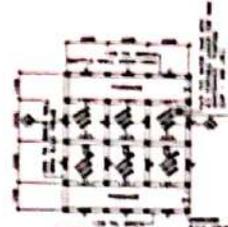
PLAN SEE. SHEET NO - 52

LAND/NAME & ADDRESS <b>KM AGRO TECH PVT. LTD.</b> VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR, P.S. - AUSHGRAM, DIST - PURBA BARDHAMAN, PIN - 713128		
PROJECT -	RICE MILL	
SCALE -	1 : 500	SHEET NO - 1 OF 3
DESIGN BY -	PIONEER SAFETY INDUSTRIES	
SUBJECT -	SITE PLAN & NOTES DETAILS	REV - 0
DESIGN BY -	ANURAG	ALL DIMENSION ARE IN MM
CHECK BY -	S. DAS	KM AGRO TECH PVT. LTD. OCCUPYER
DRG. NO. - KMAT.P./P.S./FP-1		



LAYOUT PLAN

SCALE: 1/4" = 1'-0" (SEE PLAN FOR DIMENSIONS)

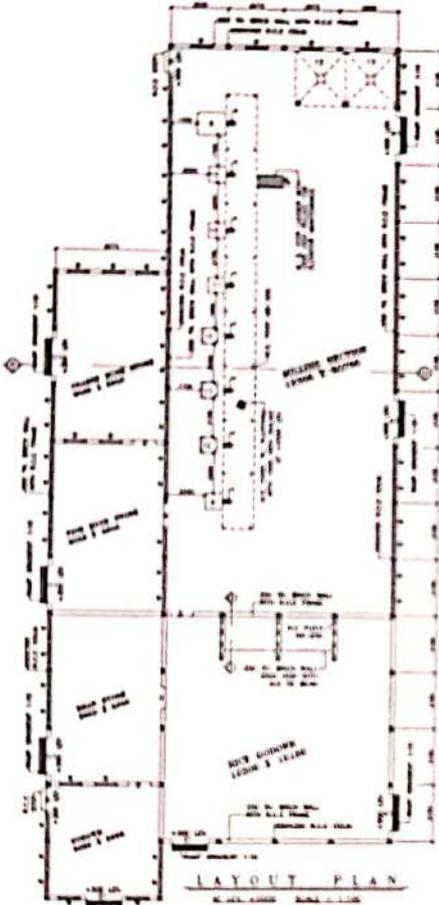


LAYOUT PLAN

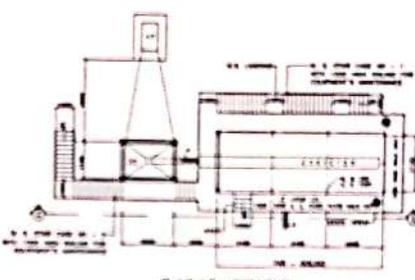
NOTE: ALL WORK AND SUPPORT STRUCTURES SHALL BE CONSTRUCTED ACCORDING TO THE SPECIFICATIONS.

NOTE FOR RAMP: (SEE PLAN FOR DIMENSIONS)

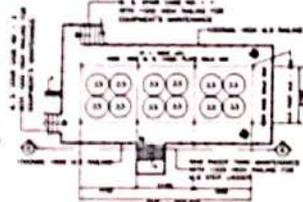
GENERATOR FOUNDATION NOTES -  
 ALL TYPE FOUNDATIONS MUST BE WITH WELDED LEAD TO PREVENT DISLODGING. THE BED IS FILLED UP WITH DRY FINE SAND, SAW DUST, CHARCOAL DUST ETC.



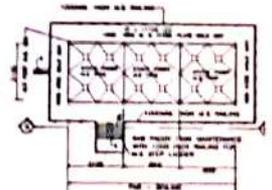
LAYOUT PLAN



PLAN AT - 800 LEVEL



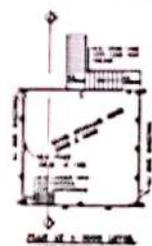
PLAN AT - 500 LEVEL



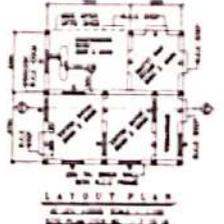
PLAN AT - 1100 LEVEL



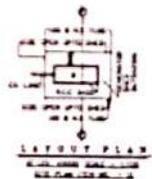
LAYOUT PLAN



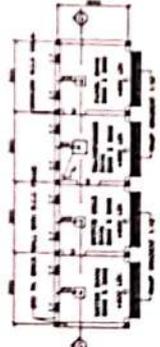
LAYOUT PLAN



LAYOUT PLAN



LAYOUT PLAN



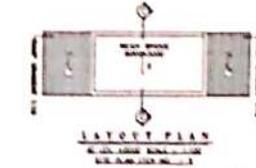
LAYOUT PLAN

**LIST OF MACHINERY & EQUIPMENTS**

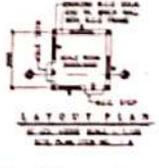
- ELEVATOR
- WASH BRINE CAP NO METRIC TONS
- GENERATOR CAP - 150 KVA
- METER
- SWITCH BOARD
- TRANSFORMER
- CATCH OIL P/T
- MAIN PANEL
- STRONGER
- PULVERISER
- PROOF SEPARATOR
- RUBBER ROLL
- PROOF ROLL
- WALKER
- WAG FILTER
- HIGH HOPPER
- BLOWER
- COMPRESSOR
- AIR RECEIVER
- M/C PANEL
- SMOK CHIMNEY
- GRIND
- PROOF IMPROVING TANK

**SCHEDULE OF SPARE PARTS & PERMITTING**

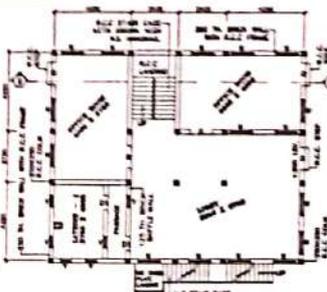
NO.	DESCRIPTION	QTY	UNIT	AMOUNT	TOTAL
1	WASH BRINE CAP	1	NO	1000	1000
2	GENERATOR CAP	1	NO	2000	2000
3	METER	1	NO	100	100
4	SWITCH BOARD	1	NO	1000	1000
5	TRANSFORMER	1	NO	1000	1000
6	CATCH OIL P/T	1	NO	100	100
7	MAIN PANEL	1	NO	1000	1000
8	STRONGER	1	NO	1000	1000
9	PULVERISER	1	NO	1000	1000
10	PROOF SEPARATOR	1	NO	1000	1000
11	RUBBER ROLL	1	NO	1000	1000
12	PROOF ROLL	1	NO	1000	1000
13	WALKER	1	NO	1000	1000
14	WAG FILTER	1	NO	1000	1000
15	HIGH HOPPER	1	NO	1000	1000
16	BLOWER	1	NO	1000	1000
17	COMPRESSOR	1	NO	1000	1000
18	AIR RECEIVER	1	NO	1000	1000
19	M/C PANEL	1	NO	1000	1000
20	SMOK CHIMNEY	1	NO	1000	1000
21	GRIND	1	NO	1000	1000
22	PROOF IMPROVING TANK	1	NO	1000	1000
TOTAL				450	2700



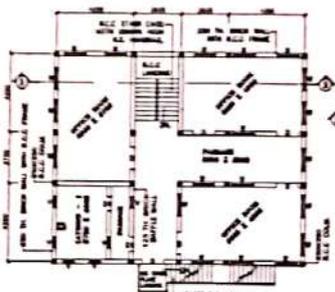
LAYOUT PLAN



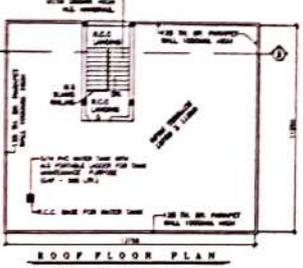
LAYOUT PLAN



GROUND FLOOR PLAN



1ST FLOOR PLAN



ROOF FLOOR PLAN

SECTION REF. SHEET NO - 403

**OWNER'S NAME & ADDRESS**  
 KM AGRO TECH PVT. LTD.  
 VILL - GUPNATHI,  
 P.O. - GORNA GANAPUR, P.E. - ALDHORANE,  
 DIST. - JALNAR, MAHARASHTRA, PIN - 431208

**PROJECT** - RICE MILL

**DESIGN BY** - PIONEER SAFETY INDUSTRIES

**SCALE** - 1" = 1'-0"

**DRAWN BY** - ANJANA

**CHECKED BY** - S. GAN

**DATE** - 11/11/20

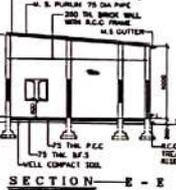
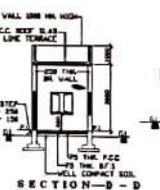
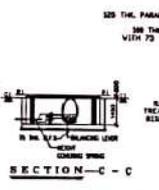
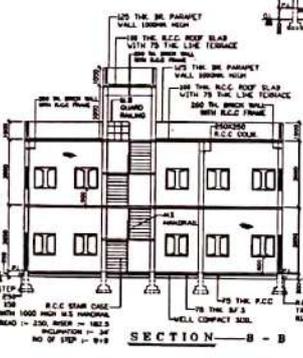
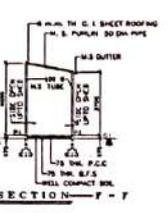
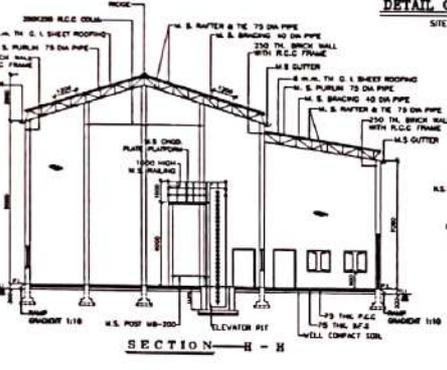
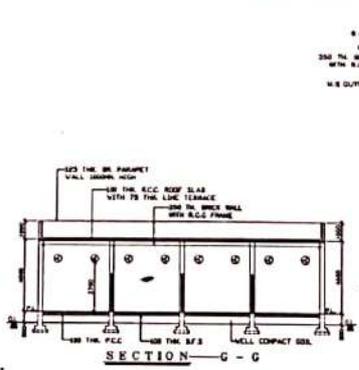
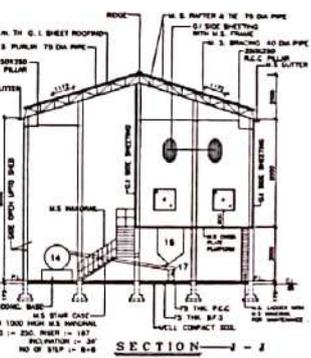
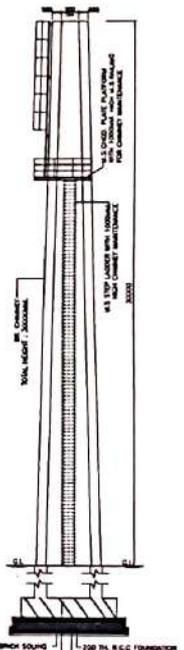
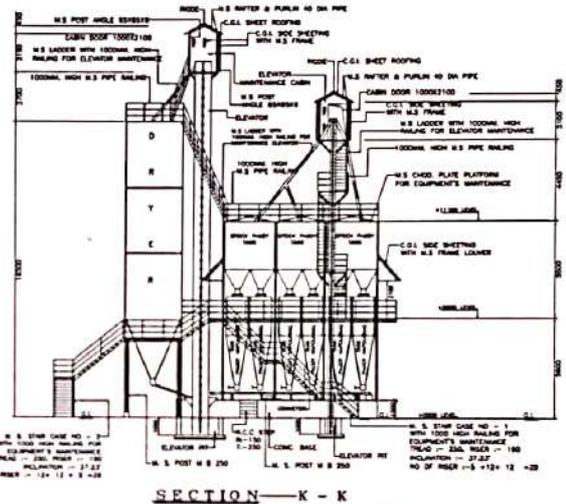
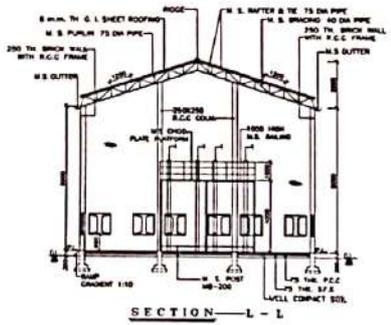
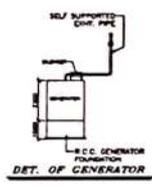
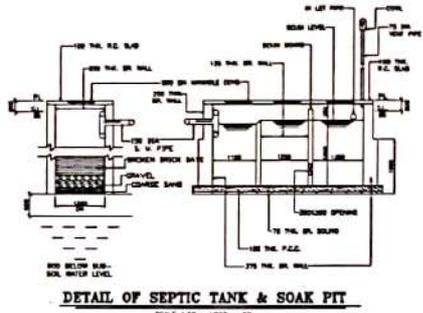
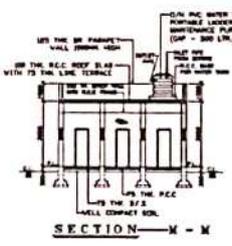
**SCALE** - 1/4" = 1'-0" (SEE PLAN FOR DIMENSIONS)

**SCALE** - 1/4" = 1'-0" (SEE PLAN FOR DIMENSIONS)

**SCALE** - 1/4" = 1'-0" (SEE PLAN FOR DIMENSIONS)

**SCALE** - 1/4" = 1'-0" (SEE PLAN FOR DIMENSIONS)

**GENERATOR FOUNDATION NOTES :-**  
 RAG TYPE FOUNDATION BOLT WITH  
 MOLTEN LEAD TO PREVENT DISLODGING  
 THE BED IS FILLED UP WITH DRY FINE SAND,  
 SAW DUST, CHARCOAL DUST ETC.



PLAN SEC. SHEET NO. -02

FACTORY NAME & ADDRESS		
<b>KM AGRO TECH PVT. LTD.</b> VILL. - GOPANATHAL P.O. - GONNA DARGAPUR, P.S. - AGSUDHURAM, DIST. - JANGA BAREILHAN, PIN - 711328		
PROJECT	FOOD MILL	SCALE
OWNER	PIONEER SAFETY INDUSTRIES	1 : 100, 90
DRAWN BY	SECTION	SHEET NO. 3 OF 3
CHECK BY	ANUPAM	REV. - 0
DESIGN BY	S. DAS	ALL DIMENSIONS ARE IN M.M.
KM AGRO TECH PVT. LTD.		DATE
DRAWN		SCALE



## FORM-3

[See rules 5(1), 6(4), 7(1) and 8(2)]

GOVERNMENT OF WEST BENGAL



DIRECTORATE OF FACTORIES

## LICENCE TO WORK A FACTORY

Licence No. 17639 Reg. No. 0040/BD/X/2008 . Date of amenability 21ST JUL 2008 H.P 500(HP) Worker 20 Fee Rs. 20000/- Licence is hereby granted to KM AGRO TECH PVT LTD, valid only for the factory known as KM AGRO TECH PVT LTD situated at VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR, P.S. - AUSHGRAM, DIST - PURBA BARDHAMAN, PIN - 713128, subject provisions of the Factories Act, 1948, and the rules made thereunder.

The licence shall remain in force till 31st Dec 2026

Sd/-

Deputy Chief of Factories, West Bengal

The 25th Dec 2021

for The Chief Inspector of Factories, West Bengal

## RENEWALS

Valid up to	H.P	Worker	Fee for renewal	Date of payment	Late fee for renewal	Signature of deputy Chief of Factories, West Bengal
31st Dec 2012	100(hp)	20	700	24th Dec 2010, 17th Oct 2014, 18th Dec 2015, 07th May 2019,	350	Sd/-
31st Dec 2013	100(hp)	20	700		350	Sd/-
31st Dec 2014	100(hp)	20	700		350	Sd/-
31st Dec 2015	100(hp)	20	700		0	Sd/-
31st Dec 2021	500(hp)	20	16500		6500	Sd/-
31st Dec 2022	500(HP)	50	4000	20th Dec 2021	0	Sd/-
31st Dec 2023	500(HP)	50	4000	20th Dec 2021	0	Sd/-
31st Dec 2024	500(HP)	50	4000	20th Dec 2021	0	Sd/-
31st Dec 2025	500(HP)	50	4000	20th Dec 2021	0	Sd/-
31st Dec 2026	500(HP)	50	4000	20th Dec 2021	0	Sd/-

## TRANSFERS

To whom transferred	Date of Transfer	Date of payment of transfer fee	Signature of Deputy chief of Factories, West Bengal

## AMENDMENTS

Date of amendment	Amended worker	Amended H.P	Date of payment of Amendment fee	additional fee	Signature of Deputy Chief of Factories, West Bengal



GOVERNMENT OF WEST BENGAL  
DIRECTORATE OF MICRO, SMALL & MEDIUM ENTERPRISE  
OFFICE OF THE GENERAL MANGER, DISTRICT INDUSTRIES CENTRE,  
PURTA BHAVAN (5<sup>TH</sup> FLOOR), SADARGHAT ROAD, PURBA BURDWAN.  
e-mail id:- gmburd.mssewb@gmail.com

Memo No : 274/ /DIC/PUR.BDN/2023-24

Dated : 22.09.2023

To  
The Director,  
M/s K M Agrotech Pvt. Limited  
Vill- Gopinathbati, P.O- Gonna Dariapur,  
Dist- Purba Bardhaman.  
Pin- 713128.

Sub :- Regarding Milling Capacity Certificate

Sir,

In reference to subject mentioned above, Certificate of milling capacity is enclosed, please find herewith, in favour of M/s KM Agrotech Pvt. Limited Vill- Gopinathbati, P.O- Gonna Dariapur, Dist- Purba Bardhaman, Pin- 713128.

It has a reference to your application dated 12.09.2023.

Yours faithfully,

General Manager  
District Industries Centre  
Purba Bardhaman  
General Manager  
D.I.C., Purba Bardhaman  
22/9/23





GOVERNMENT OF WEST BENGAL  
DIRECTORATE OF MICRO, SMALL & MEDIUM ENTERPRISE  
OFFICE OF THE GENERAL MANGER, DISTRICT INDUSTRIES CENTRE,  
PURTA BHAVAN (5<sup>TH</sup> FLOOR), SADARGHAT ROAD, PURBA BURDWAN.  
e-mail id:- [gmburd.mssewb@gmail.com](mailto:gmburd.mssewb@gmail.com)

Memo No : 274/DIC/PUR.BDN/2023-24

Dated: 22.09.2023

To whom it may concern

This is to certify that, **Machine Capacity for Milling** of M/s KM Agrotech Pvt. Limited Vill- Gopinathbati, P.O- Gonna Dariapur, Dist- Purba Bardhaman, Pin- 713128 bearing UR No-UDYAM-WB-03-0000724 dt. 17.11.2020 And Fssai No. 12820022000318, stands as 48MT/Shift, i.e. 14400 MT/annum( single shift basis ), approximately as accessed from supporting documents.

Dated-22.09.2023

Place- Burdwan

General Manager  
District Industries Centre  
Purba Bardhaman

22/9/2023  
General Manager  
D.I.C., Purba Bardhaman



# WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan', Bldg. No. 10A, Block - LA, Sector III, Bidhannagar, Kolkata - 700 106  
(Orange/Green Category Unit)

CO137627



Memo Number: 2201-7/NPBD-Cont(7925)/22

Date: 29/11/2022

Consent to Operate under Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974 as amended and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended, and Rules and Orders made thereunder hereby grants its Consent to:

M/s. K M AGROTECH PVT. LTD.

(hereinafter referred to as Applicant) for its unit located at Vill. Gopinathbati, P.O. Gona Daniaipur, P.S. Anshgram, Dist. Purba Bardhaman, PIN- 713128.

(Detailed address of the manufacturing unit)

for a period from the date of issue 30/11/2022 to 30/11/2022 to operate the industrial unit and to discharge liquid effluent and to emit gaseous effluent from the premises/land of the industrial unit in accordance with the conditions as mentioned below provided on any day at any instance the quantity and quality of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in this consent letter and as specified in the Environmental (Protection) Act, 1986.

Breach of the conditions and failure to comply with the conditions as mentioned below shall render the applicant liable for prosecution under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.



The State Board reserve the right to revoke, withdraw or make any reasonable variation/change/alter the conditions of this consent letter giving one month's notice to the applicant.

**Conditions:**

01. This Consent is valid for the manufacture of

Sl. No.	Name of major product and quantity produced by - products	per month	Sl. No.	Name of major products and quantity produced	per month
01.	Rice	400 MT	03		
02.	Rice Bran	50 MT			

02. The Applicant shall observe the following fuel consumption pattern:

Sl. No.	Type of fuel	Quantity per day	Sl. No.	Type of fuel	Quantity per day	Sl. No.	Type of fuel	Quantity per day
01	HSD	20 lit/month		Husk	600 kg			

03. The Applicant falls in the not applicable category of the Water (Prevention and Control of Pollution) Cess Act, 1977 and Rules made thereunder and shall comply with the provisions of said Act, and Rules and regularly submit to the Board the Returns of Water consumption in the prescribed form and pay the Cess as specified under Section 5 of the said Act.

04. Daily water consumption for the following purposes should not exceed.

Industrial cooling, spraying in mine pits and boiler feed water (water used for gardening should be included in this category of use)	Domestic purpose	Processing whereby water gets polluted and the pollutants are easily biodegradable	Processing whereby water gets polluted and the pollutants are not easily biodegradable
9KL	4KL	15KL	—

05. Daily discharge of effluent shall not exceed

	Industrial liquid effluent	Domestic liquid effluent	Mixed (Industrial & domestic) liquid effluent
No. of outfalls	01 (one)	01 (one)	—
Quantity	19.4 KL	3.2 KL	— KL
Place of discharge	To G.P. Drain through ETP	To G.P. Drain through septic tank	—

06. The Applicant shall provide drainage system for conveying industrial & domestic liquid waste & separate drainage system for storm-water and shall provide comprehensive treatment facility for industrial and domestic liquid waste (sewage, sullage & liquid effluent generated from canteen) and operate and maintain the same to conform to the Standard for final effluent as given below.

Outlet No.	Nature of effluent	Parameters and standard (in mg/l. max) except pH.						Frequency of effluent sampling
		pH	BOD	COD	TSS	O & G		
01.	Industrial	5.5-9	30	250	100	10	Annually	
02.	Domestic	5.5-9	30	250	100	10	Annually	

(2)

07. This Applicant shall provide comprehensive pollution control equipment and operate and maintain the same continuously to conform the quality of the final gaseous emission to the Standard as given below :

Stack No.	Stack height from G.L. (in mts.)	Stack attached to (sources and control system, if any)	Volume Nm <sup>3</sup> /hr	Velocity of gaseous emission (mg/sec)	Concentrations of parameters not to exceed			Frequency of sampling
					SPM (mg./Nm <sup>3</sup> )	CO (% v/v)		
S-1	35	01 (one) no. Husk fired			800	01		Annually
S-2	6.5	01 (one) no. boiler 3Ton/hr. (APC Device - Cyclone Separator)			150	01		Annually
S-4								

08. The Applicant shall maintain the generation and treatment/disposal of non-hazardous solid waste as specified below.

Type of waste	Quantity	Treatment	Disposal
Husk Ash	15 MT/month	—	Land Filling
ETP Sludge	50 kg/month	—	Land Filling

09. The Applicant shall take adequate measures for control of noise levels from its own sources within its premises to conform to

Time	Limit in dB (A) L <sub>eq</sub>	Time	Limit in dB (A) L <sub>eq</sub>
Day time (06 a.m. to 06 p.m.)	65	Night Time (07 p.m. to 06 a.m.)	55

10. The Applicant shall remain responsible for quantity and quality of liquid effluent and air emissions and shall furnish to the State Board all information in respect of quality, quantity, rate of discharge, place of discharge of liquid effluent and air emissions.

11. The Applicant shall at all times maintain good house-keeping, proper working order, control pollution (including fugitive emissions) from all sources to maintain clean environment in & around factory premises and to surrounding areas/inhabitants.

12. The Applicant shall bring about at least 33% of the available open land under the green coverage/ plantation.

13. The Applicant shall provide for sufficient alternate electric power source to operate all pollution control facilities. In absence of such alternate power source, the production should be stopped/reduced/controlled to conform the conditions of the Consent.

14. All the stacks connected to various sources of emissions must be painted/displayed to designate by numbers such as S-1, S-2 etc. and shall have ports, ladder, platform etc. for monitoring/sampling the air emissions and the same shall be made available for inspection and use by the State Board's staff as well as State Board's authorised agencies.

15. The Applicant shall install a separate energy meter showing the consumption of energy for operation of pollution control devices and shall install suitable device for measuring the volume of water consumed for different purposes as mentioned above giving correct result to the satisfaction of the State Board.

16. The Applicant shall allow the Officers of the State Board to enter into the premises of the unit at any reasonable time to inspect the pollution control systems and shall provide adequate and safe facility for collection of air, wastewater and solid waste samples for monitoring and measuring by the State Board's staff as well as State Board's authorised agencies.

17. The Applicant shall maintain an Inspection Book in the factory premises which shall be made available to inspecting officers of the State Board for inspection, review and to write down any direction or observation as is deemed necessary during the inspection.

18. The Applicant shall intimate to the State Board immediately of any occurrence or apprehension of occurrence of discharge of any pollutants in excess of quality and quantity as mentioned above to any receiving water body/system or to atmosphere owing to accident or other unforeseen incident/event including natural disaster and the Applicant shall take adequate steps to prevent such accidental event.

19. The Applicant shall apply for renewal of consent to State Board in prescribed form 60 (sixty) days before expiry of this Consent.

20. The Applicant shall not make any alteration/modification/expansion in the existing manufacturing process and equipment, pollution control system and shall not bring into any altered or new outlet/outfall or stack or change the place of discharge, without prior approval of the Board.

21. The Applicant shall comply with the conditions as laid down in the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989, Hazardous Wastes (Management & Handling) Rules, 1989 and 'Public Liability Insurance Act, 1991. This consent may be revoked if there be any valid public complaint against the unit from environmental point of view.

Additional Conditions:



For and on behalf of the Board  
 Environmental Engineer  
 (Member Secretary/Chief Engr./Sr. Engr./Regional Engr./Asst. Engr./Jr. Scientist)  
 West Bengal Pollution Control Board

**FORM VI**  
**Directorate of Boilers**  
**Government of West Bengal**  
**CERTIFICATE FOR USE OF A BOILER**  
(Regulation 389)



Registry Number of Boiler : **WBL11990** Type of Boiler : **Water Tube**

Boiler Rating : **160 (M)** Place and year of manufacture : **Pune, 2007**

Maximum Continuous Evaporation: **4000 kg/hr as per maker.**

Name of Owner : **KM Agrotech Pvt. Ltd.**

Situation of Boiler : **Gopinathbati, Ausgram -I , P.O : Gonna Dariapur, Purba Bardhaman, Pin : 713128**

Repairs: **Nil.**

Remarks: **Boiler must be kept under the supervision of a certified boiler attendant while in use.**

Hydraulically Tested on **08-09-2022 to 16 Kg per Cm<sup>2</sup>/ lbs. per sq. inch**

I hereby certify that the above described Boiler is permitted by me/the Chief Inspector under the provisions of Section 7/8 of the Indian Boilers Act, No. V of 1923, to be worked at a maximum pressure of **10.54 Kg per Cm<sup>2</sup>/ lbs. per sq. inch** for the period from **08-09-2022 to 07-09-2023.**

The loading of the **2 nos SP DSL, F/L , Value:28 mm** safety valve is not to exceed **10.54 Kg per Cm<sup>2</sup>.**

I further certify that the main steam pipe was tested hydraulically to a pressure of ..... Kg per Cm<sup>2</sup>/ lbs per Inch square last on .....

Fee Rs. **6100** paid on **02-09-2022**

Dated at Kolkata  
9th September 2022

PRABIR  
CHANDRA JANA

Digitally signed by PRABIR  
CHANDRA JANA  
Date: 2022.09.09 21:50:39  
+05'30'

**Sri Prabir Chandra Jana**  
Deputy Director of Boilers, W.B.  
Competent Person

*Verified By Joint Director of Boilers, W.B.*  
*for Chief Inspector*

**\*\*Disclaimer : This is a computer generated document. No signature is required.**



Consumer ID:945141600 Installation No:3402408 M M ATRO TECH PVT.LTD. MILL- GOPINATHBATI P.O - GUNA-DARLAMUR P.S- AUSGRAM, DT- BARDWAN Pin - 713128 Country:India	Invoice No.:400029028435 Billing Date:07.08.2023 Billing Cycle:JUL, 2023 Present Reading Date:01.08.2023 Previous Reading Date:01.07.2023 Service At:GOPINATHBATI, AUSGRAM, GUSKARA, BILL No:RM/BDN/BULK/D51416 Account Reference No:3642215 Consumer No: D51416	Tariff Code:E (BT) Supply Voltage(KV):11.00 Contract Demand(KVA):180.00 Solar PV Capacity(Kwp): PF:0.9987 LFE:26.9302 Nature Of Industry: RICE MILL Pan No:AACCK9961B
---	--	--

Meter No	WEB35522	Type	TOD	MC	1000	MF	0.500 00	Loss Factor	1	Net MF	500
----------	----------	------	-----	----	------	----	-------------	-------------	---	--------	-----

Meter Readings	MVAH			MWH			MVA / Dt. & Time of MD		
	Normal	Peak	Off-peak	Normal	Peak	Off-peak	Normal	Peak	Off-peak
Present	10093.88	1587.87	6406.4	8820.24	1403.27	5622.82	0.409	0.311	0.357
Previous	10032.84	1583.51	6390.22	8759.28	1398.88	5606.66			
Reading Advance + Net MF	30520.000	2200.000	8090.000	30480.000	2195.000	8080.000	204.500	155.500	178.500

Energy Charge	Rate	Normal			Peak			Off-peak			Energy/Min Charge (Rs)	271655.00	
		EC (p/KWH)	P.F.Reb(-)/Sur(+)(forEC)	L.F.Reb(-)/Sur(+)(p/KWH)	694	-8.00		836	-9.00				517
Chargeable	KWH				30480.000			2195.000			8080.000		
IEC Amount	Rs.				211531.2000			18350.2000			41773.6000		
Chargeable	PF				0.9987			0.9977			0.9988		
PF	Rs.				-16922.50			-1651.52			-2924.15		
Demand Charge	Rate	Normal (Rs/KVA/month)	384.00									*Demand Charge	78402.58
Chargeable	Normal KVA		205.00									Addl.DC (Rs.)	1912.26
	Addl.KVA		25.00									Total DC (Rs.)	80314.84
												Reb on DC (on TP)	

Rebate(-)/Surcharge(+)(Rs.)	
IF Reb(-)/Sur(+)	6113.25
PF Reb(-)/Sur(+)	-21498.17
MCA Charges 80.00 Paise/KWH	0.00
***Government subsidy	
# Gross Arrear Charges	0.00

Electricity Duty		On Net Charge		Net ED (Rs.)	
EDDM Units	40755.00	15.00		49982.86	
EDDM Units	00.00	17.50		Exemption (Rs.)	
EDDM Units	00.00	5.00		#Arrear ED (Rs.)	0.00
ED DM Units	00.00	15.00		ED Adjust (Rs)	
				Total ED (Rs.)	49982.86

Other Charges & Outstanding (Rs.)		Arnt. For Current Month (Rs)	
Rental of Meter/Meters	2400.00	Due Date :	388967.78
Transformer Rental + GST	0.00	Outstanding Amount (Rs.): #	17.08.2023
P.F. adjustment		Adjustment Amount (Rs) :	0.00
L.F. adjustment		Adjustment Amount1 (Rs) : --	-90934.73
Other adjustment		Payable by DueDate (Rs):	0.00
L.P.C. Charges	0.00	Payable After DueDate (Rs):	294668.30
Adjustments	-90934.79	Payable by DueDate	236033.00
Timely Payment Rebate	-3365.85	Through NEFT/RGGS (RS) :	29138.30
Addl IF Rebate for Timely Payment	0.00		
Total Timely Payment Rebate	-3365.85		

Amount Before Due Date (Rs) Two lakh ninety four thousand six hundred sixty eight rupees  
 Amount After Due Date (Rs) Two lakh ninety eight thousand thirty three rupees  
 Message to Customer Register your mobile No. and email id at [www.wbssedcl.in](http://www.wbssedcl.in) to get Billing and Payment info.

Payment may be made using RTGS/NEFT in your exclusive a/c no: WB09451416003402408 with IFSC code ICIL0000104  
 \*Demand Charge Includes Interest @ 10% on benefit of 3,000 hours  
 As a Green Initiative, you may opt for the E-bill facility instead of Paper bill and avail Rebate of Rs 5.  
 Rs. -90934.00 is adjusted as Escrow Security Deposit Interest

Superintending Engineer/Divisional Engineer

For and on behalf of West Bengal State Electricity Distribution Company Limited

ADMIN.BLDG, POWER HOUSE COMPLEX, PRSEER AVENUE, PURBA BURDWAN, PIN- 713101

Phone: 0342-262203, 262244/2622431, Fax: 0342-2622411, Email: tm.burdwan@wbsecl.in, TNN:CALNO00333



Consumer No: 945141600 Installation No: 3402408 R N AGRI TECH PVT.LTD. VILL- GOPINATHBATI P.O - GUSKARA-GARIAPUR P.S- AUSGRAM, DT- BURDWAN Pin - 713129 Country: India	Invoice No.: 400029265431 Billing Date: 05.09.2023 Billing Cycle: AUG, 2023 Present Reading Date: 01.09.2023 Previous Reading Date: 01.08.2023 Service At: GOPINATHBATI, AUSGRAM, GUSKARA, BILL No: RM/BDN/BULK/D51416 Account Reference No: 3642215 Consumer No: 051416	Tariff Code: E(BT) Supply Voltage (KV): 11.00 Contract Demand (KVA): 180.00 Solar PV Capacity (Wp): PF: 0.9986 LFR: 36.4695 Nature Of Industry: RICE MILL Pan No: AACCR9961B
---	--	---

Meter No	WEB35522	Type	TOD	MC	1000	MF	0.500 00	Loss Factor	1	Net MF	500
Meter Readings		KWH			MWH			MVA / Dt. & Time of MD			
Type	Normal	Peak	Off-peak	Normal	Peak	Off-peak	Normal	Peak	Off-peak		
Present	10166.72	1598.71	6443.79	8893	1414.08	5660.15	0.454	0.393	0.401		
Previous	10093.88	1587.87	6406.4	8820.24	1403.27	5622.82					
Reading Advance + Net MF		KWH			MWH			MVA			
		36420.000	5420.000	18695.000	36380.000	5405.000	18665.000	227.000	196.500	200.500	

Energy Charge		Normal	Peak	Off-peak	Energy/Min Charge (Rs)		394161.05
Rate	EC (p/Unit)	694	836	517	Rebate on EC (Rs.)		0.00
	P.F.Reb (-)/Sur (+) (SecDC)	-8.00	-9.00	-7.00	Addl. EC (Rs.)		0.00
	L.F.Reb (-)/Sur (+) (p/Unit)	14			Total EC (Rs.)		394161.05
Chargeable	Unit	36380.000	5405.000	18665.000			
ISC Amount	Rs.	252477.2000	45185.8000	86498.0500			
Chargeable	PF	0.9989	0.9972	0.9984			
PF	Rs.	-20198.18	-4066.72	-6754.86			
Demand Charge					*Demand Charge		85644.90
Rate	Normal (Rs/KVA/month)	384.00			Addl. DC (Rs.)		3546.53
Chargeable	Normal KVA	227.00			Total DC (Rs.)		89191.43
	Addl. KVA	47.00			Reb on DC on PF		

Rebate (-)/Surcharge (+) (Rs.)		
LP Reb (-)/Sur (+)		8463.00
PF Reb (-)/Sur (+)		-31019.76
MCA Charges @5.00 Paise/Unit		0.00
***Government subsidy		
** Other Arrear Charges		0.00

Electricity Duty		
EDM Units	60450.00	%On Net charge 15.00 Net ED (Rs.) 68428.16
EDDM Units	00.00	%On Net charge 17.50 Exemption (Rs.)
EDPR Units	00.00	%On Net charge 5.00 #Arrear ED (Rs.) 0.00
ED DDM Units	00.00	%On Net charge 15.00 ED Adjust (Rs.)
		Total ED (Rs.) 68428.16

Other Charges & Outstanding (Rs.)		
Rental of Meter/Meters	2400.00	Amt. For Current Month (Rs) 531623.88 Due Date : 15.09.2023 Outstanding Amount (Rs.): # 0.00 Adjustment Amount (Rs) : -0.50 Adjustment Amount1 (Rs) : -- 0.00 Payable by DueDate (Rs): 527016.00 Payable After DueDate (Rs): 531624.00 Payable by DueDate Through NEFT/RTGS (RS): 522454.00
Transformer Rental - GST	0.00	
E.C adjustment		
D.C adjustment		
Other adjustment		
CEC Charges	0.00	
Adjustments	-0.50	
Timely Payment Rebate	-4607.96	
-Addl LP Rebate for Timely Payment	0.00	
Total Timely Payment Rebate	-4607.96	
Amount Before Due Date (Rs)	Five lakh twenty seven thousand sixteen rupees	
Amount After Due date (Rs)	Five lakh thirty one thousand six hundred twenty four rupees	
Messages to consumer	Register your mobile No. and email id at <a href="http://www.wbsecl.in">www.wbsecl.in</a> to get Billing and Payment info.	

Payment may be made using RTGS/NEFT in your exclusive a/c no: WEB9451416003402408 with IFSC code ICIC0000104  
 \*Demand Charge includes interruption benefit of 13.000 hours  
 As a Go Green initiative, you may opt for the E-Bill facility instead of Paper bill and avail Rebate of Rs 5.

Superintending Engineer/Divisional Engineer  
 For and on behalf of West Bengal State Electricity Distribution Company Limited



Government of West Bengal  
West Bengal Form No. 393Z (28)

License under the West Bengal Fire Services Act, 1950

62

License no.:FL0125182200301898

Date: 16-11-2022

License is hereby granted to M/S KM AGROTECH PVT LTD under Section 12 of the West Bengal Fire Services Act, 1950, to use the building or place being No. (a) VILL - GOPINATHBATI, PO - GONNA, DIST - PURBA BARDHAMAN, Purba Bardhaman, Pincode - 713128, P.S. - Ausgram PS, Nearest Fire Station - Burdwan as a warehouse/workshop for storing or processing or keeping (b)

1. Gunny Bags - 2000 Kg.
2. Plastic, Plastic Powder, granuels and Plastic Products - 1000 Kg.
3. Petroleum and Petroleum derivatives - 100 Ltr.

subject to the conditions noted below and such other conditions as may be prescribed.

It is hereby acknowledged that a sum of Rs. 7500 being the license fee due by the said M/S KM AGROTECH PVT LTD for the period from 16/11/2022 to 15/11/2023 in respect of the aforesaid license has been received @Rs. 7500 per annum.

**CONDITIONS ABOVE REFERRED TO:**

- (1) The warehouse/workshop shall at all times be open to inspection by such officer or officers, being member or members of the Fire Brigade, as may be appointed by the Director General of Fire Service.
- (2) The warehouse/workshop shall confirm to the conditions prescribed under Section 12 of the West Bengal Fire Services Act, 1950.
- (3) No article referred to in the Clause (I) of Section 12 of the West Bengal Fire Services Act, 1950, shall be made, prepared, dried or treated in any manner on the top or roof of any building constituting or forming a part of a warehouse.
- (4) No person shall be allowed to use as residence any part of the warehouse or to bring into the warehouse any match-boxes or match-sticks or any artificial light not duly and thoroughly protected or to smoke within the warehouse while jute or cotton is stored therein.
- (5) Needs to renewed within next 1 Year

Signature Not Verified

Digitally Signed:  
Name: Pambha Taherina, Berhpa  
Date: 16-Nov-2022 07:42  
Reason: Approved  
Location: West Bengal

Collector

Fire License Section,  
13D, Mirza Ghalib Street, Kolkata - 16

**FORM 11****[ See rule 58(2) ]**Name Of District : **PURBA BARDHAMAN**Name Of Block : **AUSGRAM-I**Name Of Gram Panchayat : **DIGNAGAR-II**Trade Registration No:- **114**Trade Registration Date:-**11-May-2022**Trade Registration Certificate issue No:- **2**Issue Date:-**14-Jun-2022**Trade Registration Certificate issued for the period of: **2022-2023,2023-2024,2024-2025**To **PRADIP SHAW**

(Name of Prop/partner/Director)

Full Address :

VILLAGE - **GOPINATHBATI**PARA - **DOKRA PARA**POLICE STATION - **AUSGRAM**POST OFFICE - **GONNA DWARIAPUR**MOUZA - **118**DAG - **5812,5813,5818/9032**PIN NO - **713128**Gram Sansad/ Part No. **DIGNAGAR II**Description of Trade : **ASH BRICK MANUFACTURING, RICE MILL**Gram panchayat acknowledges a sum of **Rs. 750** (Rupees Seven Hundred and Fifty Only)From **KM AGRO TECH PRIVET LIMITED**

(Name of Trade)

Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

**This Certificate Is Electronically Generated**

N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

Ref. Application Docket No. **NOCXBXX15202026N**<https://wbprd.gov.in/>



## UDYAM REGISTRATION CERTIFICATE

64

UDYAM REGISTRATION NUMBER

UDYAM-WB-03-0000724

NAME OF ENTERPRISE

M/S KM AGRO TECH PRIVATE LIMITED

TYPE OF ENTERPRISE \*

SNo.	Classification Year	Enterprise Type	Classification Date
1	2023-24	Small	09/05/2023
2	2022-23	Small	26/06/2022
3	2021-22	Small	16/05/2021
4	2020-21	Small	23/11/2020

MAJOR ACTIVITY

**MANUFACTURING**

SOCIAL CATEGORY OF ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Name of Unit(s)
1	KM AGROTECH PRIVATE LIMITED

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	GOPINATHBATI	Name of Premises/ Building	KM AGROTECH PRIVATE LIMITED
Village/Town	GOPINATHBATI	Block	GUSKARA
Road/Street/Lane	MANKAR ROAD	City	GOPINATHBATI
State	WEST BENGAL	District	PURBA BARDHAMAN, Pin 713128
Mobile	9475266482	Email:	KMAGROTECHPVTLIMITED2012@GMAIL.COM

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

24/02/2012

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

24/02/2012

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

SNo.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	23 - Manufacture of other non-metallic mineral products	2395 - Manufacture of articles of concrete, cement and plaster	23954 - Manufacture of R.C.C. bricks and blocks	Manufacturing
2	10 - Manufacture of food products	1061 - Manufacture of grain mill products	10612 - Rice milling	Manufacturing

DATE OF UDYAM REGISTRATION

17/11/2020

\* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the M/o MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing:- 07/09/2023

For any assistance, you may contact:

1. District Industries Centre: BARDHAMAN ( WEST BENGAL )
2. MSME-DFO: KOLKATA ( WEST BENGAL )

Visit : [www.msme.gov.in](http://www.msme.gov.in) ; [www.dcmsme.gov.in](http://www.dcmsme.gov.in) ; [www.champions.gov.in](http://www.champions.gov.in)



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**Form C**  
**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



GOVERNMENT OF WEST BENGAL  
 DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुज्ञप्ति संख्या / License Number: 12820022000318



- |  |  |
|--|--|
| 1. Name & Registered Office address of Licensee /<br>अनुज्ञप्तिधारी के पंजीकृत कार्यालय का नाम और पता: | KM AGRO TECH PRIVATE LIMITED<br>VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR,<br>P.S. - AUSHGRAM PURBA BARDHAMAN West Bengal<br>713128 |
| 2. Address of Authorized Premises / प्राधिकृत परिसरो का पता:   | VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR,<br>P.S. - AUSHGRAM AUSGRAM-I PURBA BARDHAMAN<br>West Bengal 713128                       |
| 3. Kind of Business / कारोबार का प्रकार:   | Manufacturer - General Manufacturing   |
| 4. Dairy Business Details / डेयरी कारोबार विवरण हेतु :   | No   |
| 5. Category of License / अनुज्ञप्ति का वर्ग:   | State License  |

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee. / यह अनुज्ञप्ति खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: PURBA BARDHAMAN

Issued On / दिनांक: 20-11-2020 (New License)

Valid Upto: / वैधता: 19-11-2025 (For details, refer Annexure)

Designated Officer

नामित अधिकारी

**Annexures:**

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

**Note:**

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.



**Form C**  
**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



GOVERNMENT OF WEST BENGAL  
 DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुज्ञापति संख्या / License Number: 12820022000318

**Kind Of Business: Manufacturer - General Manufacturing**

Production Capacity(MT / Day): 32.64

Sl.No.	Food Category	Sub-Food Category	Product	Kind of Business
1	06 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of plam tree, excluding bakery wares of food category 7.0	06.1 - Whole, broken, or flaked grain, including rice	Rice	Manufacturer - General Manufacturing



**Form C**  
**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



GOVERNMENT OF WEST BENGAL  
 DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुमति संख्या / License Number: 12820022000318

Validity From	Validity Upto	Issued On	Fee Paid	Type
20-11-2020	19-11-2025	20-11-2020	25000 INR	New

**Note:**

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. The Application for renewal of license shall be submitted 30 days prior to the expiry date mentioned above after which Rs. 100 per day will be charged up to the date of expiry.



**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



GOVERNMENT OF WEST BENGAL  
DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुज्ञप्ति संख्या / License Number: 12820022000318

**Person in charge of operations**

Name: PRITOM SHAW Qualification: B.Sc  
Contact No: N/A Mobile No: 9475266482  
Email-ID: asso.bwn@gmail.com Address: VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR, P.S. - AUSHGRAM  
State: West Bengal District: PURBA BARDHAMAN  
Pin Code: 713128 Photo Id Card: Aadhar Card  
Photo Id No: 533085240703 Photo Id Expiry Date: N/A  
FoSTaC No: Not Provided

**Person responsible for complying with conditions of license(The person must be same as mentioned in Form IX, as per FSS Regulations, 2011)**

Name: PRITOM SHAW Qualification: B.Sc  
Contact No: N/A Mobile No: 9475266482  
Email-ID: asso.bwn@gmail.com Address: VILL - GOPINATHBATI, P.O. - GONNA DARIAPUR, P.S. - AUSHGRAM  
State: West Bengal District: PURBA BARDHAMAN  
Pin Code: 713128 Photo Id Card: Aadhar Card  
Photo Id No: 533085240703 Photo Id Expiry Date: N/A

Place / स्थान: PURBA BARDHAMAN  
Issued On / दिनांक: 20-11-2020 (New License)

**Designated Officer**  
नामित अधिकारी

**Note: Any change in above details shall be immediately communicated to authorities. You can apply for modification of license for updation of details without any cost though Food Safety Compliance System (<https://foscos.fssai.gov.in>)**



Home > Search Taxpayer > Search by GSTIN/UIN

Search Taxpayer

\* Indicates mandatory fields

GSTIN/UIN of the Taxpayer\*



Search Result based on GSTIN/UIN : 19AACCK9961B1ZD

<b>Legal Name of Business</b> KM AGRO TECH PRIVATE LIMITED	<b>Trade Name</b> KM AGROTECH PVT. LIMITED	<b>Effective Date of registration</b> 01/07/2017
<b>Constitution of Business</b> Private Limited Company	<b>GSTIN / UIN Status</b> Active	<b>Taxpayer Type</b> Regular
<b>Administrative Office</b> (JURISDICTION - CENTER) Commissionerate - BOLPUR Division - BARDHAMAN DIVISION Range - RANGE-II	<b>Other Office</b> (JURISDICTION - STATE) Commissionerate - West Bengal Circle - DURGAPORE Charge - BARDHAMAN	<b>Principal Place of Business</b> GONNA DARIAPUR, GOPINATHBATI, GONNA DARIAPUR, AUSGRAM, AUSGRAM, Bardhaman, West Bengal, 713128
<b>Whether Aadhaar Authenticated?</b> No	<b>Whether e-KYC Verified?</b> No	<b>Additional Trade Name</b> View

<b>Nature Of Core Business Activity</b>	^
Manufacturer	

<b>Nature of Business Activities</b>	^
1. Factory / Manufacturing	

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
68159910	ARTICLES OF STONE OR OF OTHER MINERAL SUBSTANCES (INCLUDING CARBON FIBRES, ARTICLES OF CARBON FIBRES AND ARTICLES OF PEAT), NOT ELSEWHERE SPECIFIED OR INCLUDED OTHER ARTICLES: OTHER: BRICKS AND TILES OF FLY ASH		
10063010	RICE SEM-MILLED OR WHOLLY-MILLED RICE, WHETHER OR NOT POLISHED OR GLAZED : RICE, PARBOILED		

HSN: Harmonized System of Nomenclature of Goods and Services



<b>About GST</b>	<b>Website Policies</b>	<b>Related Sites</b>	<b>Help and Taxpayer Facilities</b>	<b>Contact Us</b>
GST Council Structure	Website Policy	Central Board of Indirect Taxes and Customs	System Requirements	Help Desk Number: 1800-103-4786
GST History	Terms and Conditions	State Tax Websites	GST Knowledge Portal	Log/Track Your Issue: Grievance Redressal Portal for GST
	Hyperlink Policy	National Portal	GST Media	
	Disclaimer		Site Map	
			Grievance Nodal Officers	
			Free Accounting and Billing Services	
			GST Suvidha Providers	

Fly Ash Brick Projects (Proposed)

AT

AUSGRAM

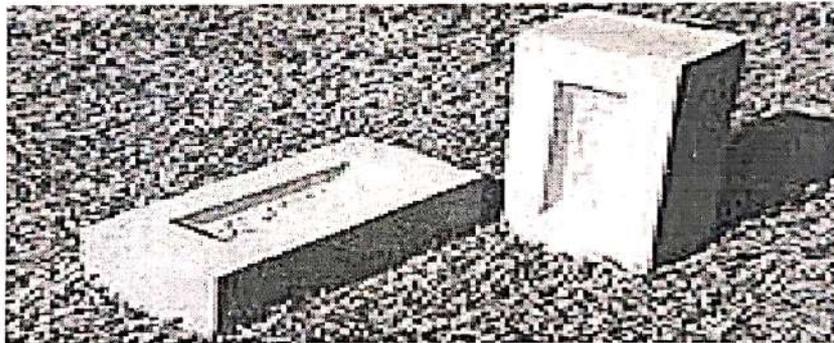
A proposal of

M/S K M AGROTECH PVT, LTD,

Regd. Off.: Gopinathbati, Gonna Dwariapur, Dist-Purba Bardhaman-713128

Unit : Plot-5813, JL-118, KH-2306, Mouza-Dwariapur.PS-Ausgram, Dist-Purba Bardhaman-713128

TOTAL CAPACITY OF 60,00,000 PCS. FLY ASH BRICKS PA



"LET'S GO WITH A GREENER EARTH"

*Project Compiled by :-*

AICH RAY DAS & CHATTOPADHYAY  
CHARTERED ACCOUNTANTS  
399, G.T.Road, Burdwan - 713  
101Contact No. (0342) 2568897

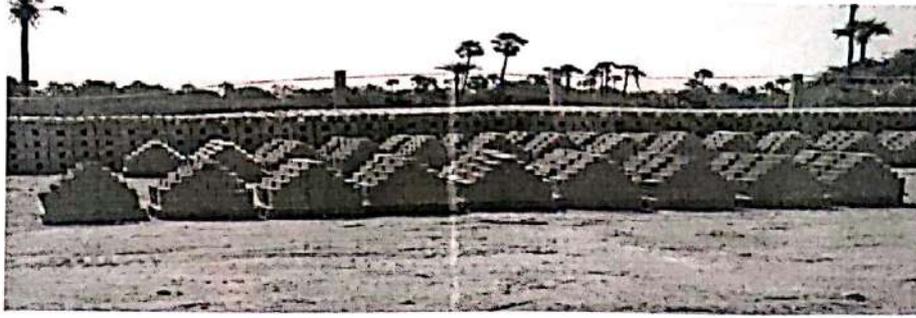
Annexure  
PR6  
Collectively.

(70)

**Introduction : The FLY ASH BRICKS is promoted as an alternative to burnt clay brick with in the construction sector in India. Flyash, the key ingredient , is a waste product from thermal power plants and is abundantly available in India. Flyash is mixed with two other ingredients: lime, which is a byproduct of the acetylene industry and gypsum from chemical plants. This has proved to be a revolution in producing bricks without the sintering process meaning no energy is required. It is very Cost effective, Time saving, Inter locking building method, ECO friendly, New Leader in Construction Industry.**

India's present housing shortage is estimated to be as high as 31.1 million units as per 2001 Census and out of this shortage 24 million units are in rural area and 7.1 million unit in urban areas. The Govt. of India has targeted the year 2010 for providing Housing for All. In 1998, Government of India announced a National Housing and Habitat Policy which aims at providing "Housing for All" and facilitating the construction of 20 lakh additional housing units (13 lakh in Rural Areas and 7 lakh in Urban Areas) annually, with emphasis on extending benefits to the poor and the deprived. Apart from the above housing needs, nearly 1% of the housing stock in the country is destroyed every year due to natural hazards.

Such large scale housing construction activities require huge amount of money running into thousands of crores of rupees. Out of the total cost of house construction, building materials contribute to about 70 percent cost in developing countries like India. Therefore, the need of the hour is replacement of costly and scarce conventional building materials by innovative, cost effective and environment friendly alternate building materials. The new material should be environment friendly and preferably utilize industrial/agro wastes because as a result of rapid industrialization, the generation of wastes has increased several fold during the last few years, which needs to be utilized/disposed safely on priority. Large number of innovative alternate building materials and low cost construction techniques developed through intensive research efforts during last three to four decades satisfies functional as well as specification requirements of conventional materials/techniques and provide an avenue for bringing down the construction cost. Fly Ash, a industrial by-product from Thermal Power Plants (TPPs), with current annual generation of approximately 108 million tonnes and its proven suitability for variety of applications as admixture in cement/concrete/mortar, lime pozzolana mixture (bricks/blocks) etc. is such an ideal material which attracts the attention of everybody. Cement and Concrete Industry accounts for 50% Fly Ash utilization, the total utilization of which at present stands at 30MT (28%). The other areas of application are Low lying area fill(17%), Roads & Embankments(15%), Dyke Raising(4%), Brick manufacturing(2%) etc. The life cycle cost of Fly Ash based building materials/constructions is much lower taking into account the environmental benefits and durability aspects.



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**“We do not inherit the earth from our ancestors, we borrow it from our children.”**

**OBJECT :-**

Our earth today harassed by pollution of various kinds. Apart from the air and water pollution that seems very evident to everyone, global warming, man made disasters, depleting natural resources, degradation of the green cover and most poignantly – apathy towards environment conservation at large is also taking its toll on the earth today.

By looking towards demand consumption and increasing cost we have thought of substitute for conventional red brick and come up with fly ash bricks. The main raw materials is fly ash which is easily available in abundant quantity and free of cost at the Thermal Power Station ; disposal of fly ash is headache for thermal power station authority. By using fly ash in manufacturing ash bricks, we are helping to reduce the pollution and save clay & coal.

The Ministry of environment and Govt. of India has issue notification No. S.O. – 763(z) dates 14/09/1999 and same was amended for every construction agency engaged in the costing of building.

Ash is a residue resulting from combustion of pulverised coal or lignite in Thermal Power Plants. About 80% of total ash is in finely divided form which is carried away with flue gases and is collected by Electrostatic precipitator or other suitable technology. This Ash is called (dry) Fly Ash or chimney Ash or Hopper Ash. The balance 20% of the Ash gets collected at the bottom of the boiler and is referred as Bottom Ash. When Fly Ash and Bottom Ash is carried to storage pond in the form of water slurry and deposited, it is termed as Pond Ash. Fly Ash consists of inorganic materials mainly silica and alumina with some amount of organic material in the form of unburnt carbon. Its fineness is comparable to cement, however, some particles have size less than 1 micron in equivalent diameter. It possess pozzolanic characteristics. However, all kind of Ashes are sometimes referred as Fly Ash by common people. The different kind of Ashes are suitable for different applications as given below:

Fly Ash - For use as pozzolana and admixture in cement, mortar, concrete  
(Cellular light weight concrete)

Fly Ash - Lime pozzolana Mixture Applications (Bricks, Blocks etc.) (The quality parameters are not as stringent as in above application)

Bottom Ash / Pond Ash - Sintered Applications, Geotechnical Applications, Structural Fills, Clay-Fly Ash bricks (burnt type), Agricultural Applications, etc.

PG : 3

The fly ash is collected in most of the old power plants in India through wet system, since it is cheaper than any other mode of transport. In the wet system, fly ash is mixed with water and sluiced to the settling ponds or dumping areas near the plant. However, due to limited disposal area many of the TPPs are in the process of converting to dry collection system (through ESP's) particularly the NTPC Power Plants.

ESP's are most popular equipment and widely used for emission control today which enables the collection of dry fly ash. In the dry collection system, after arresting the fly ash in the ESP, it is taken to the silos for storage by pressurized or vacuum pneumatic system. When required, this can be obtained in a container for further transportation directly from the silos or conveyed further to the delivery point by pneumatic pressurized system. All new plants commissioned recently/being commissioned have provision for dry fly ash collection system.

Fly ash collected through dry collection system is preferred for pozzolanic applications (i.e. in Building Industry).

### **Need for "Processing of as received Fly Ash"**

The chemical composition and physical characteristics of a fly ash from a coal fired furnace are controlled by the type of coal and processing conditions of the furnace. These vary not only from one plant to another but also within the same plant. Large variation in the chemical composition of fly ashes is, therefore, natural. Fortunately, however, the pozzolanic properties of a fly ash are not governed so much by the chemistry but by the mineralogy and the particle size of the fly ash. It may be noted that modern coal fired thermal power plant generally produce good quality fly ash that is characterized by low carbon and high glass content with 75% or more particles finer than 45 microns. For coarse fly ashes or those with high carbon content, a number of beneficiation technologies are available to improve their suitability for use by the cement and concrete industries.

Another road block to the increased use of fly ash as a component of cement and concrete is the uniformity of ash from a single source of supply. With industrial by-products, the variability in physical and chemical characteristics are unavoidable. However, this need not be an un-surmountable task to make the product suitable for its desired use. As for years, the cement and concrete plants have practiced the art of blending inhomogeneous batches of material to obtain end-products of acceptable and uniform quality.

As can be seen from the above there is a need to provide the fly ash in graded form so that the needs of the individual industries can be catered to. The fly ash is available from different fields of ESP (also varies from plant to plant) from 1000 blaines to 6000 blaines. It will not be economical to collect the ash from different fields and moreover is required to classify the fly ash after dry collection in the plant and also to grind the surplus amount of coarse ash.

Hence, to increase the market of the fly ash it is required to grade and grind the fly ash to meet the requirement of wide spectrum of market.

## FLY ASH BASED INNOVATIVE & COMMONLY PRODUCED BUILDING PRODUCTS IN INDIA

Some of the innovative and commonly manufactured environmental friendly building materials utilizing Fly Ash are covered below;

### PROCESS OF MANUFACTURES :

Fly Ash, Hydrated Lime, Quarry dust (sand) and Gypsum are manually fed into a Pan Mixer where water is added in the required proportion for intimate mixing.

Fly Ash	:	45%	> from Thermal Plants
River Sand	:	25%	> from River
Cement	:	10%	> Chemical Plants
Dust	:	20%	> Stone Dust for Stone-Crusher

After mixing, the mixture are shifted to the Hydraulic Bricks Making Machine. The bricks are tested and sorted before dispatch.

A ] Fly Ash Brick Size : 4" ( 230 x 110 x 75 mm )

B ] Strength : Avg. 6 N / sq. mm.

C ] Density : 1700 kg / m<sup>3</sup>

### FLY ASH BRICKS viz-a-viz CLAY BRICKS :

#### NORMAL CLAY BRICKS

1. Verifying Clour & Soil
2. Uneven shape as hand made
3. Lightly sanded
4. Plastering required
5. Heavier in Weight
6. Compressive strength 35 kg / cm<sup>2</sup>
7. More Porous
8. Thermal conductivity 1.25 – 1.35 N / n<sup>2</sup> °C
9. Water absorption by 20% - 25%

#### FLY ASH BRICK

1. Uniform Colour like Cement
2. Uniform shape & finishing
3. Dense compositon
4. No Plastering required
5. Lighter in Weight
6. Compressive strength 100 kg / cm<sup>2</sup>
7. Less Porous
8. Thermal conductivity 0.90 – 1.05 N / n<sup>2</sup> °C
9. Water absorption by 6% - 12%

### ENERGY SAVINGS AND ENVIRONMENTAL BENEFITS

Most of the developing countries face energy scarcity and huge housing and other infrastructure shortage. Ideally in these countries materials for habitat and other construction activities should be energy efficient (having low energy demand). The following table shows some examples of energy savings achieved through the use of Fly Ash in the manufacture of conventional building materials. It should be noted that use of Fly Ash also improves the properties of building material, as mentioned above

PG : 5

**SOME OF THE INITIATIVES TAKEN BY VARIOUS GOVT. DEPARTMENTS IN INDIA**

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**Initiatives by Ministry of Environment and Forest, Govt. of India**

(This Ministry is primarily responsible for preserving environment and forest in the country)

MOEF recently issued notifications containing directive for greater Fly Ash utilization, some of which are as follows;

- i. Within a radius of 100 kms from coal or lignite based thermal power plants, manufacturers of bricks/blocks/tiles would use at least 25% of ash in their product.
- ii. Every construction agency engaged in the construction of buildings within a radius of 50 to 100 kms of TPP have to use 100% fly ash based bricks/blocks in their construction project by the end of August 2007. Within 50 kms of radius of TPP the deadline for use of 100% fly ash based bricks/blocks is end of August 2005. It is pertinent to mention here that any brick/block containing more than 25% fly ash is designated as fly ash brick/block.

**Status of Standardisation in the country**

Several initiatives taken by country's standardization body (BIS) regarding higher utilization of fly ash are as follows:

- i. Updation of Indian Standard on "Portland Pozzolana Cement – Specification Part 1 Fly Ash based"( IS 1489 (Part 1): 1991)

In the amended form, the Fly Ash constituent to be used shall not be less than 15% (from earlier 10%) and not more than 35% (from earlier 25%) by mass of Portland Pozzolana Cement.

- ii. Revision of basic Indian Standard Design Code for Plain and Reinforced Concrete (IS 456:2000)

This revised Code lays emphasis on the use of PPC/Fly Ash in concrete in aggressive environmental conditions.

- iii. Revision of Indian Standard on "Specification for Fly Ash for use as Pozzolana and Admixture" (IS 3812-1981)

Updation of standard has been done keeping in view the change in technologies leading to generation of better quality of Fly Ashes and wider applications of Fly Ashes. In the revised standard, the concept of improvement of Fly Ash properties through beneficiation/segregation/processing has also been introduced.

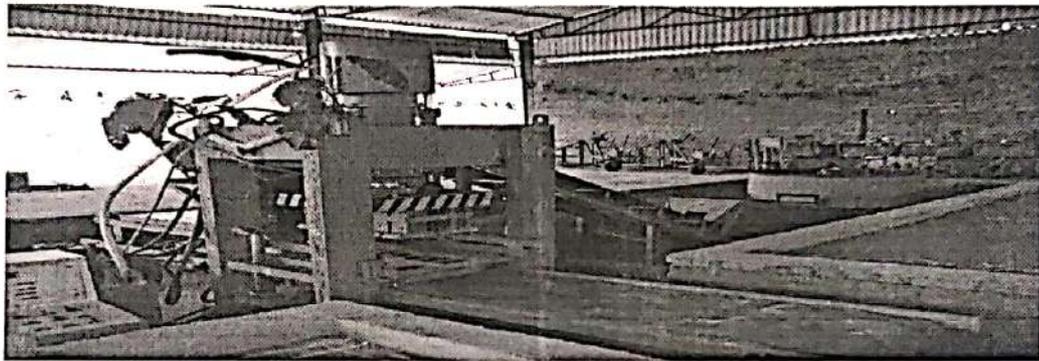
**Circular by Country's Premier Govt. Construction Agency (CPWD)**

CPWD has taken a decision for use of fly ash as part replacement of cement where concrete is obtained from RMC manufacturers for large projects in concrete grade M30 and above:

In order to bridge the gap between research and development and large scale application of new building material technologies, the erstwhile Ministry of Urban Development, Government of India, had established the Building Materials & Technology Promotion Council in July 1990. The Council strives to undertake identification of potential technologies with emphasis on utilisation of agricultural and industrial wastes. For promoting fly ash based products, BMTPC has taken several initiatives some of which are as follows:

### **Machines developed by BMTPC**

BMTPC has developed more than 30 machines for cost-effective building products through its associated agencies. This has been done to popularize the cost-effective building materials at grass root level. Some of these can be used for manufacturing fly ash based products.



- **Alternate station hydraulic brick making machine:**

This machine has capacity of 10,000 bricks per day and can produce Fly Ash – sand lime (/cement) bricks and clay/clay Fly Ash bricks.

- **Bi-Directional Vibro Presses of different capacities (AS 1824, AS 1818, AS B 189, etc.)**

The same vibro press can be used for manufacturing fly ash based solid blocks, hollow blocks and pavers by just changing the moulds. These presses are available for different capacities.

- **PAN MIXER**

**As normal concrete mixer is not suitable for mixing raw materials used for fly ash based products, Pan Mixer has been developed which ensures kneading action also.**

**“ DO YOU WANT A GREENER EARTH ”**

- 10% lighter in weight than conventional clay bricks
- Compression Strength more than 75 kg /sq.cm.
- Uniform in shape
- More durable with passage of time
- Water absorption within permissible limits
- Less mortar consumption & savings in plastering cost
- Cost effective
- Due to high strength practically no breakage during transport & use.
- Due to uniform size bricks mortar required for joints & plaster reduces almost by 50%
- Due to lower water penetration seepage of water through bricks is considerably reduce
- Plaster of paris / Gypsum plaster can be directly applied on these bricks without a backing coat of plaster
- These bricks do not require soaking in Water for 24 hours. Only sprinkling of water before use is enough.



McKinsey report India's demand is 315GW by 2017 Which is more than double the current installed capacity.

The Planning Commission of India wants to implement Rajiv Gandhi Grameen Vidyutikaran Yojna for the rural electrification with an investment of about Rs 34000 crore 11 th 5 YEAR Plan Wants to add 78 Gigawatts power generation Anil Razdan, Secretary, Ministry of Power statement “ India to emerge as a major power equipment manufacturing hub & vast opportunity exists, specially for small entrepreneurs” “ It is a bonanza for the industry and an opportunity not to be missed.” **THE FOREMOST REQUIREMENT OF INDIA : GET CARBON CREDIT**

73% power generated in INDIA is from Thermal Power and 90% of it is coal based. Ash content is 27% to 42% of the coal used. Increase in FLYASH generation has risen from 4 crore to 11crore ton in the last decade and will rise to 1100 crore ton in coming decade. The flyash generated in thermal power station causes many hazardous diseases like Asthma, Tuberculosis etc. Till date only 14% of the Fly Ash generated is being utilized **AND**

Approximately 10,000 hectares of top soil is being lost every year for brick manufacturing and road construction . If we continue in this format, very soon, we will not have sufficient soil to produce our minimum required food .

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**:- PROJECT AT A GLANCE :-**

<b>A.</b>	<b>NAME OF THE COMPANY</b>	<b>K M AGROTECH PVT LTD</b>																							
<b>B.</b>	<b>REGISTERED OFFICE</b>	<b>Gopinathbati, Gonna Dwariapur, Dist-Purba Bardhaman-713128</b>																							
	<b>UNIT</b>	<b>Plot-5813, JL-118, KH-2306, Mouza-Dwariapur.PS-Ausgram, Dist-Purba Bardhaman-713128</b>																							
<b>C.</b>	<b>CIN :: Incorporation Dt</b>	<b>U15135WB2006PTC112199</b>	<b>20-12-2006</b>																						
	<b>PAN</b>	<b>AACCK9961B</b>																							
	<b>CONTACT NOS : E-mail</b>	<b>M - 9475266482,9475346128 :: pradipshawbwn@gmail.com</b>																							
<b>D.</b>	<b>NATURE OF ACTIVITY</b>	<b>MFG. of FLY ASH BRICKS</b>		<b>PROPOSED</b>																					
		<b>MFG. of RICE</b>		<b>EXISTING</b>																					
<b>E.</b>	<b>COST OF THE PROJECT</b>	<b>Rs.</b>	<b>97.40</b>	<b>Lacs</b>																					
<b>F.</b>	<b>MEANS OF FINANCING</b>	<table border="1"> <thead> <tr> <th></th> <th>TERM LOAN EXISTING</th> <th>TERM LOAN PROPOSED</th> <th>WC LOAN EXISTING</th> <th>WC LOAN PROPOSED</th> </tr> </thead> <tbody> <tr> <td>Bank Loan</td> <td>135.13</td> <td>50.00</td> <td>200.00</td> <td>30.00</td> </tr> <tr> <td>Promoter's Contribution</td> <td>194.73</td> <td>47.40</td> <td>66.67</td> <td>10.00</td> </tr> <tr> <td></td> <td>329.86</td> <td>97.40</td> <td>266.67</td> <td>40.00</td> </tr> </tbody> </table>					TERM LOAN EXISTING	TERM LOAN PROPOSED	WC LOAN EXISTING	WC LOAN PROPOSED	Bank Loan	135.13	50.00	200.00	30.00	Promoter's Contribution	194.73	47.40	66.67	10.00		329.86	97.40	266.67	40.00
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<b>G.</b>	<b>INSTALLED CAPACITY</b>	60,00,000	PCS FLY ASH BRICKS / PA		<b>PROPOSED</b>																				
		21,600	MT RICE / PA		<b>EXISTING</b>																				
<b>H.</b>	<b>INCOME- AVG.</b>	Rs.	253.15	Lacs																					
<b>I.</b>	<b>NET PROFIT - AVG</b>	Rs.	77.63	Lacs																					
<b>J.</b>	<b>GROSS PROFIT - AVG</b>	Rs.	131.37	Lacs																					
<b>K.</b>	<b>I. R. R.</b>	19.09																							
<b>L.</b>	<b>B.E.P. - AVG</b>	44.26																							
<b>M.</b>	<b>D.S.C.R. - AVG &lt;GROSS&gt;</b>	4.04																							
<b>N.</b>	<b>D.S.C.R. - AVG &lt;NET&gt;</b>	4.63																							
<b>O.</b>	<b>INTEREST COVERAGE RATIO</b>	3.93																							
<b>P.</b>	<b>TOL / TNW</b>	1.02																							
<b>Q.</b>	<b>CURRENT RATIO</b>	1.63																							
<b>R.</b>	<b>Debt Equity Ratio</b>	0.87																							
<b>S.</b>	<b>REPAYMENT OF TERM LOAN</b>	<table border="1"> <thead> <tr> <th>Year</th> <th>Rs. In Lac</th> <th>Year</th> <th>Rs. In Lac</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>50.84</td> <td>2026-27</td> <td>7.16</td> </tr> <tr> <td>2023-24</td> <td>30.43</td> <td>2027-28</td> <td>7.16</td> </tr> <tr> <td>2024-25</td> <td>29.72</td> <td>2028-29</td> <td>7.04</td> </tr> <tr> <td>2025-26</td> <td>9.10</td> <td>TOTAL</td> <td>141.45</td> </tr> </tbody> </table>				Year	Rs. In Lac	Year	Rs. In Lac	2022-23	50.84	2026-27	7.16	2023-24	30.43	2027-28	7.16	2024-25	29.72	2028-29	7.04	2025-26	9.10	TOTAL	141.45
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<b>U.</b>	<b>UTILISATION</b>	<table border="1"> <thead> <tr> <th>Year</th> <th>Capacity</th> <th>Year</th> <th>Potato</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>50%</td> <td>2026-27</td> <td>54%</td> </tr> <tr> <td>2023-24</td> <td>51%</td> <td>2027-28</td> <td>55%</td> </tr> <tr> <td>2024-25</td> <td>52%</td> <td>2028-29</td> <td>56%</td> </tr> <tr> <td>2025-26</td> <td>53%</td> <td></td> <td></td> </tr> </tbody> </table>				Year	Capacity	Year	Potato	2022-23	50%	2026-27	54%	2023-24	51%	2027-28	55%	2024-25	52%	2028-29	56%	2025-26	53%		
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The Total Capital Cost of Project is proposed to be **Rs.206.88 Lakhs**, details of which are as under :

Rs. In Lakhs

Sl No	Particulars	Existing Cost - Mar 21	Bank Loan	Promoters' Contribution	%	Projected Cost	TOTAL COST
1	Land & Land Development	12.27	-	-	100%	-	-
2	Civil Construction	30.88	10.12	30.75	75%	40.87	40.87
3	Plant & Machineries	49.66	37.35	12.45	25%	49.80	49.80
4	Electricals	4.39	2.54	0.85	25%	3.38	3.38
	Tractor	0.06	-	-	0%	-	-
	Computer	0.22	-	-	0%	-	-
	Misc Fixed Assets	1.27	-	-	0%	-	-
5	Office Equipments & Furniture	-	-	0.60	100%	0.60	0.60
6	Pre-operative Expences	-	-	2.75	100%	2.75	2.75
		98.75	50.00	47.40		97.40	97.40

Add : Working Capital Margin : Proposed	10.00
Add : Working Capital Margin : Existing	66.67
<b>COST OF PROJECT :</b>	<b>174.06</b>

Add : Working Capital : Proposed	30.00
Add : Working Capital : Existing	200.00
<b>CAPITAL OUTLAY :</b>	<b>404.06</b>

**MEANS OF FINANCE :**

		BANK LOAN		Promoters' Contribution	TOTAL	
					Rs. In Lakhs	
Term Loan	Proposed	50.00	47.40	:	97.40	
Term Loan	Existing	92.18	194.73	:	-	
Covid Loan	Existing	42.95	-	:	10.00	
Working Capital	Proposed	30.00	10.00	:	40.00	
Working Capital	Existing	200.00	66.67	:	266.67	
		<b>415.13</b>	<b>318.80</b>	:	<b>414.06</b>	

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**DETAILS OF THE PROJECT :-**

		( Rs. In Lacs )	
		Amount	
1.	<b>LAND :-</b> Plot-5813, JL-118, KH-2306, Mouza-Dwariapur.PS-Ausgram, Dist-Purba Bardhaman-713128 Area : 181 Decimal	Cost	EXISTING
	<b>LAND DEVELOPMENT :-</b> <i>Estimated By : Manas Sadhu, B E (Civil), Gushkara, Purba Bardhaman. RegnNo.- AC4595(NBU)</i>		-
			<u>0.00</u>
2.	<b>CIVIL CONSTRUCTION</b> <u>COST OF PROPOSHED SHED</u> <u>COST OF PROPOSED BOUNDARY</u> <u>COSTN OF PROPOSED ROAD</u>		2839774.00 979541.00 267298.00 <u>4086613.00</u>
	<i>Estimated By : Manas Sadhu, B E (Civil), Gushkara, Purba Bardhaman. RegnNo.- AC4595(NBU)</i>		
		Rs.in Lac	<u>40.87</u>
3.	<b>PLANT &amp; MACHINERY :</b>		
	a) <u>Fully Auto Heavy duty Fly Ash Plant</u> Qtn No. 3064, 08/07/2021	COST	26,26,000
	having 20000 nos. / 8 Hrs	GST	4,72,680
			<u>30,98,680</u>
	<i>Estimated By : AARTI MACHINE TOOLS &amp; HYDRAULIC ; 6-Lati Plot, Near Lata Clock, Morbi - Gujarat - 363641</i>		
	b) <u>25 mm pvc Plastic Pallte</u> Qtn No. 3064, 08/07/2021	COST	15,94,500
		GST	2,87,010
			<u>18,81,510</u>
	<i>Estimated By : AARTI MACHINE TOOLS &amp; HYDRAULIC ; 6-Lati Plot, Near Lata Clock, Morbi - Gujarat - 363641</i>		
		Rs.in Lac	<u>49.80</u>
4.	<b>ELECTRICAL ITEMS :-</b>		
	a) <u>63 KVA DTR for new IND connection</u>	COST	3,01,385
	b) <u>63 KVA DTR for new IND connection - Labour Charge</u>	COST	36616
		Rs.in Lac	<u>3.38</u>

6. OFFICE EQUIPMENTS :-

Table. Rack ; Furniture etc

COST	60,000
Rs.in Lac	<u>0.60</u>

7. PRELIMINARY & PRE-OP. EXPS. :-

a)	Cost of Incorporation of Company, Pollution Fees S.S.I., Registration etc.	15,000.00
b)	Cost of Project Report & Other Financial Statement	15,000.00
c)	Interest on Term Loan	1,31,000.00
d)	Processing Legal & Commitment Fees	80,000.00
e)	Insurance	12,500.00
f)	Transportation	7,500.00
g)	Misc. Expenses	14,000.00
	Rs.in Lac	<u>2.75</u>

**SALARIES AND WAGES : FLY ASH UNIT**

No.	Post	No.	Salary / Month	Rs.in Lakh Amt / Annum
1	Manager	1	15000.00	1.80
2	Accountant	1	10000.00	1.20
3	Office Staff	2	9000.00	2.16
				<u>5.16</u>
4	Skilled Workers	6	9500.00	6.84
5	Un-Skilled Workers	10	390.00 / person / day	11.70
				<u>18.54</u>
		<u>20</u>		
			<b>TOTAL</b>	<b>23.70</b>
			Add : Benefits 27%	6.40
				<u>30.10</u>

	2022-23 50%	2023-24 51%	2024-25 52%	2025-26 53%	2026-27 54%	2027-28 55%	2028-29 56%
Salary	6.55	6.55	6.55	6.55	6.55	6.55	6.55
add : Increasing 5%	-	0.33	0.34	0.34	0.34	0.34	0.34
	<u>6.55</u>	<u>6.88</u>	<u>6.90</u>	<u>6.90</u>	<u>6.90</u>	<u>6.90</u>	<u>6.90</u>
Wages	11.77	12.01	12.24	12.48	12.71	12.95	13.19
add : Increasing 5%	-	0.59	0.63	0.64	0.66	0.67	0.68
	<u>11.77</u>	<u>12.60</u>	<u>12.87</u>	<u>13.12</u>	<u>13.37</u>	<u>13.62</u>	<u>13.87</u>
	<u>18.33</u>	<u>19.48</u>	<u>19.77</u>	<u>20.02</u>	<u>20.27</u>	<u>20.52</u>	<u>20.76</u>

**INSURANCE : FLY ASH UNIT**

Particulars	Value	Rate	Rs. In Lakhs
			Value
Plant & Machinery	53.18	0.25%	0.13
Misc. Fixed Assets	0.60	0.25%	0.01
<b>TOTAL</b>	<b>53.78</b>		<b>0.14</b>

### FINANCIAL STATEMENT

Particulars	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Estimated	Projected	Projected	Projected	Projected	Projected	Projected

Capacity : PCS Capacity Utilised % UTILISED Capacity : pcs	FLY ASH	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000
	Capacity : MT Capacity Utilised % UTILISED Capacity : MT	RICE	29,70,000	30,29,400	30,88,800	31,48,200	32,07,600	32,67,000
		21,600	21,600	21,600	21,600	21,600	21,600	21,600
		55.00%	57.00%	59.00%	61.00%	63.00%	65.00%	67.00%
		11,880	12,312	12,744	13,176	13,608	14,040	14,472

	Rs. In Lakhs						
INCOME : Fly Ash Unit	207.38	226.89	238.26	251.31	266.25	281.98	299.96
INCOME : Rice Unit	2,461.83	2,624.76	2,795.24	2,973.59	3,160.13	3,355.18	3,576.37
DEPRECIATION	13.66	11.51	9.72	8.23	6.98	5.94	5.06
GROSS PROFIT	107.30	114.13	121.60	128.81	136.84	145.08	165.84
PROFIT BEFORE TAX	76.68	82.62	90.22	97.58	105.71	114.58	135.37
PROFIT AFTER TAX	59.18	63.79	69.65	75.31	81.56	88.37	105.52
INTEREST ON T/L	4.50	3.82	3.13	2.45	1.77	1.09	0.41
INTEREST ON W/C	2.85	2.85	2.85	2.85	2.85	2.85	2.85
CASH ACCRUALS	305.26	367.05	434.20	506.50	584.56	668.93	769.95
RESERVE & SURPLUS	305.26	367.05	434.20	506.50	584.56	668.93	769.95
WDV OF F/ASSETS	155.65	134.95	117.52	102.80	90.34	79.77	70.78
DSCR : GROSS	1.54	2.47	2.70	8.03	10.78	12.12	15.41
DSCR : NET	1.66	2.79	2.95	9.95	13.21	13.82	16.26
INTEREST COVERAGE RATIO		3.93					
PAY BACK PERIOD	3 YRS						
IRR		19.09					

TOL / TNW :	1.02	0.80	0.63	0.54	0.47	0.41	0.35
CURRENT RATIO :	1.63	1.81	1.99	2.25	2.52	2.79	3.10
DEBT / EQUITY RATIO :	0.26	0.15	0.06	0.04	0.02	0.01	-

	In %						
GROSS PROFIT	4.02	4.00	4.01	3.99	3.99	3.99	4.28
PROFIT BEFORE TAX	2.87	2.90	2.97	3.03	3.09	3.15	3.49
PROFIT AFTER TAX	28.54	28.11	29.23	29.97	30.63	31.34	35.13

<b>FINANCIAL STATEMENT</b>
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Particulars	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Estimated	Projected	Projected	Projected	Projected	Projected	Projected

	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
Capacity : PCS	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000
Capacity Utilised %	50.00%	51.00%	52.00%	53.00%	54.00%	55.00%	56.00%
UTILISED Capacity : pcs	29,70,000	30,29,400	30,88,800	31,48,200	32,07,600	32,67,000	33,26,400
Capacity : MT	21,600	21,600	21,600	21,600	21,600	21,600	21,600
Capacity Utilised %	55.00%	57.00%	59.00%	61.00%	63.00%	65.00%	67.00%
UTILISED Capacity : MT	11,880	12,312	12,744	13,176	13,608	14,040	14,472

							Rs. In Lakhs
INCOME : Fly Ash Unit	207.38	226.89	238.26	251.31	266.25	281.98	299.96
INCOME : Rice Unit	2,461.83	2,624.76	2,795.24	2,973.59	3,160.13	3,355.18	3,576.37
DEPRECIATION	13.66	11.51	9.72	8.23	6.98	5.94	5.06
GROSS PROFIT	107.30	114.13	121.60	128.81	136.84	145.08	165.84
PROFIT BEFORE TAX	76.68	82.62	90.22	97.58	105.71	114.58	135.37
PROFIT AFTER TAX	59.18	63.79	69.65	75.31	81.56	88.37	105.52
INTEREST ON T/L	4.50	3.82	3.13	2.45	1.77	1.09	0.41
INTEREST ON W/C	2.85	2.85	2.85	2.85	2.85	2.85	2.85
CASH ACCRUALS	305.26	367.05	434.20	506.50	584.56	668.93	769.95
RESERVE & SURPLUS	305.26	367.05	434.20	506.50	584.56	668.93	769.95
WDV OF F/ASSETS	155.65	134.95	117.52	102.80	90.34	79.77	70.78
DSCR : GROSS	1.54	2.47	2.70	8.03	10.78	12.12	15.41
DSCR : NET	1.66	2.79	2.95	9.95	13.21	13.82	16.26
INTEREST COVERAGE RATIO		3.93					
PAY BACK PERIOD	3 YRS						
IRR		19.09					

TOL / TNW :	1.02	0.80	0.63	0.54	0.47	0.41	0.35
CURRENT RATIO :	1.63	1.81	1.99	2.25	2.52	2.79	3.10
DEBT / EQUITY RATIO :	0.26	0.15	0.06	0.04	0.02	0.01	-

							In %
GROSS PROFIT	4.02	4.00	4.01	3.99	3.99	3.99	4.28
PROFIT BEFORE TAX	2.87	2.90	2.97	3.03	3.09	3.15	3.49
PROFIT AFTER TAX	28.54	28.11	29.23	29.97	30.63	31.34	35.18

**PROJECTED BALANCE SHEET :**

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(Rs. In Lakh)

	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Audited	Audited	Estimated	Projected						
<b>A. LIABILITIES</b>										
SHARE CAPITAL : Fly Ash	-	-	-	-	-	-	-	-	-	-
SHARE CAPITAL : Rice	40.90	40.90	40.90	40.90	40.90	40.90	40.90	40.90	40.90	40.90
RESERVE & SURPLUS	207.33	220.50	246.08	305.26	367.05	434.20	506.50	584.56	668.93	769.95
<b>SECURED LOAN</b>										
TERM LOAN : Fly Ash	-	-	50.00	42.84	35.68	28.52	21.36	14.20	7.04	-
TERM LOAN : Rice	111.35	92.18	69.62	47.06	24.50	1.94	-	-	-	-
COVID LOAN : Rice	-	42.95	21.83	0.71	-	-	-	-	-	-
WC LOAN : Fly Ash	-	-	-	30.00	30.00	30.00	30.00	30.00	30.00	30.00
WC LOAN : Rice	87.29	14.50	200.00	200.00	200.00	200.00	200.00	200.00	200.00	200.00
SUNDRY CREDITORS: Fly Ash	-	-	-	1.47	2.07	2.20	2.35	3.13	3.33	3.54
SUNDRY CREDITORS: Rice	10.01	9.37	13.38	14.50	15.38	16.27	17.18	18.10	19.04	20.03
SHORT TERM PROV : Rice	3.54	8.01	8.81	9.69	10.66	11.73	12.90	14.19	15.61	17.17
OTHER LIABILITY : Rice	0.51	6.98	7.68	8.45	9.29	10.22	11.24	12.37	13.60	14.96
<b>TOTAL</b>	<b>460.93</b>	<b>435.39</b>	<b>658.31</b>	<b>668.24</b>	<b>700.20</b>	<b>737.77</b>	<b>801.12</b>	<b>872.79</b>	<b>950.20</b>	<b>1,044.39</b>

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**B. ASSETS**

**FIXED ASSETS**

GROSS BLOCK	92.54	128.99	223.64	223.64	223.64	223.64	223.64	223.64	223.64	223.64
LESS: DEPRECIATION	15.70	30.24	43.36	67.99	88.68	106.12	120.84	133.29	143.86	152.85
<b>NET BLOCK</b>	<b>76.84</b>	<b>98.75</b>	<b>180.28</b>	<b>155.65</b>	<b>134.95</b>	<b>117.52</b>	<b>102.80</b>	<b>90.34</b>	<b>79.77</b>	<b>70.78</b>
SECURITY DEPOSIT	5.01	5.25	5.25	5.25	5.25	5.25	5.25	5.25	5.25	5.25
FIXED DEPOSIT	-	30.00	31.20	32.45	33.75	35.10	36.50	37.96	39.48	41.06

**CURRENT ASSETS**

RAW MATERIALS : Fly Ash	-	-	-	19.54	20.68	22.02	23.48	25.02	26.61	28.32
RAW MATERIALS : Rice	57.97	50.32	200.77	217.44	230.69	244.00	257.67	271.56	285.66	300.51
FINISHED GOODS : Fly Ash	-	-	-	8.80	9.22	9.73	10.32	10.98	11.70	12.48
FINISHED GOODS : Rice	178.73	76.06	72.32	75.87	80.41	84.98	89.68	94.47	99.33	104.46
SUNDRY DEBTORS : Fly Ash	-	-	-	13.83	15.13	15.88	16.75	17.75	18.47	19.65
SUNDRY DEBTORS : Rice	33.96	85.16	90.53	65.65	87.49	111.81	158.59	200.14	234.86	286.11
LOANS & ADVANCES : Fly Ash	-	-	-	4.00	7.00	9.00	11.00	13.00	15.00	17.00
LOANS & ADVANCES : Rice	3.74	11.30	11.87	12.46	13.08	13.74	14.42	15.14	15.90	16.70
CASH & BANK BALANCE	25.64	34.32	20.62	12.39	18.18	24.93	31.38	48.46	75.45	99.35
PRELIMINARY EXPS W/O	-	-	2.75	2.20	1.65	1.10	0.55	-	-	-
OTHER CURRENT ASSETS	39.77	42.72	42.72	42.72	42.72	42.72	42.72	42.72	42.72	42.72
<b>TOTAL</b>	<b>460.93</b>	<b>435.39</b>	<b>658.31</b>	<b>668.24</b>	<b>700.20</b>	<b>737.77</b>	<b>801.12</b>	<b>872.79</b>	<b>950.20</b>	<b>1,044.39</b>

TOL / TNW :	0.86	0.67	1.29	1.02	0.80	0.63	0.54	0.47	0.41	0.35
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CURRENT RATIO :	3.03	6.66	1.73	1.63	1.81	1.99	2.25	2.52	2.79	3.10
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DEBT / EQUITY RATIO :	0.45	0.52	0.49	0.26	0.15	0.06	0.04	0.02	0.01	-
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**PROJECTED PROFITABILITY STATEMENT**

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Particulars	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Audited	Audited	Estimated	Projected						
	12 Months	12 Months	12 Months	12 Months	12 Months	12 Months	12 Months	12 Months	12 Months	12 Months
Capacity Utilised % : FLY ASH				50.00%	51.00%	52.00%	53.00%	54.00%	55.00%	56.00%
Capacity Utilised % : RICE			55.00%	57.00%	59.00%	61.00%	63.00%	65.00%	67.00%	69.00%
<b>INCOME : Fly Ash</b>	-	-	-	207.38	226.89	238.26	251.31	266.25	281.98	299.96
<b>INCOME : Rice Unit</b>	845.04	2,105.52	2,263.25	2,461.83	2,624.76	2,795.24	2,973.59	3,160.13	3,355.18	3,576.37
Increase in F/G : Fly Ash	-	-	-	8.80	0.43	0.51	0.58	0.67	0.72	0.79
Increase in F/G : Rice Unit	95.96	(102.67)	(3.74)	3.55	4.54	4.57	4.70	4.79	4.86	5.13
Other Income	14.57	43.77	45.96	48.26	50.67	53.20	55.86	58.66	61.59	64.67
<b>TOTAL INCOME</b>	<b>955.57</b>	<b>2,046.62</b>	<b>2,305.47</b>	<b>2,729.81</b>	<b>2,907.29</b>	<b>3,091.78</b>	<b>3,286.06</b>	<b>3,490.49</b>	<b>3,704.33</b>	<b>3,946.92</b>
<b>EXPENDITURE</b>										
Raw Materials : Fly Ash	-	-	-	146.57	155.07	165.12	176.13	187.61	199.60	212.36
Raw Materials : Rice	801.56	1,782.87	2,007.72	2,174.36	2,306.92	2,439.98	2,576.68	2,715.63	2,856.58	3,005.10
Purchase - Rice	-	131.93	133.53	173.16	199.13	229.00	263.35	302.85	348.28	400.53
Salary & wages : Rice	8.55	7.77	10.75	11.64	12.35	13.06	13.80	14.54	15.29	16.09
Power & Fuel : Rice	51.76	54.43	66.29	71.80	76.17	80.57	85.08	89.67	94.32	99.23
Spare Parts : Rice	12.69	8.16	0.30	0.01	0.00	0.00	0.00	0.00	0.00	0.00
Chemical Purchase : Rice	0.88	0.56	1.13	1.22	1.30	1.37	1.45	1.53	1.61	1.69
P P bags : Rice	18.25	1.94	3.13	3.40	3.62	3.84	4.07	4.31	4.55	4.82
Utility Cost : Fly Ash	-	-	-	5.15	5.77	6.48	7.26	8.14	9.12	10.21
Main & Stores : Fly Ash	-	-	-	3.63	3.97	4.17	4.40	5.32	6.34	7.50
Carriage : Fly Ash	-	-	-	1.77	1.91	2.02	2.14	2.27	2.41	2.56
Mkty & Travelling Exps : Fly Ash	-	-	-	5.18	6.24	7.15	8.17	9.32	10.57	12.00
Depreciation Rice	15.70	14.54	13.12	10.96	9.19	7.71	6.49	5.48	4.63	3.93
Depreciation Fly Ash	-	-	-	13.66	11.51	9.72	8.23	6.98	5.94	5.06
Total Cost of Production	909.39	2,002.20	2,240.97	2,622.52	2,793.16	2,970.19	3,157.24	3,353.66	3,559.25	3,781.08
<b>GROSS PROFIT</b>	<b>46.18</b>	<b>44.42</b>	<b>64.50</b>	<b>107.30</b>	<b>114.13</b>	<b>121.60</b>	<b>128.81</b>	<b>136.84</b>	<b>145.08</b>	<b>165.84</b>
<b>ADMINISTRATION EXPS.</b>										
Salary & Wages : Fly Ash	-	-	-	18.33	19.48	19.77	20.02	20.27	20.52	20.76
Insurance : Fly Ash	-	-	-	0.25	0.28	0.30	0.33	0.37	0.40	0.44
Insurance : Rice	0.78	0.67	0.74	0.80	0.85	0.90	0.96	1.01	1.07	1.13
Admn Exp : Rice	4.33	3.11	6.34	6.90	7.36	7.83	8.33	8.86	9.40	10.02
Admn Exp : Fly Ash	-	-	-	4.15	4.54	4.77	5.03	5.32	5.64	6.00
Prel Exps W/Off : Fly Ash	-	-	-	0.55	0.55	0.55	0.55	0.55	-	-
<b>PROFIT BEFORE INTT. &amp; TAX</b>	<b>41.07</b>	<b>40.64</b>	<b>57.42</b>	<b>84.02</b>	<b>89.29</b>	<b>96.21</b>	<b>102.88</b>	<b>110.33</b>	<b>118.52</b>	<b>138.63</b>
<b>(D) INTEREST ON</b>										
Term Loan : Fly Ash	-	-	-	4.50	3.82	3.13	2.45	1.77	1.09	0.41
Term Loan : Rice	12.10	10.51	8.95	6.50	2.95	1.22	0.04	-	-	-
Cash Credit : Rice	15.14	12.53	15.20	15.20	15.20	15.20	15.20	15.20	15.20	15.20
Cash Credit : fly Ash	-	-	-	2.85	2.85	2.85	2.85	2.85	2.85	2.85
<b>PROFIT BEFORE TAX</b>	<b>13.83</b>	<b>17.60</b>	<b>33.26</b>	<b>76.68</b>	<b>82.62</b>	<b>90.22</b>	<b>97.58</b>	<b>105.71</b>	<b>114.58</b>	<b>135.37</b>
<b>PROVISION FOR I.TAX</b>										
Deffered Tax Assets/Liabl	0.07	0.04	-	-	-	-	-	-	-	-
<b>PROFIT AFTER TAX</b>	<b>10.20</b>	<b>13.17</b>	<b>25.58</b>	<b>59.18</b>	<b>63.79</b>	<b>69.65</b>	<b>75.31</b>	<b>81.56</b>	<b>88.37</b>	<b>105.52</b>
Add : DEPRECIATION	15.70	14.54	13.12	24.63	20.70	17.43	14.72	12.46	10.57	8.99
Add :Preliminary Exps W/O	-	-	-	0.55	0.55	0.55	0.55	0.55	-	-
<b>CASH ACCRUALS</b>	<b>25.90</b>	<b>27.71</b>	<b>38.70</b>	<b>84.36</b>	<b>85.04</b>	<b>87.64</b>	<b>90.58</b>	<b>94.57</b>	<b>98.93</b>	<b>114.50</b>

**RESERVE & SURPLUS**

	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
Opening Balance	197.13	207.33	220.50	246.08	305.26	367.05	434.20	506.50	584.56	668.93
Add : PAT	10.20	13.17	25.58	59.18	63.79	69.65	75.31	81.56	88.37	105.52
	207.33	220.50	246.08	305.26	369.05	436.70	509.50	588.06	672.93	774.45
Less : Dividend	-	-	-	-	2.00	2.50	3.00	3.50	4.00	4.50
	207.33	220.50	246.08	305.26	367.05	434.20	506.50	584.56	668.93	769.95

GP	5.46	2.11	2.85	4.02	4.00	4.01	3.99	3.99	3.99	4.28
PBIT	4.86	1.93	2.54	3.15	3.13	3.17	3.19	3.22	3.26	3.58
	#DIV/0!	#DIV/0!	#DIV/0!	28.54	28.11	29.23	29.97	30.63	31.34	35.18
CASH	25.64	34.32	20.62	12.39	18.18	24.93	31.38	48.46	75.45	99.35
PBT	1.64	0.84	1.47	2.87	2.90	2.97	3.03	3.09	3.15	3.49
	-	-	-	7.35	6.67	5.98	5.30	4.62	3.94	3.26
	#DIV/0!	#DIV/0!	#DIV/0!	28.54	28.11	29.23	29.97	30.63	31.34	35.18
	10.20	13.17	25.58	66.52	70.45	75.64	80.62	86.18	92.31	108.78
	41.07	40.64	57.42	84.02	89.29	96.21	102.88	110.33	118.52	138.63
	-	-	-	4.40	4.81	5.07	5.36	5.69	6.04	6.44
				7.760345						

**CALCULATION OF INPUT, OUTPUT & SALES VALUE :- EXISTING RICE UNIT**

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CONVERSION RATES	
RICE	65.00%
RICE BRAN	5.00%
HUSK	25.00%
WASTAGE	5.00%
	100.00%

(Rs. in Lacs)

Particulars	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	12 Months							
Installed Capacity ( In MT ) [ Single Shift ]	7200	7200	7200	7200	7200	7200	7200	7200
Installed Capacity ( In MT ) [ Double Shift ]	21600	21600	21600	21600	21600	21600	21600	21600
Percentage of Capacity	55%	57%	59%	61%	63%	65%	67%	69%
Milling of Paddy ( MT )	11880.00	12312.00	12744.00	13176.00	13608.00	14040.00	14472.00	14904.00
Production of RICE ( M.T. )	7722.00	8002.80	8283.60	8564.40	8845.20	9126.00	9406.80	9687.60
Production of Rice Bran ( M.T. )	594.00	615.60	637.20	658.80	680.40	702.00	723.60	745.20
Production of Husk ( M.T. )	1930.50	2000.70	2070.90	2141.10	2211.30	2281.50	2351.70	2421.90

**SALES VALUE (Rs. in Lacs)**

Avg.Price of OPEN MARKET RICE	Rs / MT	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
		100%	28500	29070	29942	30840	31766	32719	33700
Sale of RICE BRAN	Rs / MT	2132.57	2323.69	2477.48	2538.41	2806.76	2982.83	3166.95	3375.73
	100%	22000	22440	23113	23807	24521	25258	26014	26925
	100%	130.68	138.14	147.28	156.84	166.84	177.30	188.24	200.84
		<b>2263.25</b>	<b>2461.83</b>	<b>2624.76</b>	<b>2795.24</b>	<b>2973.59</b>	<b>3160.13</b>	<b>3355.18</b>	<b>3576.37</b>
Opening Stock of Rice (MT)		18.10	257.40	266.76	276.12	285.48	294.84	304.20	313.56
Sales of Rice (MT)		7482.70	7993.44	8274.24	8555.04	8835.84	9116.64	9397.44	9678.24
Closing Stock of Rice (MT)		257.40	266.76	276.12	285.48	294.84	304.20	313.56	322.92
Value of Cl. Stock of Rice	Rs.	72.32	75.87	80.41	84.98	89.68	94.47	99.33	104.46
Increase in Finished Goods	MT.	257.40	9.36	9.36	9.36	9.36	9.36	9.36	9.36
Cl. Stock of Rice ( in DAYS )		10	10	10	10	10	10	10	10
Cost of Production :		2102.45	2273.40	2409.55	2546.53	2687.57	2831.16	2976.99	3130.86

**Quantitative Statement of Paddy :**

Opening Stock (MT)	1,243.43	1,188.00	1,231.20	1,274.40	1,317.60	1,360.80	1,404.00	1,447.20	
Purchase (MT)	2,106.90	12,355.20	12,787.20	13,219.20	13,651.20	14,083.20	14,515.20	14,947.20	
	3,350.33	13,543.20	14,018.40	14,493.60	14,968.80	15,444.00	15,919.20	16,394.40	
Consumption (MT)	11,880.00	12,312.00	12,744.00	13,176.00	13,608.00	14,040.00	14,472.00	14,904.00	
Closing Stock (MT)	1,188.00	1,231.20	1,274.40	1,317.60	1,360.80	1,404.00	1,447.20	1,490.40	
	Rs / MT	16900	17661	18102	18518	18935	19342	19739	20163
Value of Cl. Stock of Paddy	Rs.	200.77	217.44	230.69	244.00	257.67	271.56	285.66	300.51
Value of R.M. Consumption	Rs.	2,007.72	2,174.36	2,306.92	2,439.98	2,576.68	2,715.63	2,856.58	3,005.10
Cl. Stock of Paddy ( in DAYS )		30	30	30	30	30	30	30	30

**PROJECTED CASH FLOW STATEMENT**

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Rs.in Lacs

	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Projected						
<b>INFLOWS</b>							
Profit before Tax & Interest	84.02	89.29	96.21	102.88	110.33	118.52	138.63
Promoters Capital	-	-	-	-	-	-	-
Term Loan	50.00	-	-	-	-	-	-
Working Capital Loan	30.00	-	-	-	-	-	-
Depreciation	13.66	11.51	9.72	8.23	6.98	5.94	5.06
Preliminary Expenses W/Off	0.55	0.55	0.55	0.55	0.55	-	-
Sundry Creditors : Ash	1.47	0.60	0.13	0.15	0.78	0.20	0.21
Sundry Creditors : Rice	1.11	0.88	0.89	0.91	0.93	0.94	0.99
Short Term Prov : Rice	0.88	0.97	1.07	1.17	1.29	1.42	1.56
Other Liability : Rice	0.77	0.84	0.93	1.02	1.12	1.24	1.36
<b>Total (A)</b>	<b>182.46</b>	<b>104.65</b>	<b>109.50</b>	<b>114.91</b>	<b>121.99</b>	<b>128.26</b>	<b>147.82</b>
<b>OUTFLOWS</b>							
Capital Expenditure	94.65	-	-	-	-	-	-
Preliminary Expenses	2.75	-	-	-	-	-	-
Decrease in Term Loan	50.84	30.43	29.72	9.10	7.16	7.16	7.04
Interest on Term Loan	10.99	6.76	4.35	2.49	1.77	1.09	0.41
Interest on C/C	18.05	18.05	18.05	18.05	18.05	18.05	18.05
Increasing in RM : Ash	19.54	1.13	1.34	1.47	1.53	1.60	1.70
Increasing in RM : Rice	16.66	13.26	13.31	13.67	13.90	14.09	14.85
Increasing in FG : Ash	8.80	0.43	0.51	0.58	0.67	0.72	0.79
Increasing in FG : Rice	3.55	4.54	4.57	4.70	4.79	4.86	5.13
Sundry Debtors : Ash	13.83	1.30	0.75	0.88	0.99	0.72	1.18
Sundry Debtors : Rice	(24.88)	21.84	24.32	46.78	41.55	34.72	51.25
Loans & Advances : Ash	4.00	3.00	2.00	2.00	2.00	2.00	2.00
Loans & Advances : Rice	0.59	0.62	0.65	0.69	0.72	0.76	0.80
Dividend	-	2.00	2.50	3.00	3.50	4.00	4.50
Income tax	17.50	18.83	20.57	22.27	24.15	26.21	29.85
<b>Total (B)</b>	<b>236.87</b>	<b>122.20</b>	<b>122.65</b>	<b>125.68</b>	<b>120.78</b>	<b>115.98</b>	<b>137.55</b>
<b>Net Surplus (A-B)</b>	<b>(54.40)</b>	<b>(17.54)</b>	<b>(13.15)</b>	<b>(10.77)</b>	<b>1.20</b>	<b>12.27</b>	<b>10.27</b>
Opening Balance	-	(54.40)	(71.95)	(85.10)	(95.87)	(94.66)	(82.39)
<b>CLOSING BALANCE</b>	<b>(54.40)</b>	<b>(71.95)</b>	<b>(85.10)</b>	<b>(95.87)</b>	<b>(94.66)</b>	<b>(82.39)</b>	<b>(72.12)</b>

12.39	18.18	24.93	31.38	48.46	75.45	99.35
(66.79)	(90.13)	(110.03)	(127.24)	(143.12)	(157.84)	(171.47)

CALCULATION OF INCOME TAX								
	(Rs. In Lakh)							
	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
PROFIT BEFORE TAX	33.26	76.68	82.62	90.22	97.58	105.71	114.58	135.37
ADD DEPRECIATION FLY ASH	-	13.66	11.51	9.72	8.23	6.98	5.94	-
ADD DEPRECIATION RICE (AS PER COMPANIES ACT 1956)	13.12	10.96	9.19	7.71	6.49	5.48	4.63	3.93
	46.38	101.30	103.32	107.66	112.30	118.17	125.15	139.29
LESS DEPRECIATION FLY ASH	-	14.20	12.07	10.26	8.72	7.41	6.30	5.35
LESS DEPRECIATION RICE (AS PER I TAX ACT )	12.97	11.03	9.37	7.97	6.77	5.76	4.89	4.16
	33.41	76.08	81.88	89.43	96.81	105.00	113.96	129.78
PROVISION FOR TAX	7.68	17.50	18.83	20.57	22.27	24.15	26.21	29.85

## STATEMENT OF WORKING CAPITAL :

2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
Estimated	Projected	Projected	Projected	Projected	Projected	Projected

Rs in lacs

**NEED BASED ASSESMENT :**1st Steps

Raw Materials	ASH	Rs.	4.81	5.05	5.31	5.61	5.92	6.24	6.61
		Days	40	40	40	40	40	40	40
Raw Materials : Other	ASH	Rs.	14.73	15.62	16.71	17.87	19.10	20.37	21.71
		Days	40	40	40	40	40	40	40
Raw Materials	RICE	Rs.	200.772	217.44	230.69	244.00	257.67	271.56	285.66
		Days	30	30	30	30	30	30	30
Finished Goods	ASH	Rs.	8.80	9.22	9.73	10.32	10.98	11.70	12.48
		Days	15	15	15	15	15	15	15
Finished Goods	RICE	Rs.	72.32	75.87	80.41	84.98	89.68	94.47	99.33
		Days	10	10	10	10	10	10	10
Sundry Debtors	ASH	Rs.	13.83	15.13	15.88	16.75	17.75	18.47	19.65
		Days	20	20	20	20	20	20	20
Sundry Debtors	RICE	Rs.	65.65	87.49	111.81	158.59	200.14	234.86	286.11
		Days	8	10	12	16	19	21	24
Other Assets	ASH	Rs.	4.00	7.00	9.00	11.00	13.00	15.00	17.00
Other Assets	RICE		24.85	31.26	38.66	45.80	63.60	91.35	116.05
Current Assets			409.76	464.08	518.21	594.92	677.84	764.02	864.60
Less: Sundry Creditors	ASH	Rs.	1.47	2.07	2.20	2.35	3.13	3.33	3.54
		Days	3	4	4	4	5	5	5
Less: Sundry Creditors	RICE	Rs.	14.50	15.38	16.27	17.18	18.10	19.04	20.03
		Days	2	2	2	2	2	2	2
Less : Other Liability	RICE	Rs.	18.14	19.95	21.95	24.14	26.56	29.21	32.13
			375.66	426.68	477.79	551.25	630.05	712.44	808.89
Less: Margin for @25%			93.91	106.67	119.45	137.81	157.51	178.11	202.22
<b>MPBF :</b>			<b>281.74</b>	<b>320.01</b>	<b>358.34</b>	<b>413.44</b>	<b>472.54</b>	<b>534.33</b>	<b>606.67</b>

2nd Steps

Current Assets			409.76	464.08	518.21	594.92	677.84	764.02	864.60
Less: Margin for @25%			102.44	116.02	129.55	148.73	169.46	191.01	216.15
			307.32	348.06	388.65	446.19	508.38	573.02	648.45
Less: Current Liability			34.10	37.40	40.41	43.67	47.79	51.58	55.71
<b>MPBF :</b>			<b>273.22</b>	<b>310.66</b>	<b>348.24</b>	<b>402.52</b>	<b>460.59</b>	<b>521.44</b>	<b>592.74</b>

**FUND BASED ASSESMENT:**

Sales			2,669.21	2,851.65	3,033.50	3,224.91	3,426.38	3,637.16	3,876.33
25 % Of Sales			667.30	712.91	758.38	806.23	856.59	909.29	969.08
Less: 5 % of Sales			133.46	142.58	151.68	161.25	171.32	181.86	193.82
<b>( i ) MPBF :</b>			<b>533.84</b>	<b>570.33</b>	<b>606.70</b>	<b>644.98</b>	<b>685.28</b>	<b>727.43</b>	<b>775.27</b>

<b>Bank Loan Require</b>	<b>230.00</b>							
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**BREAK EVEN ANALYSIS :-**

PARTICULARS	Rs.in Lacs						
	2022-23 Estimated	2023-24 Projected	2024-25 Projected	2025-26 Projected	2026-27 Projected	2027-28 Projected	2028-29 Projected
Total Capacity : Fly Ash Unit	5940000	5940000	5940000	5940000	5940000	5940000	5940000
Total Capacity : Rice Unit	21600	21600	21600	21600	21600	21600	21600
Total Capacity : AVERAGE	5950800	5950800	5950800	5950800	5950800	5950800	5950800
Capacity Utilisation - Fly ash Unit	50%	51%	52%	53%	54%	55%	56%
Capacity Utilisation - Rice Unit	55%	57%	59%	61%	63%	65%	67%
Capacity Utilisation - AVERAGE	77.5%	79.5%	81.5%	83.5%	85.5%	87.5%	89.5%
<b>Realisation</b>	2729.81	2907.29	3091.78	3286.06	3490.49	3704.33	3946.92
<b>Variable Cost</b> (Excluding Depreciation)	2620.44	2794.33	2973.94	3163.03	3361.02	3567.82	3790.55
<b>Fixed Expenses</b>	66.59	60.51	55.91	52.43	50.61	48.70	47.77
<b>Contribution</b>	109.38	112.96	117.85	123.03	129.47	136.51	156.36
<b>B.E.P. %</b>	60.88	53.56	47.44	42.62	39.09	35.67	30.55
<b>Break Even Sales</b> (Rs.in Lacs 3/4*1)	1661.98	1557.25	1466.89	1400.42	1364.49	1321.44	1205.74
<b>BEP (in Capacity)</b>	3622997	3187467	2823349	2536059	2326270	2122820	1817897
<b>AVERAGE B.E.P. in 7 Yrs.</b>	<b>44.26</b>						

# ANNUAL INCOME FLY ASH UNIT

## SCHEDULE OF INCOME

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PARTICULARS	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	Estimated	Projected	Projected	Projected	Projected	Projected	Projected
	12 Months						
Capacity Utilisation	<u>50%</u>	<u>51%</u>	<u>52%</u>	<u>53%</u>	<u>54%</u>	<u>55%</u>	<u>56%</u>
60,00,000 Pcs per Year ; (Handling Losses 1%)	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000
Capacity-wise Production	29,70,000	30,29,400	30,88,800	31,48,200	32,07,600	32,67,000	33,26,400
<b>Sales</b>	28,21,500	30,26,430	30,85,830	31,45,230	32,04,630	32,64,030	33,23,430
Production : No.1	97%	27,36,855	29,35,637	29,93,255	30,50,873	31,08,491	31,66,109
Production : Broken	3%	84,645	90,793	92,575	94,357	96,139	97,921
Production ( Pcs )	29,70,000	30,29,400	30,88,800	31,48,200	32,07,600	32,67,000	33,26,400
Sales ( Pcs )	28,21,500	30,26,430	30,85,830	31,45,230	32,04,630	32,64,030	33,23,430
Opening Stock ( Pcs )	0.00	1,48,500	1,51,470	1,54,440	1,57,410	1,60,380	1,63,350
Closing Stock (Qty.)	PCS.	1,48,500	1,51,470	1,54,440	1,57,410	1,60,380	1,63,350
Closing Stock- ( Value )	RS.	8.80	9.22	9.73	10.32	10.98	11.70
Closing Stock- ( Qty. )	Days	15	15	15	15	15	15
Cost of Production		175.96	184.48	194.65	206.32	219.64	233.98
		249.70					

### SALES :-

Production : No.1	Per Pc.	7.50	7.65	7.88	8.16	8.48	8.82	9.22
	in Lac	205.26	224.58	235.85	248.81	263.65	279.27	297.15
Production : Broken	Per Pc.	2.50	2.55	2.60	2.65	2.71	2.76	2.82
	in Lac	2.12	2.32	2.41	2.50	2.60	2.70	2.81
<b>TOTAL</b>		207.38	226.89	238.26	251.31	266.25	281.98	299.96

**RAW MATERIAL CONSUMPTION : FLY ASH UNIT**

PARTICULARS	2021							
	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29	
	Estimated	Projected	Projected	Projected	Projected	Projected	Projected	
Capacity Utilisation	%	50%	51%	52%	53%	54%	55%	56%
Installed Capacity	PCS	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000	59,40,000
Production	PCS	29,70,000	30,29,400	30,88,800	31,48,200	32,07,600	32,67,000	33,26,400
	TONS	11,880.00	12,117.60	12,355.20	12,592.80	12,830.40	13,068.00	13,305.60

Raw Material :		PER TON	Rs.in Lacs						
River Sand	25%	Rate	800	832	869	911	956.28	1,004	1,054.29
		In Lac	23.76	25.20	26.86	28.67	30.67	32.80	35.07
Dust Liner	20%	Rate	2325	2430	2551	2679	2806	2932	3058
		In Lac	55.24	58.88	63.04	67.46	72.00	76.64	81.38
Cement	10%	Rate	2650	2730	2866	3009	3160	3318	3484
		In Lac	31.48	33.07	35.41	37.90	40.54	43.36	46.35
			110.48	117.16	125.30	134.03	143.22	152.79	162.81
Ash	45%	Rate	675	695	716	743	769	796	828
		In Lac	36.09	37.91	39.81	42.10	44.40	46.80	49.56
Total R.M Consumed ( Rs )			146.57	155.07	165.12	176.13	187.61	199.60	212.36
Raw Materials Stock- Ash ( Value )	RS.		4.81	5.05	5.31	5.61	5.92	6.24	6.61
Raw Material Stock- ( Qty. )	Days		40	40	40	40	40	40	40
Raw Materials Stock-Other ( Value )	RS.		14.73	15.62	16.71	17.87	19.10	20.37	21.71
Raw Material Stock- ( Qty. )	Days		40	40	40	40	40	40	40

**UTILITY COST : FLY ASH UNIT**

Capacity Utilisation	%	2021							
		2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29	
		Estimated	Projected	Projected	Projected	Projected	Projected	Projected	
		50%	51%	52%	53%	54%	55%	56%	
<b>POWER &amp; FUEL</b>									
i) WBSEB POWER =			67.2 HP	=	63 KVA				
Load			75%						
Consumption of Power =			67.2*0.75*8 hr.						
Unit Consumption Per Day			403.2		Unit Consumption Per Year	120960			
Unit Price			8.50						
Total Cost for WBSEB Power (in lakh) =			10.29						
Total Unit Price ( in Lakh )			10.29					Rs in Lakhs	
<b>ELECTRICITY</b>			5.15	5.77	6.48	7.26	8.14	9.12	10.21
<b>TOTAL UTILITY COST</b>			5.15	5.77	6.48	7.26	8.14	9.12	10.21

**2022: FLY ASH UNIT**

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Plant Capacity	20,000	Pcs. Bricks
Hours Worked in a Day	8	Hrs
Total Days in a Year	300	Days
Total Production	60,00,000	Pcs. Bricks
Handling Losses	1%	
Losses in Quantity	60,000	Pcs. Bricks
Actual Held	59,40,000	Pcs. Bricks
Actual Capacity Utilisation	50%	pcs Red Bricks
Actual Held	29,70,000	pcs Red Bricks

	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
	On Sales						
Main & Stores : Fly Ash	1.75%	1.75%	1.75%	1.75%	2.00%	2.25%	2.50%
Mkty & Travelling Exps : Fly Ash	2.50%	2.75%	3.00%	3.25%	3.50%	3.75%	4.00%
Admn Exp : Fly Ash	2.00%	2.00%	2.00%	2.00%	2.00%	2.00%	2.00%

**PROPOSED PROJECT IMPLEMENTATION : FLY ASH UNIT**

PARTICULARS	STATUS
1. Acquisition of Land	: Already Acquire
2. Development of Land	: Completed
3. Civil Works - Non Technical	: Within OCT 2021
4. Civil Works - Technical	: Within NOV 2021
5. Plant & Machinery	: Within JAN 2022
6. Arrangement of Power	: Within JAN 2022
7. Arrangement of Water	: Within JAN 2022
8. Erection of Equipment	: 1st week of FEB 2022
9. Commissioning	: 2nd week of FEB 2022
10. Initial Procurement of Raw Material	: Last week of FEB 2022
11. Trial Runs	: Last week of MARCH 2022
12. Commercial Production	: From APRIL 2022

### CALCULATION OF DSCR

Rs in Lac

PARTICULARS	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29	Total
Capacity Utilisation	50%	51%	52%	53%	54%	55%	56%	
Income	2,669.21	2,851.65	3,033.50	3,224.91	3,426.38	3,637.16	3,876.33	
Net Profit	59.18	63.79	69.65	75.31	81.56	88.37	105.52	
Cash Accruals	84.36	85.04	87.64	90.58	94.57	98.93	114.50	655.61
Interest	10.99	6.76	4.35	2.49	1.77	1.09	0.41	
<b>TOTAL</b>	95.35	91.80	91.99	93.07	96.34	100.02	114.91	683.49
TL / DPG (Repayments)	50.84	30.43	29.72	9.10	7.16	7.16	7.04	
Interest	10.99	6.76	4.35	2.49	1.77	1.09	0.41	
<b>TOTAL</b>	61.83	37.19	34.07	11.59	8.93	8.25	7.46	169.33
<b>GROSS DSCR</b>	1.54	2.47	2.70	8.03	10.78	12.12	15.41	
<b>NET DSCR</b>	1.66	2.79	2.95	9.95	13.21	13.82	16.26	
<b>Average Gross DSCR</b>	4.04							
<b>Average Net DSCR</b>	4.63							

### INTEREST COVERAGE RATIO

Year	Interest on T/L & C/C (a)	Profit Before Interest on Loan but after Tax (b)	Interest Coverage Ratio a/b
2022-23	29.04	66.52	2.29
2023-24	24.81	70.45	2.84
2024-25	22.40	75.64	3.38
2025-26	20.54	80.62	3.92
2026-27	19.82	86.18	4.35
2027-28	19.14	92.31	4.82
2028-29	18.46	108.78	5.89

Average Interest Coverage Ratio : 3.93

### PAY BACK PERIOD

Year	Cash Accruals	Cumulative Cash Accruals
2022-23	84.36	84.36
2023-24	85.04	169.39
2024-25	87.64	257.03
2025-26	90.58	347.61
2026-27	94.57	442.18
2027-28	98.93	541.11
2028-29	114.50	655.61

**SO PAY BACK PERIOD :** 3 YRS

**CALCULATION OF INTERNAL RATE OF RETURN ( I.R.R. ) :-**

Rs.in Lacs

Year	PBIT	Disc. Factor	Disc.Factor	P/ Value	P/ Value
		8%	20%	8%	20%
2022-23	84.02	0.925	0.833	77.72	69.99
2023-24	89.29	0.857	0.694	76.52	61.97
2024-25	96.21	0.793	0.578	76.29	55.61
2025-26	102.88	0.735	0.482	75.62	49.59
2026-27	110.33	0.680	0.401	75.03	44.24
2027-28	118.52	0.630	0.334	74.67	39.59
2028-29	138.63	0.583	0.279	80.82	38.68

536.67	359.66
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[ Initial Capital Investment - 196.15 ] Lacs

IRR	:	=	8	+	359.66	-	196.15	X	12
					536.67	-	359.66		
		=	8	+	163.52			X	12
					177.01				
		=	<b>19.09</b>						

**CALCULATION OF SECURITY MARGIN :-**

	2022-23	2023-24	2024-25	2025-26	2026-27	2027-28	2028-29
WDV of Fixed assets	155.65	134.95	117.52	102.80	90.34	79.77	70.78
Term Loan Outstanding	42.84	35.68	28.52	21.36	14.20	7.04	-
Security Margine available	112.81	99.27	89.00	81.44	76.14	72.73	70.78
% of Margine	72.48	73.56	75.73	79.22	84.28	91.17	100.00
Average	<b>82.35</b>						

## STATEMENT SHOWING REPAYMENT OF TERM LOAN CALCULATION OF INTEREST : PROPOSED FLY ASH UNIT

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Year Ending		Repayment of Principle		Term Loan Balance		Quarterly Interest on Term Loan		Yearly Interest on Term Loan		Yly Intt on W/C 30.00		TOTAL INTEREST T/I. + C/C		TOTAL TERM LOAN PAID FOR THE YR.	
				50.00		9.50%				9.50%					
				Lac											
2021-22	CONS.	June	-	-	-	-	-	-	-	-	-	-	-	-	-
		Sep	-	20.00	-	-	-	-	-	-	-	-	-	-	-
		Dec	-	35.00	0.48	-	-	-	-	-	-	-	-	-	-
		March	-	50.00	0.83	-	-	1.31	-	-	1.31	-	-	-	-
2022-23	Estimated	12 Months June	1.79	48.21	1.19	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	46.42	1.15	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	44.63	1.10	-	-	-	-	-	-	-	-	-	-
		March	1.79	42.84	1.06	-	-	4.50	-	2.85	7.35	-	-	7.16	-
2023-24	Projected	12 Months June	1.79	41.05	1.02	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	39.26	0.98	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	37.47	0.93	-	-	-	-	-	-	-	-	-	-
		March	1.79	35.68	0.89	-	-	3.82	-	2.85	6.67	-	-	7.16	-
2024-25	Projected	12 Months June	1.79	33.89	0.85	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	32.10	0.80	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	30.31	0.76	-	-	-	-	-	-	-	-	-	-
		March	1.79	28.52	0.72	-	-	3.13	-	2.85	5.98	-	-	7.16	-
2025-26	Projected	12 Months June	1.79	26.73	0.68	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	24.94	0.63	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	23.15	0.59	-	-	-	-	-	-	-	-	-	-
		March	1.79	21.36	0.55	-	-	2.45	-	2.85	5.30	-	-	7.16	-
2026-27	Projected	12 Months June	1.79	19.57	0.51	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	17.78	0.46	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	15.99	0.42	-	-	-	-	-	-	-	-	-	-
		March	1.79	14.20	0.38	-	-	1.77	-	2.85	4.62	-	-	7.16	-
2027-28	Projected	12 Months June	1.79	12.41	0.34	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	10.62	0.29	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	8.83	0.25	-	-	-	-	-	-	-	-	-	-
		March	1.79	7.04	0.21	-	-	1.09	-	2.85	3.94	-	-	7.16	-
2028-29	Projected	12 Months June	1.79	5.25	0.17	-	-	-	-	-	-	-	-	-	-
		Sep	1.79	3.46	0.12	-	-	-	-	-	-	-	-	-	-
		Dec	1.79	1.67	0.08	-	-	-	-	-	-	-	-	-	-
		March	1.67	-	0.04	-	-	0.41	-	2.85	3.26	-	-	7.04	-
		50.00				17.18		17.18		19.95		37.13		50.00	

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STATEMENT SHOWING REPAYMENT OF TERM LOAN CALCULATION OF INTEREST : EXISTING RICE UNIT

Year Ending	Repayment of Principle		Term Loan Balance		Quarterly Interest on Loan		Yearly Interest on Term Loan		Yly Intt on W/C 200.00 7.60%	TOTAL INTEREST T/L + C/C	TOTAL TERM LOAN PAID FOR THE YR.		
			92.18	42.95	TL	COVID	TL	COVID					
	TL	COVID	TL	COVID	7.60%	7.40%	TL	COVID					
2021-22	Estimated 12 Months	June	5.64	5.28	86.54	37.67	1.75	0.79					
		Sep	5.64	5.28	80.90	32.39	1.64	0.70					
		Dec	5.64	5.28	75.26	27.11	1.54	0.60					
		March	5.64	5.28	69.62	21.83	1.43	0.50	6.36	2.59	15.20	24.15	43.68
2022-23	Projected 12 Months	June	5.64	5.28	63.98	16.55	1.75	0.79					
		Sep	5.64	5.28	58.34	11.27	1.22	0.31					
		Dec	5.64	5.28	52.70	5.99	1.11	0.21					
		March	5.64	5.28	47.06	0.71	1.00	0.11	5.08	1.42	15.20	21.70	43.68
2023-24	Projected 12 Months	June	5.64	0.71	41.42	-	0.89	0.01					
		Sep	5.64	-	35.78	-	0.79	-					
		Dec	5.64	-	30.14	-	0.68	-					
		March	5.64	-	24.50	-	0.57	-	2.93	0.01	15.20	18.15	23.27
2024-25	Projected 12 Months	June	5.64	-	18.86	-	0.47	-					
		Sep	5.64	-	13.22	-	0.36	-					
		Dec	5.64	-	7.58	-	0.25	-					
		March	5.64	-	1.94	-	0.14	-	1.22	-	15.20	16.42	22.56
2025-26	Projected 12 Months	June	1.94	-	-	-	0.04	-					
		Sep	-	-	-	-	-	-					
		Dec	-	-	-	-	-	-					
		March	-	-	-	-	-	-	0.04	-	15.20	15.24	1.94
2026-27	Projected 12 Months	June	-	-	-	-	-	-					
		Sep	-	-	-	-	-	-					
		Dec	-	-	-	-	-	-					
		March	-	-	-	-	-	-	-	-	15.20	15.20	-
2027-28	Projected 12 Months	June	-	-	-	-	-	-					
		Sep	-	-	-	-	-	-					
		Dec	-	-	-	-	-	-					
		March	-	-	-	-	-	-	-	-	15.20	15.20	-
2028-29	Projected 12 Months	June	-	-	-	-	-	-					
		Sep	-	-	-	-	-	-					
		Dec	-	-	-	-	-	-					
		March	-	-	-	-	-	-	-	-	15.20	15.20	-
			92.18	42.95			9.27	1.43	9.27	1.43	106.40	117.10	91.45

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**SCHEDULE OF DEPRECIATION : PROPOSED FLY ASH UNIT**

Depreciation is calculated on WDV as per Company Tax Rules shown as under : (Rs in lacs)

		LAND	CIVIL CONS.	P & M	ELECTRIC		MISC F/ASSETS	TOTAL DEP.
<b>Rate ( WDV)</b>		-	9.50%	18.10%	18.10%		25.89%	
<b>COST</b>		-	40.87	49.80	3.38		0.60	94.65
Depreciation 2022-23	12 Months	-	3.88	9.01	0.61		0.16	13.66
WDV		-	36.98	40.79	2.77		0.44	80.98
Depreciation 2023-24	12 Months	-	3.51	7.38	0.50		0.12	11.51
WDV		-	33.47	33.41	2.27		0.33	69.47
Depreciation 2024-25	12 Months	-	3.18	6.05	0.41		0.09	9.72
WDV		-	30.29	27.36	1.86		0.24	59.75
Depreciation 2025-26	12 Months	-	2.88	4.95	0.34		0.06	8.23
WDV		-	27.41	22.41	1.52		0.18	51.52
Depreciation 2026-27	12 Months	-	2.60	4.06	0.28		0.05	6.98
WDV		-	24.81	18.35	1.25		0.13	44.54
Depreciation 2027-28	12 Months	-	2.36	3.32	0.23		0.03	5.94
WDV		-	22.45	15.03	1.02		0.10	38.60
Depreciation 2028-29	12 Months	-	2.13	2.72	0.18		0.03	5.06
WDV		-	20.32	12.31	0.84		0.07	33.54

Depreciation is calculated on WDV as per Income Tax Rules shown as under : (Rs in lacs)

		LAND	CIVIL CONS.	P & M	ELECTRIC		MISC F/ASSETS	TOTAL DEP.
<b>Rate ( WDV)</b>		-	15.00%	15.00%	15.00%		15.00%	
<b>COST</b>		-	40.87	49.80	3.38		0.60	94.65
Depreciation 2022-23	0	-	6.13	7.47	0.51		0.09	14.20
WDV		-	34.74	42.33	2.87		0.51	80.45
Depreciation 2023-24	0	-	5.21	6.35	0.43		0.08	12.07
WDV		-	29.53	35.98	2.44		0.43	68.38
Depreciation 2024-25	0	-	4.43	5.40	0.37		0.07	10.26
WDV		-	25.10	30.58	2.08		0.37	58.13
Depreciation 2025-26	0	-	3.76	4.59	0.31		0.06	8.72
WDV		-	21.33	26.00	1.76		0.31	49.41
Depreciation 2026-27	0	-	3.20	3.90	0.26		0.05	7.41
WDV		-	18.13	22.10	1.50		0.27	42.00
Depreciation 2027-28	0	-	2.72	3.31	0.22		0.04	6.30
WDV		-	15.41	18.78	1.27		0.23	35.70
Depreciation 2028-29	0	-	2.31	2.82	0.19		0.03	5.35
WDV		-	13.10	15.97	1.08		0.19	30.34

**SCHEDULE OF DEPRECIATION : EXISTING RICE UNIT**

Depreciation is calculated on WDV as per Company Tax Rules shown as under :

(Rs in lacs)

	LAND	CIVIL CONS.	P & M	ELECTRIC	TRACTOR	COMPUTER	MISC F/ASSETS	TOTAL DEP.
<b>Rate ( WDV )</b>	-	9.50%	18.10%	18.10%	25.89%	25.89%	25.89%	
<b>COST</b>	12.27	30.88	49.66	4.39	0.06	0.22	1.27	98.75
Depreciation 2021-22	-	2.93	8.99	0.79	0.02	0.06	0.33	13.12
WDV	12.27	27.95	40.67	3.60	0.04	0.16	0.94	85.63
Depreciation 2022-23	-	2.65	7.36	0.65	0.01	0.04	0.24	10.96
WDV	12.27	25.29	33.31	2.94	0.03	0.12	0.70	74.67
Depreciation 2023-24	-	2.40	6.03	0.53	0.01	0.03	0.18	9.19
WDV	12.27	22.89	27.28	2.41	0.02	0.09	0.52	65.48
Depreciation 2024-25	-	2.17	4.94	0.44	0.01	0.02	0.13	7.71
WDV	12.27	20.71	22.34	1.98	0.02	0.07	0.38	57.77
Depreciation 2025-26	-	1.97	4.04	0.36	0.00	0.02	0.10	6.49
WDV	12.27	18.75	18.30	1.62	0.01	0.05	0.28	51.28
Depreciation 2026-27	-	1.78	3.31	0.29	0.00	0.01	0.07	5.48
WDV	12.27	16.97	14.99	1.32	0.01	0.04	0.21	45.80
Depreciation 2027-28	-	1.61	2.71	0.24	0.00	0.01	0.05	4.63
WDV	12.27	15.35	12.27	1.09	0.01	0.03	0.16	41.17
Depreciation 2028-29	-	1.46	2.22	0.20	0.00	0.01	0.04	3.93
WDV	12.27	13.90	10.05	0.89	0.01	0.02	0.12	37.25

Depreciation is calculated on WDV as per Income Tax Rules shown as under :

(Rs in lacs)

	LAND	CIVIL CONS.	P & M	ELECTRIC	TRACTOR	COMPUTER	MISC F/ASSETS	TOTAL DEP.
<b>Rate ( WDV )</b>	-	15.00%	15.00%	15.00%	15.00%	15.00%	15.00%	
<b>COST</b>	12.27	30.88	49.66	4.39	0.06	0.22	1.27	98.75
Depreciation 2021-22	-	4.63	7.45	0.66	0.01	0.03	0.19	12.97
WDV	12.27	26.25	42.21	3.73	0.05	0.19	1.08	85.78
Depreciation 2022-23	-	3.94	6.33	0.56	0.01	0.03	0.16	11.03
WDV	12.27	22.31	35.88	3.17	0.04	0.16	0.92	74.75
Depreciation 2023-24	-	3.35	5.38	0.48	0.01	0.02	0.14	9.37
WDV	12.27	18.96	30.50	2.70	0.04	0.14	0.78	65.38
Depreciation 2024-25	-	2.84	4.57	0.40	0.01	0.02	0.12	7.97
WDV	12.27	16.12	25.92	2.29	0.03	0.11	0.66	57.41
Depreciation 2025-26	-	2.42	3.89	0.34	0.00	0.02	0.10	6.77
WDV	12.27	13.70	22.03	1.95	0.03	0.10	0.56	50.64
Depreciation 2026-27	-	2.06	3.31	0.29	0.00	0.01	0.08	5.76
WDV	12.27	11.65	18.73	1.66	0.02	0.08	0.48	44.89
Depreciation 2027-28	-	1.75	2.81	0.25	0.00	0.01	0.07	4.89
WDV	12.27	9.90	15.92	1.41	0.02	0.07	0.41	39.99
Depreciation 2028-29	-	1.48	2.39	0.21	0.00	0.01	0.06	4.16
WDV	12.27	8.41	13.53	1.20	0.02	0.06	0.35	35.83

## ANNEXURE

## BIO DATA OF THE DIRECTORS

## DETAILS

1 #	Name	:	<u>PRADIP SHAW</u>	DIN - 06494074
	Father's Name	:	SRI ARJUN SHAW	
	Address	:	MANKAR ROAD, BENIAPUKUR, GUSHKARA DIST- PURBA BARDHAMAN, PIN- 713128	
	Contact No.:: E-mail	:	M- 94752 66482 :: pradipshawbwn@gmail.com	
	PAN	:	AQIPS8628Q	
	AADHAR	:	8722 1996 7552	
	DOB	:	14-02-1972	
	Experience	:	Engaged as Director with KM AGRO TECH PRIVATE LIMITED since 01/02/2013	

2 #	Name	:	<u>PRITOM SHAW</u>	DIN - 06494082
	Father's Name	:	SRI BHIM SHAW	
	Address	:	MANKAR ROAD, BENIAPUKUR, GUSHKARA DIST- PURBA BARDHAMAN, PIN- 713128	
	Contact No.:: E-mail	:	M- 94753 46128	
	PAN	:	BNOPS7851M	
	AADHAR	:	5330 8524 0703	
	DOB	:	20-05-1989	
	Experience	:	Engaged as Director with KM AGRO TECH PRIVATE LIMITED since 01/02/2013	

S.T.D. - (03452) Ph. No. - 255 250

E-mail - dig2gp@gmail.com

**DIGNAGAR-II GRAM PANCHAYAT****OFFICE : GORNATHBATI**

P.O. - GONNA-DWARIAPUR • P.S. - AUSGRAM • DIST. - PURBA BARDHAMAN

Ausgram-I No. Panchayat • Bardwan Zila Parishad

Memo No. ....

Date 06/07/2021

Prodhan / Upo-Prodhan

এও দ্বারা জাও করা মাহতৌহে মে, JL No-118,  
 ধাতিয়ান নং-2306, ধোঁজা-ধারিসাপুর, দাগ নং-  
 5813, শ্বেনী জালির চোটে দাগের 73 অতর  
 জায়গার শ্বেনী পাক্ষতন করিলে পঞ্চায়েতের  
 পক্ষ থেকে কোন আপত্তি নাই।

আরো জাও করা মাহতৌহে মে, JL No-118,  
 ধাতিয়ান নং-2306 ধারিসাপুর ধোঁজা 5813 দাগের  
 73 অতর জালি জায়গার উপর K.M. Agro tech (P)  
 Ltd company-র দ্বিতীয় Unit স্থায়ী জায়গার বিক  
 কারখানা স্থানে পঞ্চায়েতের তরফ থেকে কোন  
 আপত্তি বা অসুবিধা নাই।

  
 Prodhan  
 Dignagar-II Gram Panchayat

AN  
**ISO**  
9001 : 2015  
CERTIFIED COMPANY

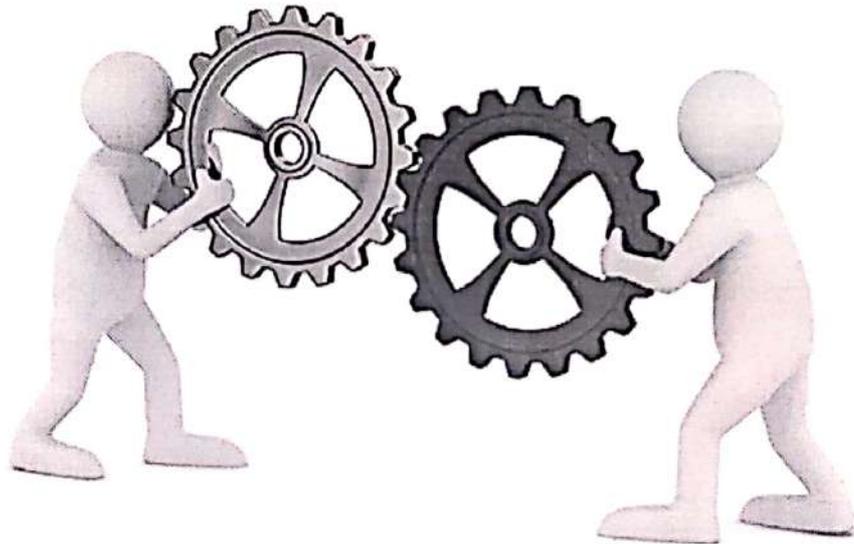


*Manuse*  
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*Collectivity*

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**MM**

# AARTI MACHINE TOOLS & HYDRAULIC



Mfg. : All Type of Construction Machinery, Interlocking Paver, Bricks, Block Machinery, Paver Mould, Designer Wall Tiles Mould, Pan Mixer, Vibrator Table , Colour Mixer.

6-Lati Plot, Near Lata Clock, Morbi - 363641. (Guj.)

**Mr. Kanjibhai** (M.D.) +91 99780 47467

E-Mail : aartimachinetoolsmorbi@gmail.com

Web : www.aartimachinetools.com

**GST NO : 24ADRP2286B1ZP**

**Quotation No. 3064**

**PAN No. ADRPH2286B**

**Date : 08/07/2021**

**To,**

**Company Name : KM Agrotech pvt.Limited**

**Business : Fly Ash Bricks**

**Address : Gopinathbati,Gonna Dariapur, purba Bardhaman, West Bengal (713128)**

**E-mail : kmagro2012@gmail.com**

**Mobile :94752 66482,94753 46128**

**Pvc plastic palle**

**BANK DETAILS.**

Bank name : HDFC BANK

Bank A/c Name : AARTI MACHINE TOOLS AND HYDROLIC

Branch : MORBI SHAKTI PLOT MAIN ROAD

A/c no. : 50200025391729

IFSC/RTGS CODE : HDFC0000307

**+91 99780 47467**

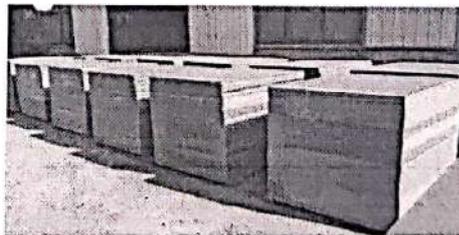
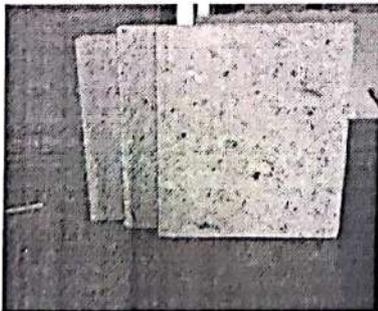
no	<u>Pvc plastic pallte</u>	Qty	Rate	Amount
1	25 mm pvc plastic pallte (35 x35) One number three layer	1500 pcs	1063	15,94,500
Amount in Words : eighteen lakh eighty one thousand five hundred ten rs only		Sub total		15,94,500
		GST 18 %		2,87,010
		<b>GRAND TOTAL</b>		<b>18,81,510</b>

Buyers sign

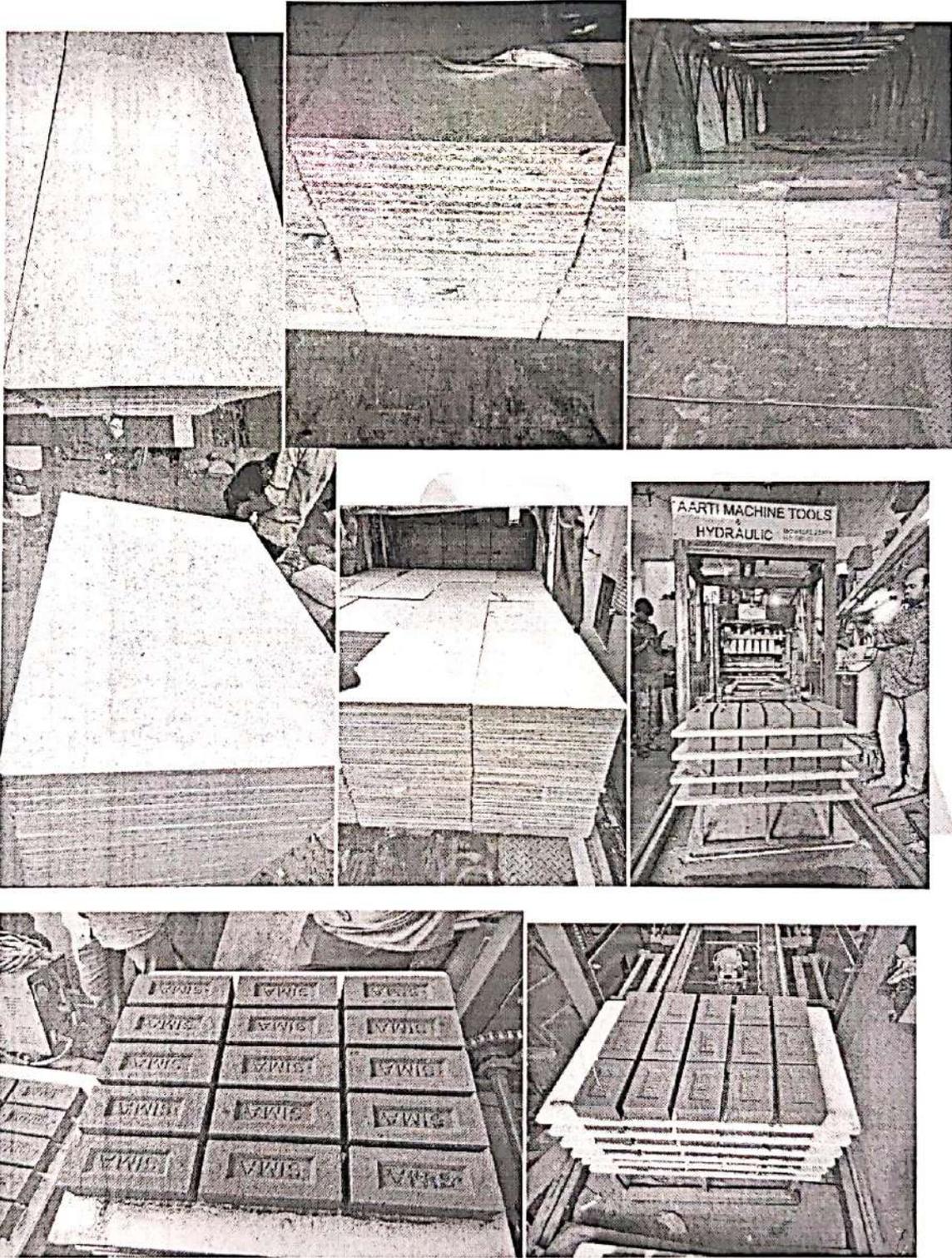
For Aarti Machine Tools & Hydraulic

*Jensli.K*

Proprietor



+91 99780 47467

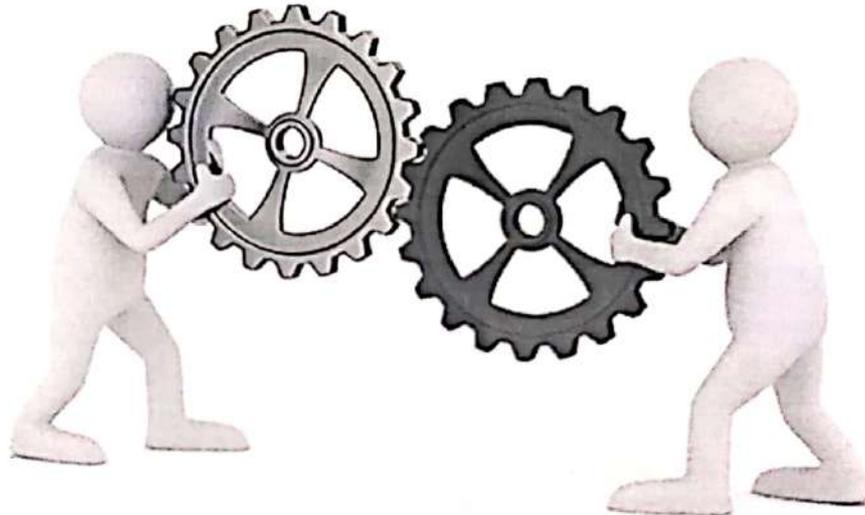


+91 99780 47467

AN  
**ISO**  
9001 : 2015  
CERTIFIED COMPANY



## AARTI MACHINE TOOLS & HYDRAULIC



Mfg. : All Type of Construction Machinery, Interlocking Paver, Bricks, Block Machinery, Paver Mould, Designer Wall Tiles Mould, Pan Mixer, Vibrator Table , Colour Mixer.

6-Lati Plot, Near Lata Clock, Morbi - 363641. (Guj.)

**Mr. Kanjibhai** (M.D.) +91 99780 47467

E-Mail : aartimachinetoolsmorbi@gmail.com

Web : www.aartimachinetools.com

**GST NO : 24ADRP2286B1ZP**

**PAN No. ADRPH2286B**

**Quotation No.3064**

**Date : 08/07/2021**

**To,**

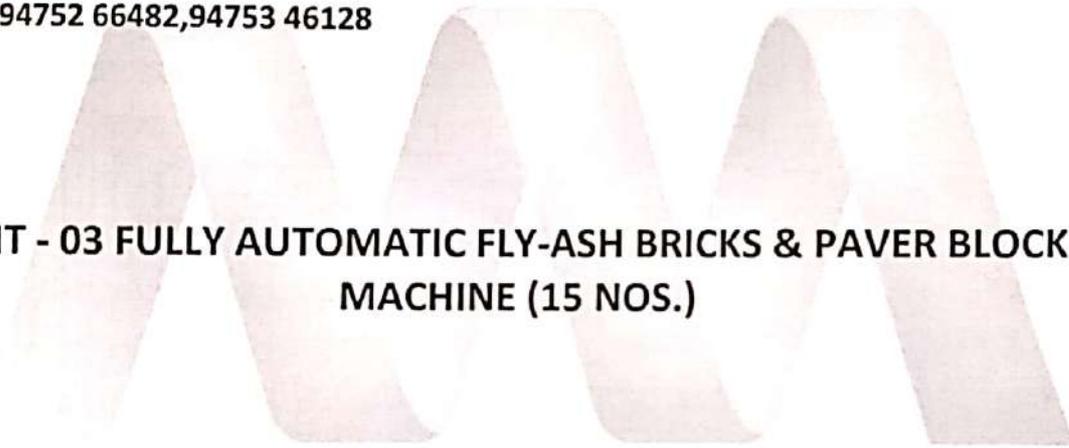
**Company Name :KM Agrotech pvt.Limited**

**Business : Fly Ash Bricks**

**Address :Gopinathbati,Gonna Dariapur, purba Bardhaman, West Bengal (713128)**

**E-mail :kmagro2012@gmail.com**

**Mobile :94752 66482,94753 46128**



**MT - 03 FULLY AUTOMATIC FLY-ASH BRICKS & PAVER BLOCK  
MACHINE (15 NOS.)**

**Dear sir,**

**This refers to your inquiry on the subject: we sincerely thank you for your valued Inquiry and interest on our products.**

**We are Provide Complete Machinery for Fly ash bricks, Hollow/solid block & Paver block Making machine, Pvc Mould & plastic recycle plate.**

**+ 91 94282 25971**

**+ 91 99780 47467**

No	Fully automatic bricks & paver block making machine	Qty	Rate	Amount
1	<p><b>Tonez capacity :</b> 250 to 300 ton (3500 to 4000 psi ) with double vibrating 5 hp hp</p> <p><b>Total power required :</b> 60 hp</p> <p><b>Ele. Motor :</b> 15 hp (crompton)</p> <p><b>Pressure jack :</b> 180 x 250 double jack</p> <p><b>Rode material :</b> en-8 hard</p> <p><b>Seal material :</b> tecnolan hydraulic company</p> <p><b>Side jack :</b> 60 x 40 x 16 stock</p> <p><b>Injector jack :</b> 75 x 50 x 10 stock</p> <p><b>Ply jack :</b> 60 x 40 x 30 stock</p> <p><b>Feeder jack :</b> 60 x 40 x 30 stock</p> <p><b>Feeder rode :</b> - en hard 1250 mm x 40mm 2 pcs</p> <p><b>Ply rode :</b> 1000 mm x 40 mm 2 pcs</p> <p><b>Injector rode :</b> 450 mm x 40mm 4 pcs</p> <p><b>Feeder system :</b> automatic &amp; warm system datti chhakar (2 hp) motor</p> <p><b>Machine facility :</b> fully auto sensor system</p> <p><b>Bussing :</b> ghun metal / casting</p> <p><b>3 stock in 1 minute</b></p> <p><b>Help area :</b> 10000 sq. Feet</p> <p><b>Laborer requirement :</b> 6 to 8 person</p> <p><b>Hopper system :</b> material feeder attached</p> <p><b>Machine size :</b> height 9 feet length 26 feet railing and machine width 4 feet (only machine fitting)</p> <p><b>Material use :</b> 25mm ms plate body 50mm pressure plate 30mm jack bottom</p> <p><b>Structure :</b> 100 mm x 100 mm 4 mm THICKNESS pipe 100 mm x 50 mm 4 mm THICKNESS pipe</p> <p><b>Ply Size :</b> 770mm X 600mm</p> <p><b>Production capacity :</b> pcs in 8 hour 20,000</p>	1	17,60,000	17,60,000

+ 91 94282 25971

+ 91 99780 47467

2	P . L . c . Controls panel	1	Includes in above price	Includes in above price
	<ul style="list-style-type: none"> <li>➤ Delta company plc &amp; him</li> <li>➤ Selec company volt miter volt protection miter</li> <li>➤ Shavison company s.s.r. Cad rile cad s.m.p.s.</li> <li>➤ L &amp; t company motor conector</li> <li>➤ Motor protection rile silector svich</li> <li>➤ Seven star company m.c.c.b tp 63a m.c.b dp 2a</li> <li>➤ Leptron company sensor hevi 16 pin soket</li> <li>➤ Ans pane accessories pus boton</li> <li>➤ Aliment no/nc citi coyl 75/5a 500 va transformar fan 220v ac</li> <li>➤ Canector 2.5 qsmm 16q smm</li> </ul>			
3	Automatic hydraulic power pack	1	Includes in above price	Includes in above price
	<p><b>Pump :</b> high pressure / low pressure pump (OMH,veljan)</p> <p><b>High flow control valve :</b> OMH, rexroth (magnetic)</p> <p><b>7d pump :</b> polyhydron (balaji)</p> <p><b>Pressure gauge (hp) :</b> somnath (6000.psi)</p> <p><b>Pcm :</b> 20/10 ab polyhydron</p> <p><b>Pipe line :</b> tata steel, flexible pipe</p> <p><b>Return line filter system :</b> yes</p> <p><b>Oil cooling system :</b> 12 tube copper line</p> <p><b>Oil tank capacity :</b> 600 ltr approx (68 no hydraulic oil)</p> <p><b>Oil bayer will have to take ( no free)</b></p>			
4	Roller pan mixer	2	2,00,000	4,00,000
	<p><b>Diameter :</b> 1950 mm</p> <p><b>Height :</b> 1400 mm</p> <p><b>Capacity :</b> 1000 kg</p> <p><b>Ele motor :</b> 15 hp+15 HP=30 HP (crompton)</p> <p><b>Oil capacity :</b> 30 ltr. Approx (90 no hydraulic oil)</p> <p><b>Material mixing :</b> by heavy duty rollers &amp; blade</p> <p><b>Material charge :</b> manual of conveyor</p> <p><b>Material discharge :</b> manual bottom door opening</p> <p><b>Material use :</b> bottom plate 12 mm &amp; side wall plate 4 mm x 4 mm with c channel</p> <p><b>Roller diameter :</b> 10 inch x 16 inch 2 pcs</p> <p><b>Gear box :</b> 1050 kg (jalaram)</p> <p><b>WOTAR SYSTEM Automatic</b></p>			

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5	<b>Conveyor rubber belt</b>	1	90,000	90,000
	Total size : 30 fit Capacity : 3 tons per hours Ele . Motor : 3 hp (1440 rpm) (crompton) Belt size : 8 mm thickness x width 450 mm Material use : 100x 50 mm channel			
6	<b>hydraulic trolly(2500 kg)</b> 	2	18,000	36,000
7	<b>Fly ash Bricks Mould dai 250 X 120 X 75 kvt 15</b>	1	Includes in above price	Includes in above price
8	<b>Auto Stacker system plan (6 hp)</b>	1	2,60,000	2,60,000
	*forward Ahed and back (2 hp) * up dowan (2 hp) *play forward(2 hp) *material use 100x100x4 mm pipe			
				
9	<b>Hydraulic trolly</b>	2	40,000	80,000
	Capacity : 250 to 300 kg Wheels : 2 pneumatic wheel Material use : 100 x 50 channel 			
Amount In Words :Thirty lakh ninety eight thousand six hundred eighty rs only		<b>Sub Total</b>		<b>26,26,000</b>
		<b>GST 18 %</b>		<b>4,72,680</b>
		<b>GRAND TOTAL</b>		<b>30,98,680</b>

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**Bricks & Block Production Capacity with Size**

Particulars	Image	Production capacity		PCS in 8/ Hour
		Size	Pcs	
Uni Paver Block		220*110*80 mm	12	17,000
Fly ash Bricks		250*120*75mm 230*110*75mm 230*100*75mm	15 15 15	20,000 20,000 20,000
I shape Paver Block		200*165*60 mm	12	17,000
Solid concrete Block		400*200*200mm	3	1400
Hollow concrete Block		400*200*200mm	3	1400

➤ **Production capacity mention is a rated capacity and it depends upon experience Of work force, Efficient Team & Production effective time Management.**

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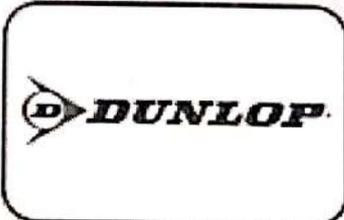
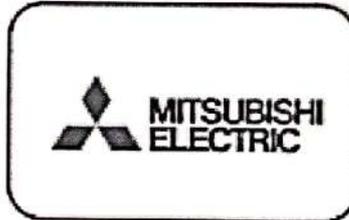
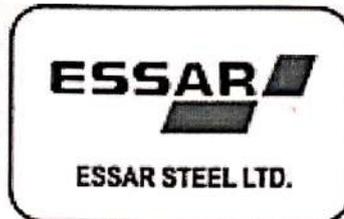
AARTI MACHINE TOOLS  
& HYDRAULIC

ISO<sup>241</sup>  
9001 : 2015  
CERTIFIED COMPANY



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We use Products (Brand) for Build our Machine



+ 91 94282 25971

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**Term and conditions:-**

1. Above Price Ex-Factory Morbi.
2. FREE Machine Installation & Training (Hotel & food charges on Party and transport charges)
3. FREE Necessary Tool kit with machine
4. 90 DAY PART TO PART CHANZEBAL WARRANTY.
5. FREE Machine Service 1 year.( Flight, Train, Bus, Hotel & food charges on Party)
6. 1 year Company warranty on machine parts, the warranty doesn't cover accidental damages.
7. Oil Arrange By Client.
8. Payment Terms 50% advance and Remaining 50% before Machine Delivery.
9. Delivery Time Approx 30day after order Confirm
10. Your order will not be canceled once confirmed
11. This Quotation Valid 60 days.
12. BANK DETAILS.

Bank name : HDFC BANK

Bank A/c Name : AARTI MACHINE TOOLS AND HYDROLIC

Branch : MORBI SHAKTI PLOT MAIN ROAD

A/c no. : 50200025391729

IFSC/RTGS CODE : HDFC0000307

For Aarti Machine Tools & Hydraulic

Aarti Machine Tools & Hydraulic

*M. S. J.*  
Proprietor

Buyers sign

+ 91 94282 25971

+ 91 99780 47467

**AARTI MACHINE TOOLS & HYDRAULIC**

ADDRESS: 6/7 LATI PLOT, MORBI-363641 (GUJARAT)

Fly ash Bricks And Block Making Machine Manufacturer.

DATE : 22/07/2023

**To Whom It May Concern**

This Is Certify That the Fly Ash Bricks Making Plant was installed Successfully. No any king of defect and Query in plant installation. It's every part of every machine is tested ok. This fly ash bricks plant was hydraulic and electric operated. It has not generate any type of pollution. Machinery was nature friendly and it has no any king of wastage in this machine. Only hydraulic oil was used.

For Aarti Machine Tools &amp; Hydraulic

Aarti Machine Tools & Hydraulic  
21/07/23  
Proprietor

DATE = 22/07/2023



# West Bengal State Electricity Distribution Company Ltd.

(A Government of West Bengal Enterprise)

## BILL-Internet Copy

Helpline Number  
(24X7)

**19121**

**WBSEDCL**

GUSHKARA CUSTOMER CARE CENTER, PHONE No - 03452-255042 (24 HRS)

GUSHKARA, CALL CENTER PHONE No - 19121 (TOLL FREE), TAN: CALW05053G

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K.M AGROTECH(P) LTD FLY ASH BRICKS	Invoice No	: 438014147947
GOPINATHBATI GOPINATHBATI	Prev. Read Date	: 22.08.2023
BARDWAN, Pin - 713128	Cur Read Date	: 21.09.2023
ConsumerId : 502881730	Billing Date	: 21.09.2023
Tariff Class : B(I-R)	Next Reading Date	: 15.10.2023-19.10.2023
Installation No : 24740593	Bill Month	: OCT, 2023
Latitude : 23.4777892	Connected Load	: 47.05 KVA
Longitude : 87.7087945	Solar PV Capacity	:
	Meter Reading unit	: 9KI06MMR
	PAN of consumer(s)	: AACCK9961B

Meter No	Time	Previous Reading	Present Reading	Multipling Factor (MF)	Unit consumed	Max Demand (KVA)
VT002248	N	71434.00	73453.00	1.00	2019.00	

Breakup of Charges	Amount (Rs.)		Amount (Rs.)
Energy Charge	14153.83	Total Charges (Rs)	19045.51
Fixed/Demand Charge	3528.75	Timely Payment Rebate (Rs.)	176.83
Rental Charge	50.00	Due Date	03.10.2023
Electricity Duty Charge	1312.93	Amt Due within Due Dt (Rs.)	18868.00
Adjustments**	-0.84	Amt Due After Due Dt (Rs.)	19045.00
Outstanding amount (Rs.) #0.00		Amount payable at a time through e-Payment within Due date	18693.00

Payment may be made using RTGS/NEFT in your exclusive a/c no:

WBB50288173024740593 with IFSC code ICIC0000104 .

As per order of WBERC dated 30.03.2023 & Subsidy from West Bengal Govt

# Outstandings: Rs 0.00

Last Payment Details: Amount (Rs.): 13646.00 Payment date : 01.09.2023

Security Deposit: Rs. 128635.71

Monday to Friday : From 9.30 A.M. to 3.45 P.M. CHEQUES WILL NOT BE ACCEPTED AFTER DUE DATE

Mode of Payment of Bill

# Please ignore Outstanding amount if the payment has already been made & help us to correct our records by showing the money receipt to our billing section.









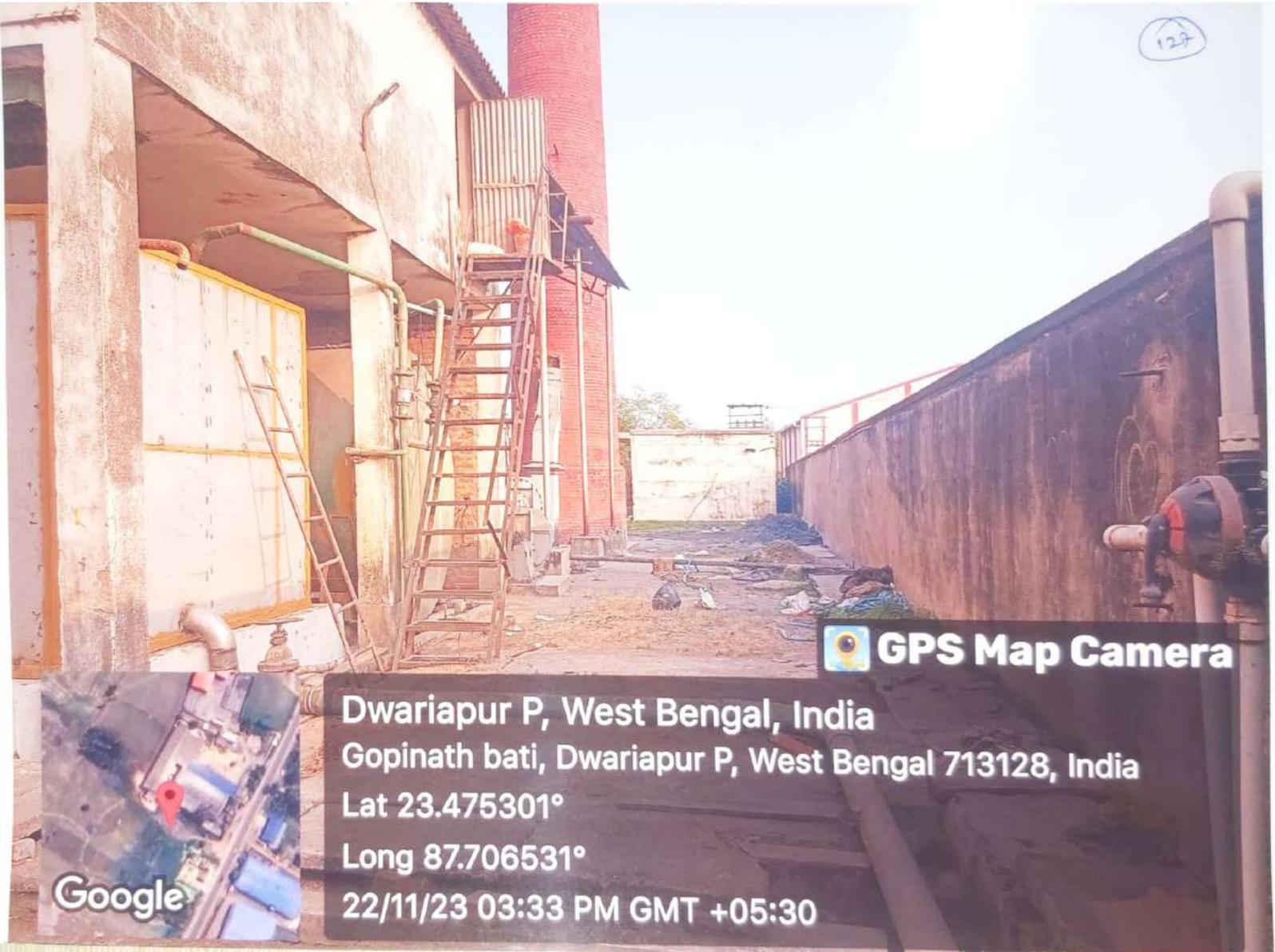




125







 **GPS Map Camera**

Dwariapur P, West Bengal, India  
Gopinath bati, Dwariapur P, West Bengal 713128, India  
Lat 23.475301°  
Long 87.706531°  
22/11/23 03:33 PM GMT +05:30

Google





 **GPS Map Camera**



**Dwariapur P, West Bengal, India**  
**Gopinath bati, Dwariapur P, West Bengal 713128, India**  
**Lat 23.475892°**  
**Long 87.707212°**  
**13/01/24 12:34 PM GMT +05:30**



# KM AGRO TECH PRIVATE LIMITED

257

Regd Office: VILL - GOPINATHBATI P.O: GONNA DARIAPUR P.S. AUSGRAM, BURDWAN,  
West Bengal, India, 713128  
CIN - U15135WB2006PTC112199

Amruse  
PR9  
Collectively  
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**Date : 06.11.2023**

To,

1. The Principal Secretary, Environment  
Department, Government of West Bengal,  
having its address at 5th floor, Pranisampad Bhavan,  
Block LB- IIS, Salt Lake, Sector III, Bidhannagar, Kolkata - 700106.  
Email. : [psecy.env-wb@gov.in](mailto:psecy.env-wb@gov.in)
2. The Chief Environment Officer, Environment Department,  
Government of West Bengal acting as/representing State Wetland Authority,  
having its address at 5th floor, Pranisampad Bhavan,  
Block LB- IIS Salt Lake, Sector III, Bidhannagar, Kolkata 700106,  
Email.: [enviromentwb@gmail.com](mailto:enviromentwb@gmail.com)
3. The Chairman, West Bengal Pollution Control Board,  
Having its office at Paribesh Bhavan,  
IOA, Block -LA, Sector-III, Bidhannagar, Kolkata700106  
Email.: [wb@bangla.gov.in](mailto:wb@bangla.gov.in)
4. The Central Pollution Control Board (CPCB),  
Represented by its Regional Director,  
Having its office at 1582, Rajdanga Main Road,  
South End Conclave, 5th & 6th Floor, Kolkata-700107,  
Email.: [rdkolkata.cpcb@gov.in](mailto:rdkolkata.cpcb@gov.in)
5. The Chief Engineer, West Bengal Pollution Control Board,  
Department of Environment, Government of West Bengal,  
Paribesh Bhavan, IOA, Block -LA, Sector-III, Bidhannagar, Kolkata700106,  
Email.: [sec2.wbpcb-wb@bangla.gov.in](mailto:sec2.wbpcb-wb@bangla.gov.in)
6. The Environmental Engineer,  
Durgapur Regional Office, West Bengal Pollution Control Board,  
Sahid Kshudiram Sarani, City Centre, Durgapur, Paschim Bardhaman 713 216,  
Email.: [sec2.wbpcb-wb@bangla.gov.in](mailto:sec2.wbpcb-wb@bangla.gov.in)

## INTIMATION

Respected Sir/Madam(s),

I the undersigned being the authorized person/representative of the company namely M/s. K.M. Agro Tech Pvt. Ltd., having our factory/unit stretched over 7 Bighas of land a little more or less, lying and situated at Mouza Dwariapur, Gopinathbati, P.O. Gonna Dariapur, P.S. Ausgram, District Purba Bardhawan 713128 under Dignagar-II Gram Panchayat and B.L. & L. R. O. office Ausgram I at Guskara and from the said land two units i.e., one Rice Mill and another recently started Fly Ash Bricks field but both of the units have been separated by a boundary wall and running with high hygienic ways.

# KM AGRO TECH PRIVATE LIMITED

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Regd Office: VILL - GOPINATHBATI P.O: GONNA DARIAPUR P.S. AUSGRAM, BURDWAN,  
West Bengal, India, 713128  
CIN - U15135WB2006PTC112199

We would further like to place on record that my said company was originally owned and runned by one Konar and Maruti and others and known as M/s. Konar & Maruti Pvt. Ltd., and due to their failure and debt, the said company was taken over by my present directors and since 2012 and the major portion of the population of Gram Dignagar have been benefited at large and the people at large of the said gram panchayat or adjoining gram never sustain any health issues after consuming the Rice from our Rice Mill and since last part of 2021, the said company in a separate place and on the two separate compound, made a fly ash bricks manufacturing unit and conducting the manufacturing process and the said Fly Ash Bricks unit was set up with prior information to your concerned verbally and your good office instructed us that as our said company and Fly Ash Unit falls under the WHITE CATOGARY of Industries as per your Circular and as already Pollution Certificate for our Rice Mill are issued so no any written approval or intimation is required from our ends, as such, we did not made any Written communication to that effect but now as some greedy eyes making false gestures and postures and leveling allegation against our said unit and calling its as illegal, we are making this intimation in writing to your concern and further requesting you to make through enquiry and also physical check up of our said FLY ASH UNITS in our presence as earlier few days back some people came for enquiry but neither given any prior information nor issued any notice to submits our documents to that effect.

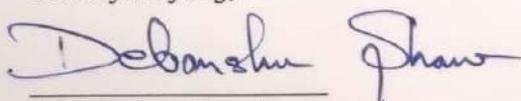
It is pertinent to mention here that our company has all the requisite documents and paper for running the said FLY ASH BRICK UNIT in the said land but the ROR of B.L. & L.R.O. has not been changed and our name as Directors was not recorded till date but we are under process to do the same too and regarding any pollution, air, water or environmental issues till date our said units are clean and clear and moreover, our milling is under very highly protected manner and Fly Ash manufacturing bricks are also totally separated and having reasonable distance with all protective measures and nothing illegality and/or pollution either in air, water or any environmental issue has ever been witnesses and/or faced by any gram people and our said company never faced any departmental enquiry or allegation as ever been leveled against our said company or its directors or any other employees till this date and most importantly our Gram are situated more or less 1 Kilometer away from our said company.

Under the compelling circumstances, I request you to kindly take all necessary steps to protect our company from the wrongdoers and help us to run our units in accordance with the provisions of law.

**N.B:- I went on 17/11/2023 at PBC , Durgapur office for submitting this intimation but since the department concerned informed me that as no one present today in your office for receiving the same, finding no other alternative I send a mail dated:-18/11/2023 to that effect and sending this through speed post for prompt action.**

Thanking you in anticipation,

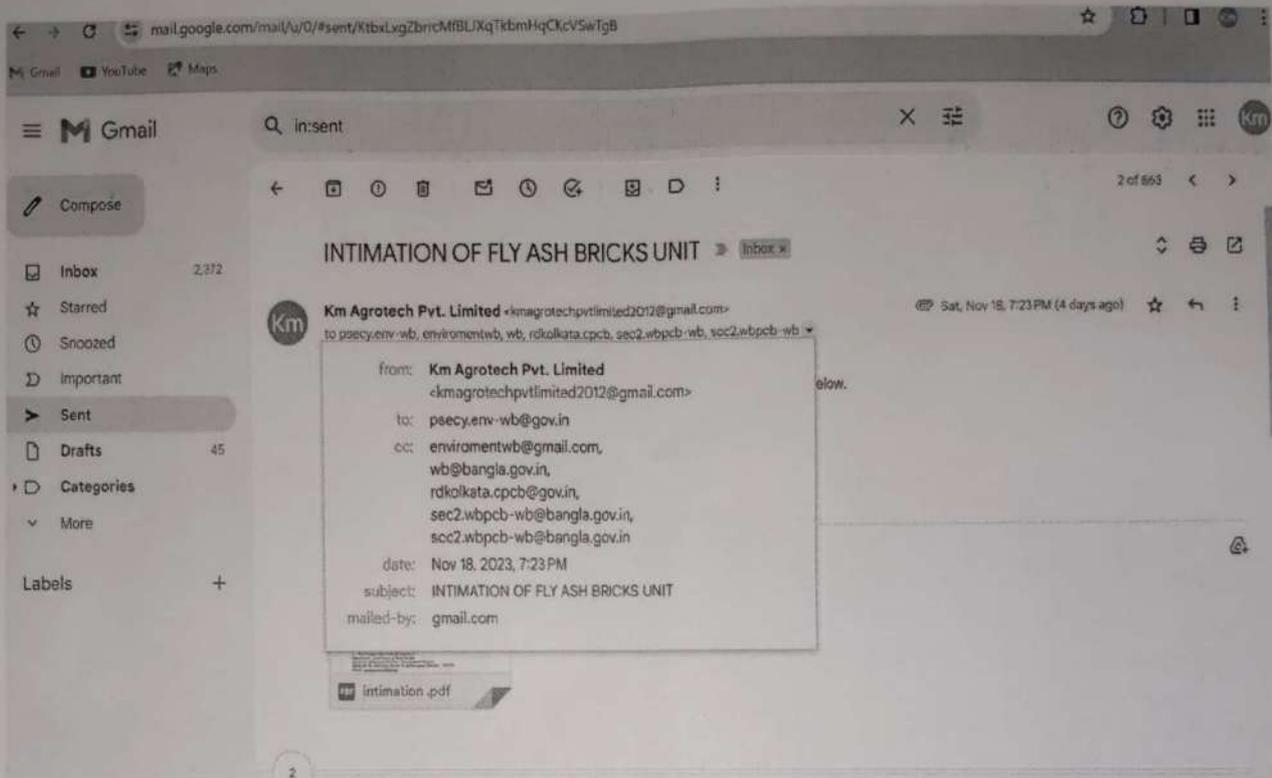
Yours faithfully,



(Debanshu Shaw)

Authorised representative of KM AGROTECH PVT. LTD.

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EW453351398IN (VR:4987453351398)  
 SP GUSHKARA SO (713128)  
 Counter No:1.20/11/2023.15:23  
 To:REGIONAL DIRE,THE CENTRAL POLL  
 PIN:700107, Madurdaha SO  
 From:K N AGROTEC,GOPINATHBATI  
 Wt:10gms  
 Amt:41.30(Cash)Tax:6.30  
 (Track on www.indiapost.gov.in)  
 (Dial 18002666868) (Wear Masks, Stay Safe)



Amt:41.30(Cash)  
 From:GUSHKARA  
 From:Burdwan NS  
 To:Kolkata NSH  
 Del PU:Madurdah



You are here Home >> Tr

Track Consignment

Quick he

\* Indicates a required field.

\* Consignment Number EW453351398IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Gushkara SO	20/11/2023 14:54:37	700107	41.30	Inland Speed Post	Madurdaha SO	22/11/2023 17:25:09

Event Details For : EW453351398IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
22/11/2023	17:25:09	Madurdaha SO	Item Delivered(Addressee)
22/11/2023	12:28:43	Madurdaha SO (Beat Number:1)	Item Delivered [To: address (Addressee) ]
22/11/2023	10:56:22	Madurdaha SO	Out for Delivery
22/11/2023	10:09:14	Madurdaha SO	Item Received
22/11/2023	06:36:34	Kolkata RMS Mails TMO	Item Dispatched
22/11/2023	00:51:22	Kolkata RMS Mails TMO	Item Received
21/11/2023	18:02:55	KOL AP TMO	Item Dispatched
21/11/2023	17:51:19	KOL AP TMO	Item Received
21/11/2023	17:29:49	Kolkata NSH	Item Dispatched
21/11/2023	16:59:15	Kolkata NSH	Item Bagged
21/11/2023	14:31:28	Kolkata NSH	Item Received
21/11/2023	13:54:09	KOL AP TMO	Item Dispatched
21/11/2023	13:43:30	KOL AP TMO	Item Received
20/11/2023	16:05:56	Gushkara SO	Item Dispatched
20/11/2023	16:01:25	Gushkara SO	Item Bagged
20/11/2023	14:54:37	Gushkara SO	Item Booked

भारतीय डाक



India Post

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M  
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nr

EW453351132IN IVR:6987453351132  
 SP GUSHKARA SO <713128>  
 Counter No:1.20/11/2023.15:23  
 To:THE CHAIRMAN ,SEC 3 BIDHANNAGA  
 PIN:700106, Bidhan Nagar IB Market SO  
 From:K N AGROTEC,GOPINATHBATI  
 Wt:10gms  
 Amt:41.30(Cash)Tax:6.30  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक

EW453351132IN  
 Counter No:1.20  
 India Post

zadi Ka Mahotsav

Amt:41.30(Cash)

From:GUSHKARA  
 From:Burdwan NSH  
 To:Kolkata NSH  
 Del PO:Bidhan N



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**Track Consignment**

\* Indicates a required field.

\* Consignment Number

EW453351132IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Gushkara SO	20/11/2023 14:54:37	700106	41.30	Inland Speed Post	Bidhan Nagar IB Market SO	22/11/2023 16:00:59

Event Details For : EW453351132IN

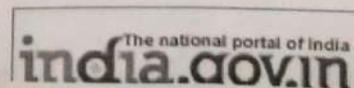
Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
22/11/2023	16:00:59	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
22/11/2023	13:46:22	Bidhan Nagar IB Market SO (Beat Number:5)	Item Delivered [To: addressee]
22/11/2023	09:56:05	Bidhan Nagar IB Market SO	Out for Delivery
22/11/2023	08:36:56	Bidhan Nagar IB Market SO	Item Received
22/11/2023	05:44:16	KOL AP TMO	Item Dispatched
22/11/2023	02:21:33	KOL AP TMO	Item Received
21/11/2023	17:38:50	Kolkata NSH	Item Dispatched
21/11/2023	17:13:41	Kolkata NSH	Item Bagged
21/11/2023	14:31:28	Kolkata NSH	Item Received
21/11/2023	13:54:09	KOL AP TMO	Item Dispatched
21/11/2023	13:43:30	KOL AP TMO	Item Received
20/11/2023	16:05:56	Gushkara SO	Item Dispatched
20/11/2023	16:01:25	Gushkara SO	Item Bagged
20/11/2023	14:54:37	Gushkara SO	Item Booked

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India Post

EW453351146IN IVR:6987453351146  
 SP GUSHKARA SO <713128>  
 Counter No:1,20/11/2023,15:23  
 To:THE CHIEF ENG.SEC 3 BIDHANNAGA  
 PIN:700106, Bidhan Nagar IB Market SO  
 From:K M AGROTEC,GOPINATHBATI  
 Wt:10qms  
 Amt:41.30(Cash)Tax:6.30  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868> <Wear Masks, Stay Safe>



Amt:41.30(Cash)

From:GUSHKARA  
 From:Burdwan NSH  
 To:Kolkata NSH  
 Del PO:Bidhan



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### Track Consignment

\* Indicates a required field.

\* Consignment Number

EW453351146IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Gushkara SO	20/11/2023 14:54:37	700106	41.30	Inland Speed Post	Bidhan Nagar IB Market SO	22/11/2023 16:00:59

#### Event Details For : EW453351146IN

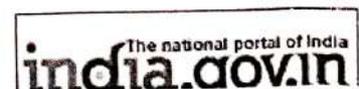
Current Status : Item Delivered(Addressee)

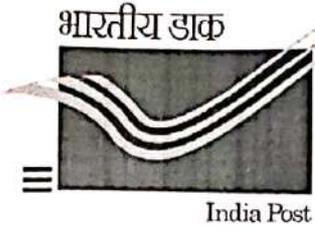
Date	Time	Office	Event
22/11/2023	16:00:59	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
22/11/2023	13:46:22	Bidhan Nagar IB Market SO (Beat Number:5)	Item Delivered [To: addressee]
22/11/2023	09:56:05	Bidhan Nagar IB Market SO	Out for Delivery
22/11/2023	08:36:56	Bidhan Nagar IB Market SO	Item Received
22/11/2023	05:44:16	KOL AP TMO	Item Dispatched
22/11/2023	02:21:33	KOL AP TMO	Item Received
21/11/2023	17:38:50	Kolkata NSH	Item Dispatched
21/11/2023	17:13:41	Kolkata NSH	Item Bagged
21/11/2023	14:31:28	Kolkata NSH	Item Received
21/11/2023	13:54:09	KOL AP TMO	Item Dispatched
21/11/2023	13:43:30	KOL AP TMO	Item Received
20/11/2023	16:05:56	Gushkara SO	Item Dispatched
20/11/2023	16:01:25	Gushkara SO	Item Bagged
20/11/2023	14:54:37	Gushkara SO	Item Booked

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- Website Policies

#### External Links





EW453351265IN IVR:6987453351265  
 SP GUSHKARA SO (713216)  
 Counter No:1.20/11/2023,15:23  
 To:THE ENVIRONME.DUEGAPUR  
 PIN:713216, City Centre SO  
 From:K M AGROTEC.GOPINATHBATI  
 Wt:10gms  
 Amt:41.30(Cash)Tax:6.30  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666860> <Wear Masks, Stay Safe>

भारतीय डाक  
 EW453351265IN  
 Counter No:1.20/11/2023,15:23  
 India Post  
 Amt:41.30(Cash)  
 From:GUSHKARA  
 From:Burdwan NS  
 To:Burdwan NSH  
 Del PQ:City Cen

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 भारत 2023 INDIA



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## Track Consignment

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\* Indicates a required field.

\* Consignment Number

EW453351265IN

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Gushkara SO	20/11/2023 14:54:37	713216	41.30	Inland Speed Post	City Centre SO	21/11/2023 16:10:20

Event Details For : EW453351265IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
21/11/2023	16:10:20	City Centre SO	Item Delivered(Addressee)
21/11/2023	15:56:24	City Centre SO (Beat Number:4)	Item Delivered [To: s (Addressee) ]
21/11/2023	10:26:11	City Centre SO	Out for Delivery
21/11/2023	09:30:13	City Centre SO	Item Received
20/11/2023	16:05:56	Gushkara SO	Item Dispatched
20/11/2023	16:00:47	Gushkara SO	Item Bagged
20/11/2023	14:54:37	Gushkara SO	Item Booked

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- Contact Us
- Employee Corner
- Sitemap
- Help

### External Links



- National Voter's Service Portal
- India Code
- Application Security Audit Report





EW453351384IN IVR:6987453351384  
 SP GUSHKARA SO <713128>  
 Counter No:1.20/11/2023,15:23  
 To:THE CHIEF ENV.SALT LAKE SEC 3  
 PIN:700106, Bidhan Nagar IB Market SO  
 From:K M AGRTEC.GOPINATHBATT  
 Wt:10gms  
 Amt:41.30(Cash)Tax:6.30  
 <Track on www.indiapost.gov.in>  
 <Dial 18002666868> <Wear Masks. Stay Safe>

EW453351384IN  
 Counter No:1.20  
 India Post  
 Amt:41.30(Cash)  
 From:GUSHKARA  
 From:Burdwan NS  
 To:Kolkata NSH  
 Del PO:Bidhan N



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## Track Consignment

\* Indicates a required field.

\* Consignment Number **EW453351384IN**

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Gushkara SO	20/11/2023 14:54:37	700106	41.30	Inland Speed Post	Bidhan Nagar IB Market SO	22/11/2023 16:00:59

### Event Details For : EW453351384IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
22/11/2023	16:00:59	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
22/11/2023	13:46:22	Bidhan Nagar IB Market SO (Beat Number:5)	Item Delivered [To: addressee]
22/11/2023	10:02:29	Bidhan Nagar IB Market SO	Out for Delivery
22/11/2023	08:36:56	Bidhan Nagar IB Market SO	Item Received
22/11/2023	05:44:16	KOL AP TMO	Item Dispatched
22/11/2023	02:21:33	KOL AP TMO	Item Received
21/11/2023	17:38:50	Kolkata NSH	Item Dispatched
21/11/2023	17:13:41	Kolkata NSH	Item Bagged
21/11/2023	14:31:28	Kolkata NSH	Item Received
21/11/2023	13:54:09	KOL AP TMO	Item Dispatched
21/11/2023	13:43:30	KOL AP TMO	Item Received
20/11/2023	16:05:56	Gushkara SO	Item Dispatched
20/11/2023	16:01:25	Gushkara SO	Item Bagged
20/11/2023	14:54:37	Gushkara SO	Item Booked

Fly Ash Compound Main Gate  
→

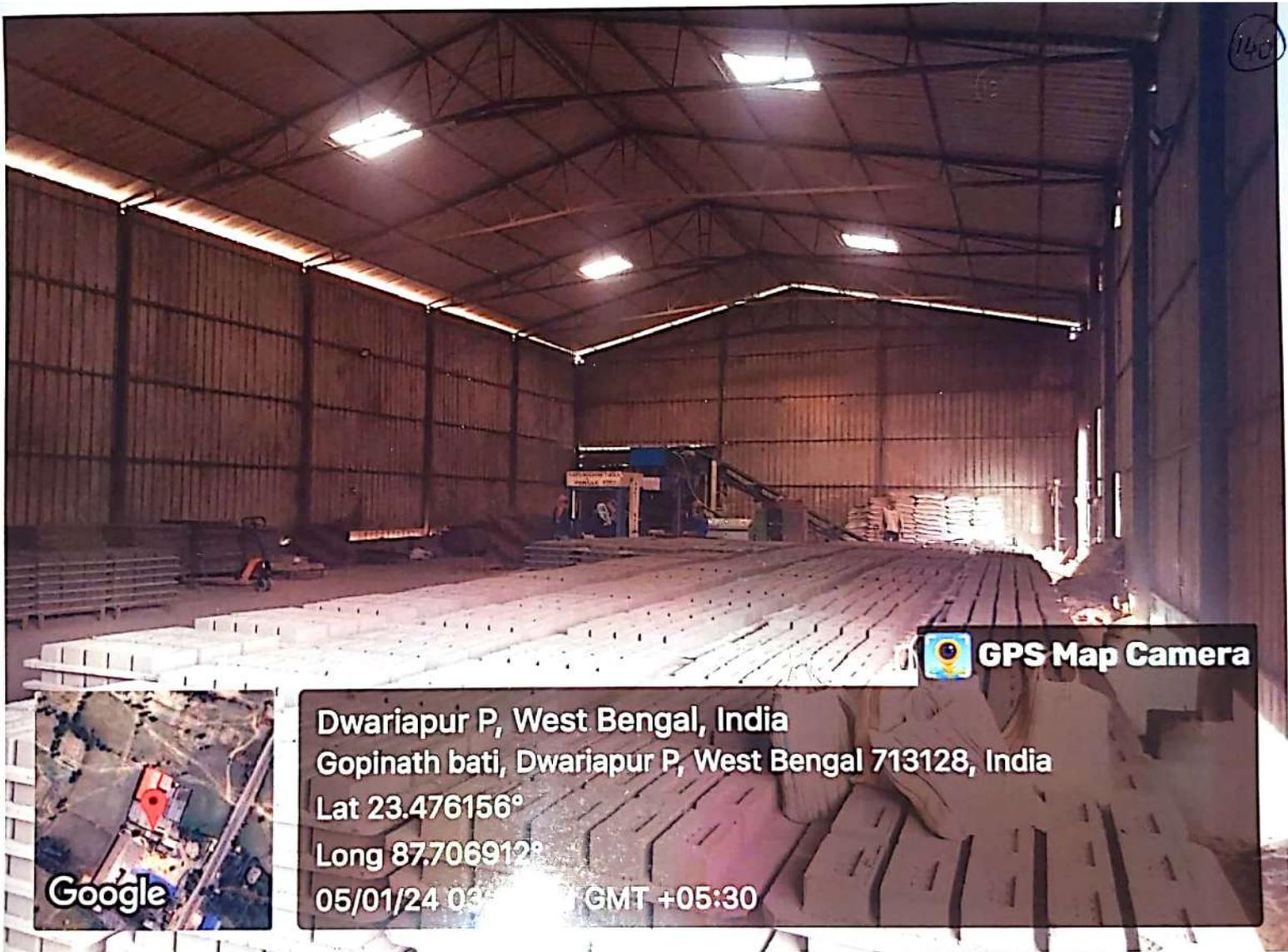
Annexure PR 10  
139  
Collectively



 **GPS Map Camera**



Dwariapur P, West Bengal, India  
Gopinath bati, Dwariapur P, West Bengal 713128, India  
Lat 23.475919°  
Long 87.707124°  
09/01/24 03:13 PM GMT +05:30



(14)

AIR TIGHT ROOM (FOR STORAGE OF <sup>DRY</sup> FLY ASH).















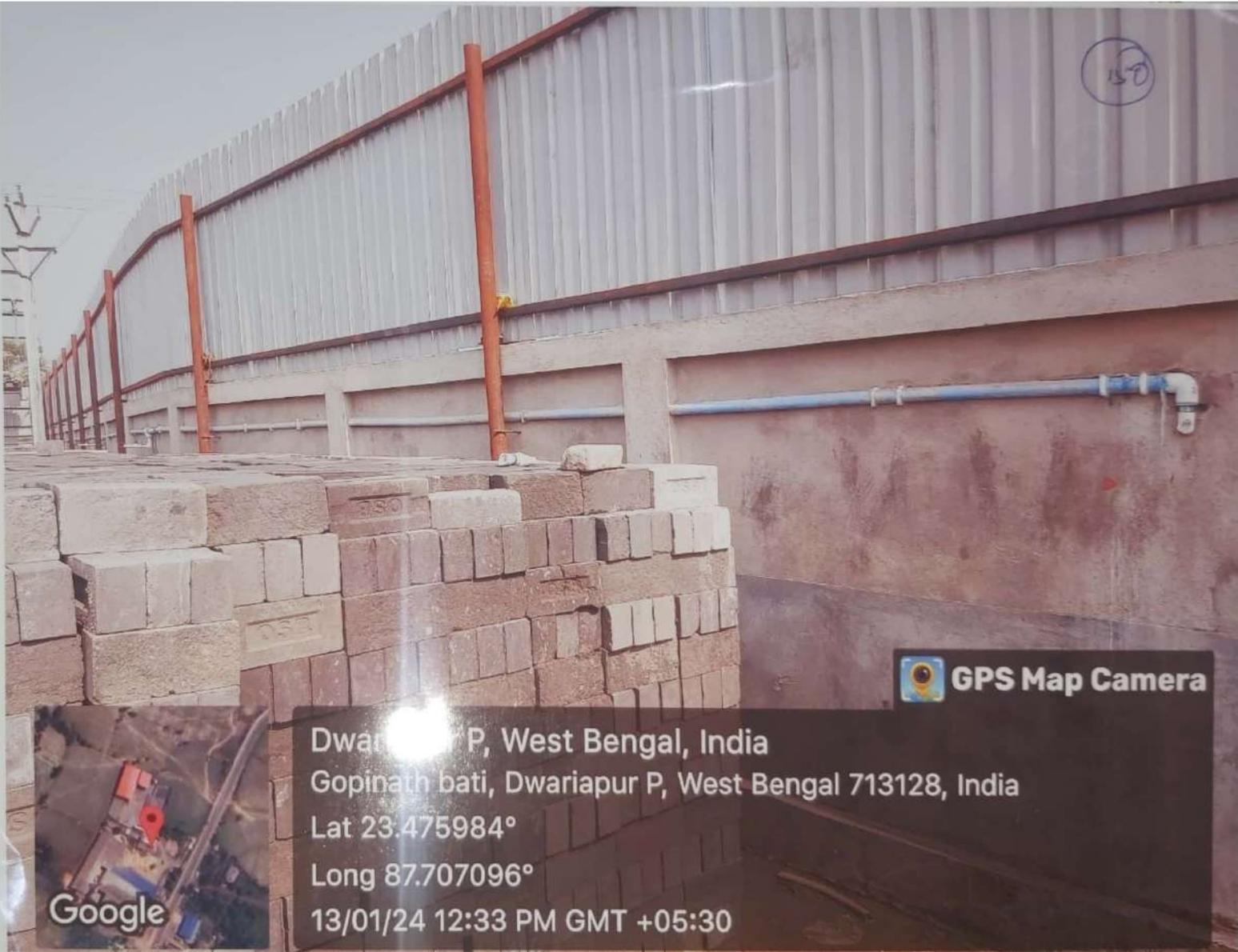


 **GPS Map Camera**

Dwariapur P, West Bengal, India  
Gopinath bati, Dwariapur P, West Bengal 713128, India  
Lat 23.476202°  
Long 87.706934°  
05/01/24 03:14 PM GMT +05:30

Google





Dwariapur P, West Bengal, India  
Gopinath bati, Dwariapur P, West Bengal 713128, India  
Lat 23.475984°  
Long 87.707096°  
13/01/24 12:33 PM GMT +05:30